

**Mr. Speaker:** The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1965, and ending on the 30th April, 1966".

*The motion was adopted.*

**Shri Morarka:** I beg to move:

"That this House recommends to Rajya Sabha that they do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May 1965 and ending on the 30th April 1966 and communicate to this House the names of the members so nominated by Rajya Sabha".

**Mr. Speaker:** The question is:

"That this House recommends to Rajya Sabha that they do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May 1965 and ending on the 30th April 1966 and communicate to this House the names of the members so nominated by Rajya Sabha.

*The motion was adopted.*

12.25 hrs.

**COAL MINES PROVIDENT FUND  
AND BONUS SCHEMES (AMEND  
MENT) BILL\***

**The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):** On behalf of Shri A. K. Sen, I beg to move

for leave to introduce a Bill further to amend the Coal Mines Provident Fund and Bonus Schemes Act, 1948.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Coal Mines Provident Fund and Bonus Schemes Act, 1948".

*The motion was adopted.*

**Shri Jaganatha Rao:** I introduce the Bill.

12.25½ hrs.

**DEMANDS FOR GRANTS\*\*—Contd.**

**MINISTRY OF IRRIGATION AND POWER**

**Mr. Speaker:** The House will now take up discussion and voting on Demand Nos. 72 to 74, 135 and 136 relating to the Ministry of Irrigation and Power for which five hours have been allotted.

Hon. Members desirous of moving their cut motions may send slips to the Table within 15 minutes indicating which of the cut motions they would like to move.

**DEMAND NO. 72—MINISTRY OF IRRIGATION AND POWER**

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 25,47,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966, in respect of 'Ministry of Irrigation and Power'."

**DEMAND NO. 73—MULTI-PURPOSE  
RIVER SCHEMES**

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 1,75,31,000 be granted to the Presi-

\*Published in Gazette of India extra-ordinary, Part II, Section 2, dated 6-4-65.

\*\*Moved with the recommendation of the President.

dent to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966, in respect of 'Multi-purpose River Schemes'."

**DEMAND NO. 74—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF IRRIGATION AND POWER**

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 7,84,79,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966, in respect of 'Other Revenue Expenditure of the Ministry of Irrigation and Power'."

**DEMAND NO. 135—CAPITAL OUTLAY ON MULTIPURPOSE RIVER SCHEMES**

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 21,27,53,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966 in respect of 'Capital Outlay on Multi-purpose River Schemes'."

**DEMAND NO. 136—OTHER CAPITAL OUTLAY OF THE MINISTRY OF IRRIGATION AND POWER**

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 8,56,77,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966 in respect of 'Other Capital Outlay of the Ministry of Irrigation and Power'."

These Demands are now before the House.

**Shri Krishnapal Singh (Jalesar):** Though I must say that the Ministry of Irrigation and Power has done some good work during recent years, a lot more remains to be done.

The position as regards irrigation in the country is that out of the total cultivated area of 328 million acres in 1960-61, the net irrigated area was 60.2 million acres, which is 20 per cent of the total cultivated area. Out of this, the area irrigated by Government canals is only 22 million acres, which is seven per cent of the total cultivated area. The area irrigated more than once was only 8.7 million acres, which was only a small fraction of the total cultivated area. I must say that this is a very disappointing state of affairs. Government should think of remedying it.

In the Third Plan the target for irrigation potential, of major and medium works, was placed at 24.47 million acres, but only 16.4 million acres have so far been achieved. It is expected that by the end of the present Plan, another two to three million acres will be irrigated. Therefore, we shall still be short of the target.

It is obvious, therefore, that the major and medium irrigation works cannot solve our problem of irrigating the entire cultivated area. What is necessary is that we should turn our attention to minor irrigation works. Minor irrigation works are the only way of solving this problem.

I understand that the Government of U.P. has, during the present year, constructed about 91,000 new masonry wells, or has helped the cultivators to construct this number of masonry wells. Other States are also either constructing masonry wells or tanks and minor irrigation works.

This brings us to the problem of generating adequate electric power for pumping water from these minor irrigation works. As regards this, our present position is rather disappoint-

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ing. I would like to give the figures of a few countries. Some years back, Lord Birkinhead wrote a book in which he prophesied that India or the sub-mountainous regions along the Himalayas and other mountains in India would become the most highly industrialised parts of the world. We are far from achieving that stage. The United States of America generates 943,053 million kw of electric power. For the United States, the installed capacity in thousand million kW is 208,760. For UK, it is 42,490. For USSR it is 82,461, while production in USSR is 369,275 million kW. Even China generates 58,500 million kW while India generates only 25,815 million kW. The installed capacity for India is 6,712 in thousands of kW. We are still very far behind what we are to achieve. It appears from the report of the Ministry that the progress of most of the works had been held up due to want of adequate materials and want of foreign exchange. These two bottlenecks should be removed as early as possible and this important work should be speeded up at the earliest possible opportunity.

There is another important point about the cost of the electrical energy that has been produced. No figures are given as regards the comparative cost of power which is generated in this country, and in other countries. I remember to have read an article some years back in a magazine edited by the late Dr. Meghnad Saha in which the author said that the cost of generating electricity in India was the highest in the world which means that the cost of power supplied for industrial and agricultural purpose; would also be the highest. I would like to know what the present position is.

So far as my State is concerned, they charge a uniform rate of 14 paise per unit at present which I dare say is extremely high. I understand from the report that the Ministry is proposing to reduce the charges to 9 paise per unit. Then there are certain other difficulties with which the consumer is faced, such as the minimum charges.

Even an agriculturist has to pay this minimum charges. Current is not always supplied in time. Sometimes current is supplied in April or May, just before the rain starts. If the cultivator is unable to consume any current during the monsoon, which he could not possibly do, then he has to pay the minimum charges. Some sort of trouble is there with regard to the line installation charges. The consumer cannot always afford to construct his own line which is very costly. Therefore, he has to request the Government to construct a line for him and when the line is constructed the consumer has to pay the cost in instalments. It so happens that if a line is constructed for one particular consumer, the Government on the application of the other consumers allows other connections. Then, when the connections are allowed, it is not always decided by the Government to reduce the cost which the original consumer pays. It takes a long time. He has to go on making representations and for years correspondence goes on and the consumer is put to a loss. I, therefore, hope that the Government will take these points into consideration.

Some of our projects which are very important have got to be taken up—in South India, Nagarjuna Sagar and Sri Sailam projects; in Rajasthan, the Rajasthan canal which is going to carry water to the desert and so on. I understand that in Gujarat, they are very much neglected; so also in Orissa. There are so many other projects as will surely be in a vast country like ours. Madhya Pradesh has a number of rivers which could be exploited and power generated and water used for irrigation. It is time that we took up this work seriously.

The other point, a very important point, is with regard to electrification of rural areas. Out of 5.5 lakhs of villages, so far less than 40,000 have been electrified and we are told in the report that by the time of the birth centenary of Mahatma Gandhi, one

lakh villages will be electrified. I do not know why we should impose a limit on rural electrification. It will be difficult for these States which are constructing minor irrigation works or even for individual cultivators to pump water and irrigate their crop if electricity is not made available to them. Therefore, the work of electrification of the rural areas should be speeded up and we should try to see that as many villages as possible are supplied with electric current.

Now a very important point which has been agitating the minds of our countrymen, especially the countrymen of the rural areas, is the question of floods. In 1963 they caused a damage of over one hundred crores of rupees throughout the country. The exact figures are not available to me for the country but in Uttar Pradesh alone, the damage caused to crops was well over Rs. 18 crores; 3.31 lakhs of houses were either destroyed or damaged and over 2,000 cattle and 300 human lives were lost. The amount of discomfort and injury to health which was caused by water-logging in the flooded areas was enormous. The cause of these floods in most cases is the silting of rivers which have become shallow and cannot hold all the water during the rainy season. Then, there is the question of canals, roads, railways which interrupt the natural drainage in the country. Unfortunately, when roads, railways and canals are planned, adequate arrangements are not made for drainage of water with the result that during the monsoon vast areas of the country are flooded or become waterlogged. Water cannot flow. The reason is that the bridges and culverts are not broad enough to permit the flow of water to the lower areas. Therefore, what is required now is that a correct assessment should be made and as early as possible the drainage improved. Some new drains have been constructed, but they are not adequate. A lot will have to be done. We have heard a lot about the floods in Delhi. Delhi being the capital probably attracts greater attention. But in my constituency alone, a large area than the

entire area of the Union Territory of Delhi was flooded last year. If one goes there, one would find that at several places water is collected even at present. In one place I found that a new jheel of about six to seven miles in length and a mile in breadth has been formed by these floods, and the cultivators who were rather prosperous, who owned more than a hundred bighas of land, were working on the railway as labourers and have had to dispose of their cattle because they cannot feed them and they cannot feed their families. Very good land has been submerged under water. I therefore hope that this question of drainage, construction of new drains and the improvement of drainage on roads, railways and canals will be taken up as speedily as possible. The people are very anxious; even at present, when the rains are two to three months away, the people have already started feeling that they would again be put to loss, that their cattle would be destroyed, that their houses would fall and they would have to move away with their families. I therefore hope that the Ministry will tackle this problem satisfactorily.

According to the report, the Ministry admits that adequate funds are not available. They need about Rs. 300 crores for the construction of the necessary drains and other measures, but only about Rs. 25 crores have been placed at their disposal. I would like to emphasize on this Ministry as well as on the Ministry of Finance that they should allow sufficient funds for this very important purpose, which would alleviate the sufferings of the large number of people, and save the country from incurring losses. It will be an investment; every year, as it is, revenue to the tune of crores and crores of rupees has got to be remitted and taccavi and gratuitous relief has to be given.

I shall now say a few words about this relief. The relief is so small and is so insignificant that when I worked out the figures for Uttar Pradesh, I found that it came to just Re. 1 per head of the people who are affected

[Shri Krishnapal Singh.]

by floods. With one rupee, he cannot possibly construct a house; he cannot possibly purchase grain or good seeds for the next crop. Therefore, if relief is to be granted, adequate relief should be given.

There is one other aspect of this relief. When taccavi is given or any other relief is distributed, the entire money does not reach the man for whom it is meant. It is known to everybody that when this money is collected, not only the proper amount, but some thing extra has got to be paid by the man who accepts this relief. So, I hope that this important aspect will receive the attention of the Ministry.

The only other point which I may mention here is waterlogging and the subsoil water which has risen in certain parts in Punjab as well as in Delhi and near about Delhi, in South India and in quite a number of other parts of the country. Due to the construction of canals and due to the heavy rainfall, subsoil water has risen with the result that most of the good land has been rendered unculturable. Unless some arrangement is made for improving the water-level of subsoil water, it will become difficult to go ahead with our schemes. It could be done either by pumping or by improving the drainage. This problem has now become more and more serious. I therefore hope that the Ministry will pay adequate attention to this problem and improve the conditions of some of the very good lands which have been affected in the last few years by this problem.

I again repeat that the Ministry has done some good work, but there is quite a lot of work which remains to be done. Most of our projects which were conceived formerly have proved to be uneconomic. Therefore I say that although all the important projects should be taken up, all those which have been taken in hand should be speeded up, we should pay greater attention to minor irrigation works. Minor irrigation works are the only way by which we can solve our pro-

blems of irrigation. I hope that the Minister will pay adequate attention to this very important subject.

**Shri Iqbal Singh (Ferozepur):** Mr. Speaker, Sir, I support the Demands for Grants under the control of the Ministry of Irrigation and Power. As far as the last year is concerned, this Ministry has done good work. Many schemes have been included, and the work that has been done on all other schemes is nearing completion, and some new power stations that have been established have also begun to generate power. All this gives us hopes for the growth and prosperity of India as a whole.

Wherever these schemes have begun to take effect, they could be commented upon, and we could commend the efforts of the Government. But still, the time has come when we should study the bottlenecks that are coming. We should find out whether these bottlenecks are in relationship between one State and another or whether they are in respect of foreign exchange due to which things are stagnant and so on. I say this because there are so many inter-State disputes. So, this is the time when we should take some measures. We should create, on an all-India basis, permanent river boards, which should be under the control of the Government of India. The old Acts cannot help us in the matter of river disputes. But those Acts can be and must be amended, and the Government of India should take up the inter-State river water disputes and the inter-State water resources under their control and they should develop the schemes according to the national policy and not benefit one State or another. The States are at loggerheads. One State says that its water has been taken away; another State says that its lands have been taken away. And there are so many complications like this. Now is the time, when the fourth Plan is to commence, that the Government of India should take up the matter.

Secondly, as far as the potential is concerned, it was estimated as 25

million. Now, it has come to 19 million. We may, however, create only 16 million. That is not a good progress. Whatever the difficulties, it is for the Ministry to come to the House and request for help. Whether the difficulties are with regard to the foreign exchange or more money, or any other resources, they must come up before the country and this House and tell us. What is more, they must push up the work on hand, because the whole prosperity of the peasant and the whole prosperity of the rural areas depend on this Ministry. If the Ministry lags behind, practically the whole of rural India will lag behind. There can be no denial of the fact that if the peasant does not get water, he cannot be prosperous.

Then I come to another important point which is the international Indus water treaty. The first phase of the withdrawal should be completed on the 31st March, and that date has gone by. With the completion of the Trimu-Islam link in Pakistan, we should withdraw our waters in the first phase. If there is any difficulty, the Minister should come before this House and tell us. Otherwise, as far as Pakistan is concerned, it is giving a lame excuse that it has completed the canal but the contractor has not handed it over. The areas from which I and Maharaja Karnisinghji come are the worst sufferers. We agreed, because it was a national agreement and we did not grudge. But the time has come to withdraw the water under the first phase. If still Pakistan persists, they must send the reply that under the treaty, at the most they can have water for one year and they should not be given more time under any circumstances, because the sufferings of the people of Punjab and Rajasthan, of Ferozepore and Ganganagar, are immense. When crops mature, water recedes and the output becomes very less. So, firstly we should withdraw the water and secondly when the treaty is going to end in 1970, we should have created the potential to withdraw the whole water. The Government of India is not doing

a national duty. The Beas dam is progressing, but it is not according to schedule. I do not know whether we will be able to complete the Beas dam and Thein dam in time. It is an international agreement and its obligations and repercussions should be realised. Thein Dam and Beas Dam are most urgent and they must be completed according to schedule, so that by 1970 or at the most 1973, we should be able to take the whole water which is due to us. No water should go to Pakistan after that. It should be taken as a national measure. The hon. Minister should not say that the Planning Commission or some other department does not agree. These projects should be given highest priority in the circumstances in which we are placed.

The biggest problem of Punjab is waterlogging, because of the creation of so many canals, roads, increase of rainfall, etc. To remove that problem, the Punjab Government has taken up a programme of drainage, which is quite comprehensive and big. The Centre has given Rs. 16 crores for the third plan. But they have spent Rs. 16 crores in the first two years and now they are spending more than Rs. 20 crores from their own resources. The Government of India should help them. Waterlogging is a national problem and not the problem of one State. The premier State of India, the granary of India, is being ruined because of waterlogging. More land is going out of cultivation than coming in every year. The Punjab Government have no resources. They have spent Rs. 20 crores from their own resources, because of the pressure from the people; they cannot be indifferent to the sufferings of the people. For drainage, they have spent Rs. 20 crores and they require more than Rs. 20 crores still for this year. That money should be given as *ex-gratia* grant or any other grant, so that they can complete all the projects in their drainage programme.

There is no money for maintenance and repairs of existing drains and

[Shri Iqbal Singh]

bridges. There are so many bridges connecting the villages, and resources are not enough. The Government of India should help them in this also. Otherwise, if they are not maintained properly, the money spent already will be a waste. So, more money should be provided to Punjab in the fourth plan, so that the facilities already created may be maintained. If we put the flood water from these drains into the canals which go into arid areas where there is not much rainfall, it will be useful. For example, if you put the flood water from the Chandbhan Drain into the Sirhind Canal, Gang Canal and Rajasthan canal, that can increase the storage at Gobindsagar as well as the storage at the Beas dam. We should link up these drains in such a way that flood water may be removed from places where it is dangerous and utilised in another place for beneficial purposes.

Coming to electricity boards, I do not think they are functioning well in the present context. We have created them as autonomous bodies with old rigid ideas copied from USA, where the whole situation is different from ours. Pressure has come on the electricity board for rural electrification. The time has come to change the functioning of these boards totally; if we cannot do away with them, because they are a bottleneck in our progress. We are producing steel in the country which is not economical, because it cannot be economical in the beginning. How can it be economical to take electricity to the villages for tubewells? How can the electricity board say this or that is not economical and be a bottleneck in our progress? We should have an open mind and take big decisions. The time has come to review the functioning of the electricity boards. Generation and distribution of power may be given to them. But as far as development work and taking electricity to villages is concerned, it is not profitable and they cannot have resources from them. The State Government is not helping.

We have got a big programme of rural electrification. That is the hope of rural India. True, it is not a paying business, but even in America, Russia, Britain and in any other country of the world, it is not a paying business. How can it be paying here? India is a poor country where we have high construction and maintenance cost, red-tapism, officialdom and so many bottlenecks. (*Interruptions*).

We are hoping to complete the electrification of 1 lakh villages on the centenary of Mahatma Gandhi's birthday. That is a big programme for which we require Rs. 200 to Rs. 300 crores. From where can it come? The Government of India should give a grant to the State Government for rural electrification. We should tap the resources of LIC for this purpose. Why not LIC help in the development of rural areas? They are giving loans to anybody, even to companies which are not genuine, companies whose management cannot be relied upon. LIC can give loan to the State Government and the State Government can give loan to the State electricity board for rural electrification. That is the only hope for completing this target of 1 lakh villages. We should tap the resources of both the Central and State Governments and make rural electrification cheaper. Why could we not have wooden poles or some other cheaper variety of poles so that rural electrification might be completed in due time? Moreover, other resources may also be tapped to complete it in time.

13 hrs.

The biggest bottleneck in the way of quicker rural electrification is State Electricity Boards. I would say that the whole problem of rural electrification should be taken away from the purview of the State Electricity Boards. It is a developmental work which cannot be performed by an autonomous body; in fact, their functioning is anti-developmental, if I may

say so. I would suggest that the rural electrification work should be taken up by the State Government and once it is over it should be handed over to the State Electricity Board.

Then I come to my area which is the worst sufferer I am referring to Ferozepur and Kangra districts. We have suffered because of the Indus Water Treaty and the Rajasthan Canal. The Rajasthan canal which is an inter-State project, passes through Ferozepur but the benefit will go to Rajasthan. Not a single acre of land either in Ferozepur or in Kangra will be benefited by this scheme. On the other hand, their lands will be submerged by the construction of the Rajasthan Canal. So far as the colonisation of the affected people is concerned, even though so many reminders have been sent, nothing has been done so far.

I will give only one instance. About 14 or 15 years ago land was taken over for the Harike pond. Yet, not even a single oustee has been given any alternative land for the last 15 years. Then, land was taken over for the construction of the Ferozepur feeder canal, which was for the benefit of the Gang Canal. Not a single oustee of Ferozepur has been given any land for the last 15 years. So also, in the case of Rajasthan Canal, 2 lakhs of people of Punjab will be affected, either in Kangra or in Ferozepur district. As it is an inter-State project, if it is the intention to improve inter-State relations, the Rajasthan Government must be compelled to re-settle these people on the newly-irrigated lands in Rajasthan. After all, they are rural people and they are not accustomed to running business or industry. Their only way of livelihood is by cultivation and so they must be given land.

**Shri Karni Singhji (Bikaner):** Mr. Speaker, I shall confine my remarks on the Ministry of Irrigation and Power on the subjects that afflict Northern Rajasthan, part of which that deal with the water shortage situation

and, surprisingly enough, part of which that deal with floods.

The question of providing irrigation facilities and drinking water has been brought up year after year, at least for the last ten years, by me on the floor of this House, as also in the consultative committee meetings. The question of providing irrigation facilities is very very important, particularly in the context of our sad position on the food front, but the question of providing drinking water on humanitarian grounds is a question which is of absolute necessity in a welfare State. We profess our great concern and anxiety about India's teeming millions and their sufferings. Some of the problems that we in the desert face are very well known to the hon. Minister opposite and to my brother members here, because I have spoken at length on this subject year after year. I would once more like to remind them that there are some parts of Rajasthan where water, I mean underground water, is brackish and so the water coming out of wells cannot be drunk, and it is because of this that people have to travel vast distances, sometimes as much as 10 to 20 miles, just to get potable water which they can drink. Rainfall here is scanty and there are no lakes. This matter was brought to the attention of the hon. Prime Minister and this House by me particularly when the Rajasthan Canal Project appeared on the drawing boards many years ago. The people of this area have learnt to suffer and suffering for them is not new. But when the project for the life-giving waters of the Rajasthan Canal came about and the project emerged from the drawing board stage, it naturally gave us an opportunity to place these difficulties before the House and the Government as a solution was within sight.

Sir, as you know, this particular areas draws its entire water supply for drinking purposes from rail-borne carriages from Bikaner. During the tenure of Shri Hafiz Mohammad the number of rail-borne carriages was



[Shri Karni Singhji]

increased so that the villagers in the afflicted areas could get a little more of drinking water. But my request now is, that now the Rajasthan Canal will be reaching close to a point from which a lift channel can be taken for both irrigation and drinking water, simultaneously, an assurance be given to the House and to all of us by the hon. Minister that this scheme will now definitely materialise.

I will just quote to you from the observation that the late hon. Prime Minister, Shri Jawaharlal Nehru, made when I once spoke on this subject. Prime Minister Nehru said:

“One aspect which has not been forgotten in the Plan but which came before me more vividly is that in some parts of the country greater amenities should come to the people—little things, say, water supply in Rajasthan. The thought of it is irritating that people cannot get good water yet. In some places they have to go miles to fetch their water. Whatever Plan there should be—of course, in the Plan it is certain that every village should be given pure water and, may be, by the end of the Plan this will be done—greater importance should be attached to the common, basic necessities of human life which everybody in India should have.”

When this problem was once more raised and I discussed it with my friends in the lobbies, they said that I should now approach the hon. Shri Lal Bahadur Shastri. I have very great respect for the hon. Prime Minister, but I would like to inform the House that, as far as meeting the Prime Minister is concerned, now it is easier to climb Mount Everest than to meet the Prime Minister. I tried to meet him in November and I told his Secretary that I would be here for a whole month and whichever time suits the hon. Prime Minis-

ter on any day would suit me. But they told me that there were men on the waiting list since August. If Members of Parliament are kept on the waiting list from August to meet our own Prime Minister, the Prime Minister of a free country, what chance do we stand of bringing our problems before him? I would only say this much, that Ministers should not lapse into some of the failings of the British and princely India. India is now a free country and it must be possible for public representatives, the representatives of the people, to meet their Ministers. I can only say this much that during the time of Prime Minister Nehru it never took more than three days to meet him if anybody ever wished to see him after asking for time.

Now, as a result of the recognition of the problem on the part of the late Prime Minister Nehru, a meeting was convened at my request by Hafiz Mohammad Ibrahim and it was resolved that a speedy solution be found to mitigate the sufferings of humanity. But, in spite of that, much of this project remained on the drawing boards. In 1963, again at my request, another meeting was convened by the Irrigation and Power Ministry in which the officers of the State and Central Governments participated. It was accepted that the possibility of a lift channel from Mile 48 on the Rajasthan Canal should be examined. The Chief Minister of Rajasthan, whom I requested, also wrote back to me to say:

“As far as I can foresee, it should be possible to supply water from the Rajasthan Canal to the area around Lunkaransar. I need not assure you that I will take up the proposals with the Central Government and will definitely see to it that adequate and permanent arrangement for the supply of drinking water is made in that area. Steps are

under way to carry out a comprehensive survey of the problem."

To implement the assurance of the Chief Minister a sub-division was set up. They have prepared a scheme which is under scrutiny of the Canal Board of Rajasthan.

The crux of the problem is that the Canal is now approaching mile 48 and it is expected that by next year this time the digging of the Canal will be completed at this stage. I would request the hon. Minister to take the House into confidence and tell us whether irrigating this area to the extent of, say, about 2 lakh acres by a lift channel will be part of the plan and whether as a result of this irrigation scheme drinking water will also be available to the people in the desert.

I would like to mention here that there was a time when a little difficulty arose as to whether the Ministry of Irrigation and Power would handle this matter or the Ministry of Health because drinking water came under the latter. I must say with much regret that the hon. lady Minister of Health, who toured this desert area last year, came and put up a project that was going to cost something in the region of Rs. 10 crores. The contention of the Health Ministry was that if water was to be supplied to any part of the desert, it had to be pure filtered water. I have nothing to say in this regard. If the country can afford to give filtered water even to the desert areas, it would be most welcome; but as far as the priorities are concerned, we would prefer to have any sort of drinking water rather than wait for the filtered water which may not come for the next 20 years or perhaps the project may be shelved as a result of that. But a great deal of delay has been caused between the Ministry of Irrigation and Power and the Ministry of Health and I do hope that now that we have a dynamic minister, like Shri Rao, a

speedy solution to the problem will be found.

The Rajasthan Canal Project is coming under the Central Government and there is something about this in the Demands for Grants in which it says that it will be taken over by the Centre by the 1st April. I believe that there is some delay in this matter and I would request the Minister to speed up this thing.

Another observation I wish to make is about the Pong Dam the construction of which has to be speeded up; otherwise the Rajasthan Canal will not be perennial. Now that our country is facing a food problem, it is imperative that the Rajasthan Canal is made a perennial canal and that the Pong Dam work is speeded up.

As far as the Ghaggar floods in northern Rajasthan are concerned, I would like to congratulate the hon. Minister who himself conducted a tour of this area and saw the hardships that the people are facing. A very large amount of food-stuffs is wasted yearly as a result of these floods and the Suratgarh farm itself was damaged this year and in previous years. But the floods this year were perhaps the worst. They went right into Pakistan territory. The hon. Minister is very much alive to the situation and I do hope that he will be able to get a move on with the scheme to solve this problem.

I do not want to take too much time of the House. I would very much like to support my hon. friend, Sardar Iqbal Singh, who has dwelt at length upon the Indus Water Treaty and the question of withdrawing the water that we can legitimately withdraw from Pakistan. I do not see why we should keep on giving water to Pakistan when we already have a food problem in our country. I hope, the Government would consider that matter seriously.

(Shri Karni Singhji)

I will now conclude by thanking Shri Rao for all that he has done for the people of Rajasthan and for the people of our country. We have very great confidence in his ability and we know that he has a dynamic personality. He is one man, I know, in the Cabinet who can put his finger on the problem in one minute and I sincerely hope that the problems of irrigation, flood control and drinking water will be solved expeditiously.

**Shri Eswara Reddy** (Cuddapah): Mr. Speaker, Sir, the importance of irrigation and power has been recognised by each and every country in the world and much more so by countries, like ours, whose economy is still undeveloped. The masses too are evincing greater interest in irrigation and power, more than in any other subject, because they are definitely aware that any marked improvement in their development entirely depends on water and power. After all, it is on the strength and stability of these two wheels the chariot of economic development takes its strides. Whenever our late Prime Minister, Pandit Jawaharlal Nehru, was to inaugurate any irrigation or power project he used to rise to poetic ecstasies in praise of these modern temples.

13.16 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

Fortunately for us we have at the head of this important portfolio an eminent engineer, a dynamic person and a man of integrity. Projects have grown with him and he has simultaneously grown up along with them. The seriousness and sincerity that he attaches to his job is simply astounding. But, I have got my own doubts and fears as to the amount of work he could turn in the present set-up of the Government, because however eminent a driver may be, he cannot go ahead as he

likes with limping bulls and an outdated and rotten chariot at his disposal.

As we are in the last year of the Third Five Year Plan we have to take into consideration the targets, the achievements, the failures, omissions and commissions of the Ministry during the Third Five Year Plan. It is not denying the fact that something substantial has been done. We have got great, magnificent dams and power-stations, real feats of engineering, to our credit; but, what is undone is also vast—it is not small. Had there been correct planning, a proper approach to planning, serious implementation, tenacity to keep to the schedule and advance mobilisation of key materials, certainly we would have done much more.

Against the Third Plan target of creation of 30 million acres of irrigation potential, it is expected that the achievement would be only 20 million acres of irrigation potential. It is still more staggering and depressing to see that out of 44 million acres to which water was ensured to be supplied in all the three Plans, only 20 million acres are expected to be irrigated.

Regarding electricity also, it is the same position. Out of 13 million kilowatts expected to be achieved in the Third Five Year Plan, only 11 million kilowatts are going to be achieved, and out of the additional 20,000 villages to be electrified only 13,000 villages are going to be electrified.

The reasons for this shortfall are many and varied and one of them is chronic shortage of foreign exchange; another is short supply of key materials, like cement and steel. Take, for instance, cement. I think, the Central Water and Power Commission is the sponsoring authority for cement. It has to supply cement for all major and medium projects

to the States; but it is unable to meet even half the demand of the States.

Regarding minor irrigation projects also, the position is the same. Public announcements go forth saying that they are giving top priority to agricultural production and they give directives also to the States to give top priority for agriculture in the allocation of cement, but in their circulars to their Departments of Civil Supplies, agricultural is ranked fourth in the order of priorities. On the other hand, all buildings of Government of various kinds are going on unhampered, whereas even wells are unable to be completed for want of cement.

Thirdly, the original estimates of all these projects have gone up. Our Engineers' estimates have proved to be, most of them, incorrect. In the case of almost all the projects, their costs have grown abnormally. Take, for instance, the Nagarjunsagar project. The original estimate was Rs. 90 crores but according to the revised estimate the cost is going to be Rs. 140 crores. The same thing has happened in the case of Farakka Barrage project. The original estimate was Rs. 56 crores and now it is Rs. 66 crores and it is feared that it may be doubled by the time it is completed. To crown all these things, there is the bad financial position of the States. Many States are unable to meet with the rise in the cost of these projects and it is here that the Centre has to come to the rescue of the States in the interest of the nation and in the interest of the masses. As a result of this abnormal rise in the cost and the lack of sufficient financial assistance, the construction is dragging on not for years but for decades. As a result of this, the yields are not accruing in time and the benefits are also delayed. So, I urge upon the Centre that in view of all these things, they should come forward to take one major project in each State if the food crisis has to be

tackled. We have to increase our agricultural production. If the humiliation of importing foodgrains from foreign countries has to be wiped out eternally, the Centre has to seriously consider my suggestion. I think every Member of the House, irrespective of the party affiliations, will support my suggestion that the Centre should take one multi-purpose project, one major project, in each State and complete it by the end of the Third Plan. I think the Government also cannot reject it on any ground of principle. The Centre has already invested some money in Bhakra and it does also share the cost in respect of D.V.C. and also the Farakka Barrage. Whatever it may be, one thing is definite that the Centre has decided to take up the Rajasthan canal project and, if the report is true it would come into effect from 1st April, 1965.

**Shrimati Vimla Devi (Eluru):** He is afraid to take up the Nagarjunsagar project. If he does so the people will say that he is partial to Andhra.

**Shri Eswara Reddy:** I do not grudge for this. I heartily welcome the Centre for taking up the Rajasthan canal project. I only say that you may extend this thing to all other States and take one major project in each State.

**Shrimati Vimla Devi:** Specially the Nagarjunsagar project.

**Shri Eswara Reddy:** I am also thinking of asking one thing. There are some industries in the public sector. Irrigation is also equally important as any industry. Then why should not major irrigation projects to have a placed in the public sector? Why should there be a discriminatory attitude towards irrigation? The Government has realised that there should be increase in the agricultural production and in this context the Government should come forward and find finances—it has to

[Shri Eswara Reddy.]

find finances at any cost—and see that one major irrigation project is taken up in each State in order to overcome the food crisis.

As regards electricity, I am glad to note that the Planning Commission has come with a suggestion to the Centre to undertake the responsibility of planning and setting up electricity undertakings in various regions. It has got many advantages, such as, standardised designs, bulk purchase, best locations and avoidance of separate consultants, etc. But I am surprised to find that some States are reluctant to this idea. I hope the Government will pursue this and convince those States about the usefulness of this proposal made by the Planning Commission.

Regarding rural electrification, at present, the proportion of electricity used for irrigation purposes is very small, namely, 6 per cent and it is very much less in the Eastern States. Poor Assam stands at the lowest level.

**Shrimati Yashoda Reddy**  
(Kurnool): What about your State?

**Shri Eswara Reddy:** It is more than that.

Then, only 13 villages are going to be electrified in the first three years of the Plan. The case of West Bengal is very peculiar. Though its per capita consumption stands at the highest in India, about 170 K.W. or so, only 1 or 2 per cent of the rural area is electrified. It is a very sorry state of affairs to see that only 44,000 villages are going to be electrified during all the three Plans as against 5.6 lakhs of villages in our country. The Ministry has to take serious note of this gap if the agricultural production is to be boosted up in our country.

I also hear that 50 per cent of land under tubewells in U. P. has not been

utilised because of high power rates and the U. P. Government is incurring a loss of Rs. 4 crores in the maintenance of tubewells. So it is not enough that by merely lending loans to State Electricity Boards this can be solved. Farmers have to be supplied with pump sets on a large scale and minimum guarantees have to be done away with and the electricity rates have to be brought down so as to be within their reach.

I would like to draw the attention of the Ministry to another unpardonable flaw in their activities against nature's calamities. Of course, they have the Flood Control Board and it is doing something in the direction of controlling the floods. But the flood is not only the one aspect of the vagaries of nature. There is also famine. Famine is the permanent visitor in various regions of many States. About the miseries of famine-stricken, the less said the better. Their miseries are aggravated in the recent period as a result of the abnormal rise in prices also. It should have been the elementary duty of the Centre to come to the rescue of these famine-stricken areas who are the most impoverished and famished lot of our country. No. State could tackle the problem on its own. The Centre has to come to their rescue. I charge this Government of callous indifference and negligence to these famine-stricken areas. There is no use of bluffing the people by saying that we have done something and we have made provisions in the Plan and so they may meet it to some extent. All those provisions are for all the areas. No specific significance is attached to the famine areas. The people of these areas are not demanding or putting forth any luxurious or unattainable demand of your welfare society, the socialistic pattern of society, or your democratic socialism. They are damn afraid of your ghost of socialism. They are simply asking the right and opportunity to exist and

the conditions to be provided to live there.

I, coming from such an unfortunate area as Rayalaseema, would like to tell the Government how lightly they look at these famine areas. For instance, I may take the example of the Tungabhadra High Level Canal. It was as far back as the early years of the 20th century that the project was conceived to irrigate four famine districts of Rayalaseema through a high level canal from the dam constructed on the River Tungabhadra. But when the project was taken up in 1945, the high level canal was mercilessly deleted, and only the right and left bank canals were taken up. After great pressure from the State and great agitation from the people there, the Centre at last accepted the scheme for the high level canal in 1958. But unable to understand the depth of the feelings there and the urgency of the situation there, they split the high level canal project into two parts, and the first stage is still dragging on. I would request Government to take up the second stage immediately in order to mitigate the sufferings of the people. In right earnest, they can begin the second stage also along with the little incomplete work of the first stage from the very first year of the Fourth Plan, so that dislocation may also be done away with.

This second stage of high level canal would irrigate some parts of Anantapur and some parts also of my Cuddapah district, where the weir at Gandikota which will be constructed would irrigate about 70,000 acres.

In regard to the DVC I would like to say one thing. The need for reorganisation has been accepted, but I do not know what difficulties the Ministry is facing in reorganising it. The delay in reorganisation is only causing loss of efficiency and leading to demoralisation among all categories of employees. I also deem it my duty to bring to the notice of Government some allegations that I

have received against this corporation. I would cite only some of them. I may also tell the Ministry here that some of these allegations had been referred to during the recent budget discussion in the West Bengal Assembly by many of its Members the first is inefficient and incompetent top management. The second is the gross misuse of autonomy in the field of appointment, promotion and extension of services. The third is too many supervisory posts and a top-heavy administration. The fourth is the corrupt practices of the Chief Engineer (Electrical), the Additional Chief Engineer (Electrical) and the Power System Engineer. The fifth is the misdeeds of the deputed personnel. The sixth is the misuse of vehicles for personal use. The seventh is the absence of a modern accounting system. The eighth is the unsatisfactory performance of three West German generators. The ninth is the denial of bonus and the tenth shifting of the headquarters from Calcutta to the Bihar area. I would like Government to be seized of the matter, and I would request them to set up an impartial inquiry committee consisting of persons possessing of technical and administrative calibre set right matters in time.

श्रीमती लक्ष्मीबाई (विकाराबाद) :  
उपाध्यक्ष महोदय, अर्थात् हमारे माननीय सदस्य ने आंध्र प्रदेश के बारे में बहुत कुछ कहा है। हिन्दुस्तान में हमारे खाने पीने की चीजें कम हैं। एग्नीकल्चर हमारी मदद इंडस्ट्री है। उस मदद इंडस्ट्री के लिए बिजली और पानी बहुत आवश्यक है। बिजली और पानी उसके शरीर और प्राण है। बिजली उसके शरीर है और पानी उसके प्राण है। आज इस शरीर और प्राण पर बहस चल रही है।

कुछ सालों से जब से डा० राव इस में आए हैं, बहुत अच्छा काम हुआ है। दिन रात वह काम कर रहे हैं। दिल लगा कर और सच्चे दिल से वह काम कर

[श्रीमती लक्ष्मीबाई]

रहे हैं। वह इस काम में बहुत दिलचस्पी भी ले रहे हैं। लेकिन फिर भी देखने में आ रहा है कि कुछ संवारा नहीं जा रहा है हमारे यहां पर।

मैं उनको जो अच्छा काम उन्होंने किया है उसके लिए बधाई देती हूँ। यह सही है कि सब का दिल पानी और बिजली की तरफ होता है और दुनिया की तरक्की का दारोमदार ही बिजली और पानी के ऊपर है। मैं आंध्र प्रदेश के बारे में कहना चाहती हूँ कि उत्तर प्रदेश और बिहार के बाद पापुलेशन और आमदनी के लिहाज से आंध्र प्रदेश का ही नम्बर आता है। इन दृष्टियों से उसका नम्बर तीसरा है। लेकिन दुख के साथ मुझे कहना पड़ता है कि पावर के मामले में हम सबसे पीछे हैं। साउथ की जितनी भी स्टेट्स हैं मद्रास, केरल, मैसूर आदि उन सबमें आंध्र स्टेट बड़ी है। उगाने में भी वह सब से आगे है, पैदावर के लिहाज से भी वह उन सब में आगे है। लाखों टन फुडरॉज हम वहां उनको सप्लाई करते हैं। लेकिन बिजली हमारे पास नहीं है। बिजली के मामले में हम सबसे पीछे हैं। हमें इस लिहाज से और इस बारे में बहुत अच्छा ट्रीटमेंट नहीं मिला है। कोशिश तो हुई है लेकिन ट्रीटमेंट अच्छा नहीं मिला है प्लान तो बनाया गया है लेकिन . . .

श्री बाजी (इन्दौर) मिनिस्टर  
आपका है।

श्रीमती लक्ष्मीबाई : इसलिए तो मैं बोल रही हूँ। प्लान अच्छा नहीं था। हमारा प्रदेश इसकी वजह से बहुत पीछे रह गया है। पर कैपिटल पावर का परसेंटेज आप देखें कि आंध्र में क्या है। वहां 21 किलोवाट पर कैपिटल है। बर्किस्मती से उत्तर प्रदेश वाले भी हमारी तरह से ही पीछे हैं। और वहां पर 19 ही है, हम से भी कम है। मुझे उनके साथ पूरी हमदर्दी

है। ये जो इस लिहाज से पिछड़े हुए इलाके हैं, इनकी तरफ आपका विशेष ध्यान जाना चाहिये।

यह आशा की जाती है और यह कहा भी जाता है कि आंध्र प्रदेश खुब फले खुब फूले। यह भी कहा जाता है कि वहां बहुत पैसे वाले लोग हैं। यह बात कुछ हद तक सही है कि पैसे वाले लोग वहां हैं। लेकिन व बहुत ही कम हैं। कृष्णा गोदावरी के कुछ जिलें हैं जहां पैसे वाले लोग हैं, अमीर लोग हैं। आंध्र प्रदेश के तीन हिस्से हैं, रायलसीमा तेलंगाना, और सरकार। सरकार में बहुत नदियां है लेकिन वहां बाढ़ भी बहुत आती है। हर साल वहां बाढ़ें आती हैं और लोगों को मुसीबतों का शिकार होना पड़ता है। भुंटर और कृष्णा जिलें में पिछले वर्ष इतनी भयंकर बाढ़ आई कि करोड़ों का नुकसान हो गया। पांच करोड़ रुपये का वहां पीछे नुकसान हुआ था माल खराब हो गया था। हमारे प्रदेश में वहां बहुत भयंकर बाढ़ आती है। यह भी सही है कि वहां पैदावर बहुत अच्छी होती है और सब को वह प्रदेश खाने के लिए देता है। वहां पर नदियां बहुत है। वे वहां पर इस प्रकार बस जाती है जैसे ससुराल में लड़की बाढ़ें जो आती है उनसे बचाव का प्रबन्ध आपकी तरफ से किया जाना चाहिये। जब बाढ़ आती है तो पानी बहुत फैल जाता है और बहुत ज्यादा तबाही होती है। जो कोस्टल एरिया है वह बहुत लम्बा है। तीन सौ मील लम्बा है। हर साल पानी का बहना और हर साल जमीन को तैयार करना, हर साल उस पर खर्च कचना यह सब एक रूटीन हो गया है। मैं पुछना चाहती हूँ कि आपने फ्लड कंट्रोल के लिए क्या क्या किया है हमारे लिए पिछले साल हमने वगावत की थी, बहुत कहा था और हमारे राव साहब पंडित जी को प्लेन में ले गये थे और ले जा करके तमाम इलाका उनको दिखाया था जहां बाढ़ आई थी। उन्होंने उनको उत्तर प्रदेश, बिहार

आदि के तमाम प्रदेशों में घुमाया था प्लेन में । वहां भी बेहद बाढ़ आती है । जब हमने बगावत की तो इन्होंने फरवरी में जा करके कमेटी बिठाई । उस कमेटी पर छः लाख रुपया खर्च किया है । दस महीने के बाद उसने अपनी रिपोर्ट दिसम्बर में दी । अब पता नहीं उस रिपोर्ट का क्या हुआ, क्या निर्णय लिये गये हैं । क्या फैसले किये गये हैं । यह भी पता नहीं कि रिपोर्ट में क्या है ? फ्लडज फिर आने वाले हैं । सभी प्रान्तों में वे आयेंगे । लेकिन अभी तक आपने कोई काम ही शुरू नहीं किये हैं, किसी नतीजे पर ही आप नहीं पहुंचे हैं । कब आप निर्णय लेंगे और कब आप उनको इम्प्लेमेंट करेंगे ? जल्दी से आपको इनका फैसला करना चाहिये । फ्लडज को जब तक आप कंट्रोल नहीं करेंगे तब तक हमेशा नुकसान पर नुकसान होता रहेगा । जितनी आप कमाई करते हैं, वह सारी आप इन फ्लडज में गवां देते हैं । सब बराबर हो जाता है । आपको देखना चाहिये कि कब फ्लडज आते हैं और कब आप अपने प्लान तैयार करते हैं और कब उनको इम्प्लेमेंट करते हैं । अब फिर फ्लडज आयेंगे और फिर आप कमेटी बिठायेंगे । इस तरह से काम कैसे चल सकता है । ऐसा नहीं होना चाहिये । क्या कमेटियां बिठाना ही आप का काम रह गया है ? आपको चाहिये कि आप इनको रोकने में कोई ठोस कदम उठायें ।

सरकार में तो नदियों के बहने की बात है, फ्लडज आने की बात है । लेकिन रायलसीमां और तेलंगना में हमेशा अकाल की स्थिति रहती है । वहां एक दो नदियां बहती हैं लेकिन कोई बांध नहीं है, कोई रिज-वॉयर नहीं है, कुछ नहीं है । तेलंगाना और आंध्र का किसान बहुत अच्छा है, बहुत तकड़ा है, बहुत मेहनती है । कोई उसका मुकाबला नहीं कर सकता है । पर एकड़ जितना वह पैदा करता है उतना शायद ही कोई करता होगा । लेकिन उसके साथ

आज सौतेली मां की तरह से व्यवहार हो रहा है । आपका टागेंट कुछ नहीं बना है । करोड़ों रुपया आप खर्च करते हैं लेकिन टागेंट आपके पास नहीं है । आपकी मिनिस्ट्री को पैसा भी कम मिल रहा है । इतने पैसे से आप के टागेंट पूरे नहीं होंगे । जो टागेंट्स थे इर्रिगेशन के वह सिर्फ 5.2 परसेंट पूरे हुए हैं । पावर के भी आप के टागेंट पूरे नहीं हुए । इस के लिए आप को काफी काम करना चाहिये और काफी पैसे देने चाहियें ।

एक बात मैं और देखती हूं कि अब टागेंट पूरा करने की बात आती है तो आप कहते हैं कि आप के पास सामान नहीं है, फारेन एक्सचेंज नहीं है, स्टील नहीं है, सीमेंट नहीं है । लेकिन यहां पर आप देखिये कि लोगों के बड़े बड़े बंगले बन रहे हैं । रह क्यों होता है । जब लोग भूखे होते हैं तो लोगों को आप को कोट या शेरवानी नहीं देना चाहिये, खाना देना चाहिये । आप के पास इर्रिगेशन की चीजों के लिये सामान नहीं है, लेकिन बड़े बड़े बंगले बन रहे हैं । इस पर जो खर्च आप का होता है उस को कम करना चाहिये । पहले जो गाय दूध देती है उस को चारा खिलाना चाहिये । अगर दूध नहीं होगा तो क्या बच्चों को होटल भेज दोगे । इस तरह से हमारा काम नहीं चल सकता । प्लैनिंग के बारे में भी हम इस तरह से क्यों नहीं सोचते हैं ।

हमारे देश में बड़ी बड़ी प्रोजेक्ट्स बन रही हैं । इस तरह के बड़े बड़े हाथियों को हमारे सामने रक्खा गया है । जो आदमी किसी चीज को रख नहीं सकता उस को वह चीज दान में देना भी ठीक नहीं है । किसी भी गरीब आदमी को घोड़ा दान देना उस को सजा देने के बराबर है क्योंकि वह उसे खिला नहीं सकता । हमारे यहां भी बड़ी बड़ी प्रोजेक्ट्स की प्लैन्स हैं । हमें भी नागार्जुन सागर का हाथी दे दिया गया । उस की कीमत



[श्रीमती लक्ष्मीबाई]

रोज बढ़ती ही जाती है। वह पूरी नहीं हो रही है लेकिन कीमत बढ़ती जाती है। उस का पूरा होना हमारे नसीब में नहीं है। पता नहीं यह काम कब होगा। पहले इस के लिये 92 करोड़ रु० का एस्टिमेट था, वह बढ़ कर 140 करोड़ रु० हो गया है। उस में 72 करोड़ रु० खर्च हो चुका है, लेकिन वह बनेगा कब नहीं मालूम। कहते हैं कि आंध्र प्रदेश का बजट बहुत बढ़ रहा है। यह सही है लेकिन सरकार को सोशल काम बहुत करने पड़ते हैं। उसके पास पैसा बचता नहीं है क्योंकि वहां पर मी एजुकेशन, थ्रोल्ड एज पेंशन आदि बढ़ा दिये गये हैं। लेकिन पता नहीं सेंट्रल गवर्नमेंट यहां बैठ कर क्या करती है। सेंटर के पास नदी नहीं हैं, नाले नहीं हैं। नदी और नाले तो प्रदेश में हैं। इसलिये उन को पैसा मिलना चाहिये लेकिन वह पैसा भी सरकार नहीं देती है। मैं कहना चाहती हूं कि अगर नागार्जुन सागर के लिये सर साल 10 करोड़ रु० या 5 करोड़ रु० दिया जाये तो यह काम हो सकता है। आप हम लोगों को खैरात नहीं दे रहे हैं, दान नहीं दे रहे हैं लोन दे रहे हैं। लेकिन लोन देने के लिये भी आप तैयार नहीं हैं। मैं इस को बहुत बुरा समझती हूं। प्रोजेक्ट बनी नहीं लेकिन 72 करोड़ रु० जो खर्च हो गया है उस के लिये सूद ले रहे हैं। और अब आप के पास लोन देने की भी ताकत नहीं है। हम किस से जा कर मांगें।

आप को मालूम होना चाहिये कि हम हर साल 300 करोड़ रु० का खाना बाहर से मंगाते हैं। अगर हर साल 5 या 10 करोड़ रु० कर के आप हम को पांच साल के अन्दर 50 करोड़ रु० दे दें तो हम आप को आप की जरूरत का चौथाई ग्रैन दे देंगे जो कि आप बाहर से मंगाते हैं। मैं इस बात को द बे से कह सकती हूं, आप हम को 50 करोड़ रु० दें तो बीजिये तो हम यह टागेंट पूरा कर देंगे

और जो अनाज आप बाहर से मंगाते हैं उस का चौथाई हम दे देंगे।

आप देखिये कि हैदराबाद गवर्नमेंट, जो कि पुरानी स्टेट थी, गरीब स्टेट थी, वहां पर पथरीली जमीन है। वहां पर तीस साल पहले, सन् 1934 में तुगभद्रा प्रोजेक्ट शुरू की गई थी। वह अब तक खत्म नहीं हो सकी है क्योंकि आप के यहां कोई काम नहीं होता है। मेरा मतलब यह है कि चूँकि आप पैसे नहीं देते इस लिये काम नहीं होता है। मैसूर स्टेट गरीब स्टेट हैं। रायचूर है, गुलबर्गा है, बीदर है, यहां सब गरीब लोग हैं। उन को पानी नहीं मिल रहा है। आपके महकभे के लोग इंटेलिजेंट हैं, होशियार हैं, फिर भी काम जल्दी नहीं होता है। सेंटर को इस में मदद करनी चाहिये। आंध्र है, मैसूर है, मद्रास है, पानी के मामले में इन सब से हमारा क्षेत्र गरीब है। इस लिये सेंटर को यह काम करना चाहिये, लेकिन आप चुप बैठे हैं। जो कुछ आप को खर्च करना चाहिये वह नहीं होता है।

हमारे यहां तालाबों से इरिगेशन होता है। रायलसीमा और तेलंगाना में लिफ्ट इरिगेशन होता है, तालाबों से होता है और वेल्स से होता है। लेकिन हमारे यहां पावर नहीं है, क्योंकि हम को सब्सिडी नहीं मिलती है! हमारी मांग यह है कि हम को आप 2 या 3 करोड़ रु० दे दें। आप ऐसा कर दें तो हम जरूर आप की ताकत को बढ़ा देंगे। लेकिन आप तो व्यापार भी नहीं करना चाहते। आप को पैसा लोन के रूप में देना चाहिये क्योंकि इस से आप को ही फायदा है। हम आप से मुफ्त नहीं मांग रहे हैं, आप से धन्धे की बात कर रहे हैं। अगर हमारे यहां लिफ्ट इरिगेशन ठीक हो जाये तो आप को ज्यादा अनाज मिलेगा। हमारे यहां लिफ्ट इरिगेशन की स्कीम तैयार है। पीने के पानी के बास्ते जो मांजला स्कीम बन रही है हैदराबाद

के लोगों के लिये उसे सन् 1963 में पूरा हो जाना चाहिये था, लेकिन हम लोग सन् 1964-65 में आ गये हैं फिर भी वह पूरी नहीं हुई है। पीने का पानी भी नहीं दे रहे हैं आप लोग। लिफ्ट इर्रिगेशन के वास्ते पैसा मिलना चाहिये। हैरादबाद में और तेलंगाना के गांवों में एलेक्ट्रिफिकेशन नहीं है। वे बीमार बच्चे जैसे हैं। बीमार बच्चों को डाक्टर अच्छी खुराक देता है, इंजेक्शन देता है, लेकिन आप के पास बैंकवर्ड एरियाज के लिये कोई इन्तजाम नहीं है। मेहरबानी कर के इसके वास्ते कुछ डिस्केशनरी फण्ड्स रखिये। रायलसीमा है, बिहार है, असम है, जहां के लोग बहुत गरीब हैं वहां की उन्नति के लिये आप मनमाने ढंग से पैसा दीजिये।

मैं एजुकेशन डिपार्टमेंट के नमूने का एक सुझाव देना चाहती हूं। आप देखिये . . .

उपाध्यक्ष महोदय : एजुकेशन डिपार्टमेंट की बात अलग है यह इर्रिगेशन के ऊपर है।

श्रीमती लक्ष्मीबाई : मैं इर्रिगेशन के सम्बन्ध में ही कहना चाहती हूं। हमारे यहां बहुत से एलेक्ट्रिक मोटर बैल्स चलते हैं। लेकिन गांवों में ऐसा होत है कि वहां हर एक आदमी ट्रेड नहीं होता। मैं एक महीने में देख रही हूं कि वहां पर मोटर खराब रहते हैं जिस से बिजली बन्द हो जाती है। इस के लिये हर ब्लाक में ट्रेनिंग का काम चलाने के लिये आप सन्डिडी दीजिये। प्राईमरी वर्कर्स को ट्रेनिंग दी जानी चाहिये। हमारे यहां एलेक्ट्रिसिटी बोर्ड्स होते हैं। उन के लिये आप जरा सी सन्डिडी दे दीजिये जिस में हर ब्लाक्स में वहां आदमी ट्रेन किये जा सकें। अगर ऐसा नहीं किया जायेगा तो पावर के होने से लोगों का बहुत नुक्सान होता है बिजली पा कर के लोग अपने बैल बेच डालते हैं। अगर किसी भी वक्त पावर बन्द हो गई पानी नहीं मिल पाता है। इस के कारण हमारे यहां दस हजार एकड़ पैडी सूख गईं। इस लिये मेरा कहना है कि लोगों को ट्रेनिंग देने के वास्ते भी आप कुछ रकम रखिये।

**Mr. Deputy-Speaker:** Hon. Member may now move their cut motions to Demands for Grants relating to the Ministry of Irrigation and Power, subject to thier being otherwise admissible.

**Shri Sarjoo Pandey (Rasra):** I beg to move:

"That the demand under the head Multi-purpose river schemes be reduced to Rs. 1.

[Failure to take public opinion into consideration while formulating river schemes. (7)]

**Shri Narendra Singh Mahida (Ananda):** I beg to move:

"That the demand under the head Multipurpose river schemes be reduced by Rs. 100."

[Need to implement Narmada Valley Project at the earliest possible date (8)]

"That the demand under the head Multi-purpose river schemes be reduced by Rs. 100."

[Failure to implement multi-purpose river schemes (9)].

**Shri Sarjoo Pandey:** I beg to move:

"That the demand under the head other Revenue Expenditure of the Ministry of Irrigation and Power be reduced to Re.1."

[Failure to have uniform electricity rates in the country. (10)]

**Shri Narendra Singh Mahida:** I beg to move:

(i) "That the demand under the head Other Revenue Expenditure of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Failure of developing medium irrigation works (11)].

[Shri Narendra Singh Mahida]

(ii) "That the demand under the head Other Revenue Expenditure of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Shortage of power particularly acute shortage in the State of Gujarat (12)].

(iii) "That the demand under the head Other Revenue Expenditure of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to take measures for generation of Hydro-power as thermal power is far costlier than Hydro-power. (13)].

(iv) "That the demand under the head Other Revenue Expenditure of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to co-ordinate Central and State Electricity Boards (14)].

Shri Sarjoo Pandey: I beg to move:

(i) "That the demand under the head Other Capital Outlay of the Ministry of Irrigation and Power be reduced to Re. 1."

[Failure to control floods (15)].

(ii) "That the demand under the head Other Capital Outlay of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Failure to take flood control measures (16)].

(iii) "That the demand under the head Other Capital Outlay of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Slow progress of electrification in villages (17)].

(iv) "That the demand under the head Other Capital Outlay of

the Ministry of Irrigation and Power be reduced by Rs. 100."

[Inadequate arrangements for irrigation in the country (18)].

(v) "That the demand under the head Other Capital Outlay of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to check malpractices in Irrigation Department (19)].

(vi) "That the demand under the head Other Capital Outlay of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Lack of drainage works in the country (20)].

Shri Warrior (Trichur): I beg to move:

(i) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to expedite construction of the Sabarigiri Hydel Project (38)].

(ii) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to supply cement, iron and other materials in time to avoid stoppage of construction of Hydel and Irrigation and Projects (39)].

(iii) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to expedite the Idikki Hydel Project in Kerala State (40)].

(iv) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to establish Thermal Plants in Kerala State (41)].

(v) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to meet the entire expenditure by Central Government for measures to protect the Kerala sea coast from sea-erosion (42)].

(vi) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to take steps to establish the Southern Power Grid without any delay (43)].

(vii) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to guarantee supply of enough power to Kerala State from Neyveli Power Station (44)].

(viii) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to have a master plan for irrigation—flood control and control of soil erosion (45)].

(ix) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to reduce the rates of power consumed for agricultural purposes (46)].

(x) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to reduce the rates of power consumed by small industries (47)].

(xi) "That the demand under the head Ministry of Irrigation

and Power be reduced by Rs. 100."

[Need to enlarge the scope of rural electrification (48)].

(xii) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to allot more funds for soil conservation in Kerala State (49)].

(xiii) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to expand and improve the activities of the Peechi Research Institute, Kerala (50)].

(xiv) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to allot sufficient foreign exchange for Hydel Projects in Kerala State (51)].

(xv) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to examine the record of delegations sent abroad (52)].

**Shri P. K. Deo** (Kalahandi): I beg to move:

(i) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need for inclusion of the Upper Indravati Project in the Fourth Five Year Plan (61)].

(ii) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to reduce the electric charges for agriculturists (62)].

(iii) "That the demand under the head Ministry of Irrigation

[Shri P. K. Deo]

and Power be reduced by Rs. 100."

[Undesirability of pursuing the Manibhadra barrage project on the Mahanadi (63)].

(iv) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need for providing flood protection embankments along the Tel and the Udanti rivers (64)].

(v) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Desirability of having an all-India electric grid (65)].

(vi) "That the demand under the head Ministry of Irrigation and Power be reduced by Rs. 100."

[Need for expanding the rural electrification programme (66)].

Shri Karni Singhji (Bikaner): I beg to move:

(i) "That the demand under the head Other Revenue Expenditure of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Need for lift irrigation in and supply of drinking water to the brackish water area of Northern Rajasthan (67)].

(ii) "That the demand under the head Other Revenue Expenditure of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Need to take over Rajasthan Canal by the Centre (68)].

(iii) "That the demand under the head Other Revenue Expenditure of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Need for linking Rajasthan Canal to the Kandla port (69)].

(iv) "That the demand under the head Other Revenue Expenditure of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Need for speeding up the work on Pong Dam to bring about early perennial supply to the Rajasthan Canal (70)].

(v) "That the demand under the head Other Capital Outlay of the Ministry of Irrigation and Power be reduced by Rs. 100."

[Need for speeding up of Rajasthan canal (71)].

Mr. Deputy-Speaker: These cut motions are now before the House.

श्री यमुना प्रसाद मण्डल (जयनगर) :  
उपाध्यक्ष महोदय, हम आज एक ऐसे सवाल पर विचार कर रहे हैं जिस के बारे में हमारे दिवंगत प्रधान मंत्री साहब ने जो अभी स्वर्ग में हैं जो कुछ कहा था उस की दो लाइनें मंत्रालय के वार्षिक रिपोर्ट में सब से पहले लिखी हुई हैं। वह एक ऐसे महापुरुष की बात है जिस को कहे बगैर मैं अपनी बात को प्रारम्भ नहीं कर सकता।

पंडित नेहरू ने कहा था :

"I wonder if one could find better two words (than Irrigation and Power) to express what we want in India."

That was the noble, great feeling of that great soul when he was here. So long as he was alive, he worked for that.

तो उपाध्यक्ष महोदय, जो विरासत में उन्होंने हम को दी है उसको हमें पूरा करना चाहिए। उन्होंने इस मंत्रालय को जो काम सौंपा है वह भारत के लोगों की गरीबी 'hunger-want' को दूर करने का है। इस और

पिछले १७ सालों से बराबर बड़े बड़े काम होते चले आ रहे हैं इस में कोई शक नहीं है। अभी जो उन्होंने लिस्ट दी है उसमें केवल २८ बड़ी बड़ी योजनाओं के नाम दिये हैं। मैं तो उस लिस्ट को पूर्ण नहीं कह सकता। नाम भी अच्छे हैं। काम भी हुआ है। लाखों एकड़ जमीन पर सिंचाई करने का प्रोग्राम है। ये २८ और अन्य जो बड़ी बड़ी योजनाएं हैं मैं उनको जवाहर मंदिर कहता हूं। मेरा सुझाव है कि इनका नाम रिपोर्ट एलफावैटीकल आर्डर में दिया जाए और यह भी बताया जाए कि इन पर काम किस क्रम से (क्रोनो-लॉजिकली) होने वाला है या हो रहे हैं।

अब मैं माननीय मंत्री जी का ध्यान अपने राज्य की ओर दिलाना चाहता हूं। कई अन्य अक्ताओं ने बिहार का नाम लिया है और अभी हमारी माननीय बहिन श्रीमती लक्ष्मी बाई ने भी उसका नाम लिया पिछड़ेपन की बात करते समय यह बहुत पिछड़ा प्रदेश है। जब हमारे माननीय सिंचाई और विद्युत मंत्री श्री राव साहब वहां गए थे और बहुत से गांवों में घूमे थे तो वहां के लोगों की हालत को देख कर उनकी आंखों में आंसू आ गए थे कि इस देश में ऐसा भी इलाका है जिस के लोग इतने गरीब हैं। वहां की जमीन उपजाऊ है और फिर भी वहां के लोग अब भूखे रह रहे हैं।

वहां पर कोसी योजना चल रही है, गंडक योजना भी शुरू हुई है और सोन बराज का काम भी चल रहा है उस गरीब राज्य में मगर एक छोटा सा काम पश्चिमी कोसी नहर का अभी तक रुका हुआ है। यद्यपि इन्होंने बहुत कोशिश की है, कोसी बराज तैयार किया गया है, पश्चिमी एवं पूर्वी नहर रेग्युलेटर दिए हैं, वाटर (रिसोर्सोज) पोटेंशियल भी तैयार है, फिर भी देर हो रही है। इस से लोगों में बड़ी चिन्ता है और बीस लाख लोग इस उर्वर भूमि में डा० राव की तरफ देख रहे हैं। हमारे प्रधान मंत्री शास्त्री जी जब पहली बार नेपाल को गए थे तब भी इस काम को

काफी आग बढ़ाया गया था, और हमारे 'विदेश' मंत्री सरदार स्वर्ण सिंह साहब ने भी इस काम में बहुत मदद की, लेकिन सब से ज्यादा काम डा० राव साहब ने किया है। जब आप ज्यादा ध्यान देने लगे हैं तो नेपाल और बिहार के तीस लाख लोगों को आशा है कि नेपाल में बीस हजार एकड़ में सिंचाई होगी और बिहार के सहरसा और दरभंगा जिलों में भी साढ़े सात लाख एकड़ में सिंचाई होगी ऐसा रिपोर्ट में भी लिखा है। आज कल बिहार में बड़ी चर्चा चल रही है कि शायद इसी महीने के आखिरी हफ्ते में उसका उद्घाटन श्री नेपाल नरेश करेंगे। इस मौके पर मैं नेपाल नरेश के प्रति सारे भारत की ओर से कृतज्ञता प्रकट करना चाहता हूं और आशा करता हूं कि इस इंटरनेशनल प्रोजेक्ट के चालू होने से दोनों देशों में और भी गाढ़ी अटूट मित्रता हो जाएगी।

मैं दरभंगा जिले से आता हूं। मैंने देखा कि वहां ४७ लाख आदमी—देश का एक प्रतिशत—गरीबी में रह रहे हैं यद्यपि उनकी जमीन उपजाऊ है। सहरसा जिले को कोसी ने बरबाद कर दिया था मगर अब इस मंत्रालय के सतत प्रयास से वह और पुरनिया, मुंगेर जिलों का इलाका बहुत अच्छा बन रहा है। इस सम्बन्ध में अगर मैं पश्चिमी नहर के सम्बन्ध में एक शब्द न बोलू तो मैं अपना सच्चा कर्तव्य नहीं निभा सकूंगा। इस क्षेत्र में भारत नेपाल सीमा पर स्थित लदनिया और लोकहा के दो प्रखंडों के दो इलाके बहुत गरीब और पिछड़े हुए हैं लेकिन ये इस पश्चिमी कोसी नहर के कमांड एरिया में नहीं आते। जब मैं उधर गया तो लोगों ने कहा कि १२ करोड़ ४७ लाख रुपया इस योजना पर खर्च होगा और इस रिपोर्ट में भी कहा गया है कि १२ करोड़ तो इस पर शायद अब और खर्च किया जाएगा। शायद लिफ्ट इर्रिगेशन के द्वारा नेपाल को पानी दिया जाएगा। मेरा सुझाव है कि इस छोटे से इलाके के दो लाख की आबादी को भी कमांड एरिया में

[श्री यमुना प्रसाद मंडल]

ले लिए जाए और इसको भी सिंचाई के लिये पानी दिया जा सके तो इस एरिया की भी कुछ उन्नति हो सकेगी। डा० राव साहब ने वहां के लोगों की हालत देखी है और अगर फ़मांड एरिया को बढ़ा दिया जाए तो लदनिया और लोकहा प्रखंडों को बहुत लाभ हो सकता है।

इसके साथ सो मैं यह कहना चाहता हूँ कि आप लोगों ने पश्चिमी कोसी नहर के कार्यान्वयन के लिए सतत प्रयास किया है उसके लिए केवल बिहार ही नहीं मित्त देश नेपाल के सतरी जिला के निवासी भी आपके ऋणी हैं और हमारे राज्य के सुयोग्य सिंचाई मंत्री श्री महेश प्रसाद सिंह जी ने भी हाथ बंटाया है। लेकिन एक बात मैं जरा दबी जबान से कहना चाहता हूँ। बिहार सचिवालय के कुछ कर्मचारी इस योजना में देर लगाना चाहते हैं, ऐसा न हो कि उनका प्रयास सफल हो जाए और योजना में देरी हो जाए। मैंने इसलिए यह बात माननीय मंत्री जी को तथा इस सदन को कहना उचित समझा ताकि इस काम में बाधा न डाली जा सके।

अब मैं आगे बाढ़ नियंत्रण के सम्बन्ध में कुछ कहना चाहता हूँ। इस दिशा में आप ने बहुत प्रशंसनीय काम किया है। केवल बिहार में ही नहीं, आपने इस दिशा में असम में और दूसरे इलाकों में भी काम किया है। आपने इस काम के लिए योजनाएं बनाया हैं और उनको कार्यान्वित कर रहे हैं। आपने देखा कि उत्तर बिहार में और अन्य इलाकों में भी जहां बहुत नदियां हैं, वहां उर्वर भूमि होते हुए भी बाढ़ के कारण बहुत नुबसान होता है। आपने देखा होगा कि किस प्रकार बाढ़ के कारण इन इलाकों में बालू भर जाता है। और इस तरह पचासों गांवों उजड़ गए हैं। मैंने अपने प्रधान मंत्री जी से अनुरोध किया था कि आप भी यहां की दयनीय अवस्था को देखें तो यहां के लिए बहुत कुछ हो सकता है। मगर उन्होंने कहा और हमें आश्वासन दिया

कि डा० राव साहब सब कुछ कर रहे हैं, विश्वास रखिये। हमको मालूम है कि आप उस फ्लड एफेक्टिव एरिया के लिए सन 66-67 से काम शुरू करेंगे लेकिन अगर बाढ़ इस बीच आ गयी तो सन 1965-66 में यहां के सौ और बीसा गांव बाढ़ के कारण बालू से भर जा सकते हैं उजड़ जा सकते हैं। तो इस ओर जल्दी ध्यान देने की आवश्यकता है।

अब मैं ग्रामीण विद्युत की ओर आता हूँ। वार्षिक रिपोर्ट में कहा गया है कि सन 1969 तक अर्थात् गांधी जन्म दिवस शताब्दी के समय तक देश में और एक लाख गांव को बिजली दे दी जाएगी। जब आप गांवों को यह पावर देंगे तो उनको बिजली से पैदा होने वाली अन्य सुविधाएं भी देंगे, उनको रोशनी भी देंगे। क्या हमारे डा० राव साहब यह बरदाश्त करेंगे कि वहां के लोग बाढ़ के समय नीची जमीन में रहें और अंधेरे में रहें। बाढ़ के समय आपको वहां लोगों ने कहा था कि आप जाकर दिल्ली में दो मिनट के लिए बिजली बन्द कर दें ताकि वहां के लोगों को मालूम हो जाए कि इस इलाके को बिना बिजली के क्या कठिनाई होती है। बिजली के साथ साथ गांवों के लोगों को इकानामिक पावर भी बढ़ सकती है। इसलिए मैं निवेदन करूंगा कि आप रूरल इलेक्ट्रिफिकेशन के प्रोग्राम को 2 अक्टूबर, 1969 गांधी जन्म दिवस शताब्दि तक अवश्य पूरा करें। सरकार को रूरल इलेक्ट्रिफिकेशन का काम तेजी से सम्पन्न करना चाहिए। एन०इ०ए० और ए०आई०डी० का जो संयुक्त अमरीका से डेलीगेशन आया था और उन्होंने यहां रूरल इलेक्ट्रिफिकेशन करने के लिए जो सुझाव दिये थे, इस गरीब देश को आगे बढ़ाने के लिए और उसके गांवों का विद्युतीकरण करने के लिए उन पर भारत सरकार को गम्भीरतापूर्वक सोचना चाहिए और उनका सहयोग व मदद इस दिशा में प्राप्त करने में

जरा भी संकोच अथवा हिचकिचाहट नहीं दिखलानी चाहिए।

14 hrs.

उपाध्यक्ष महोदय : माननीय सदस्य का समय समाप्त हो गया है।

श्री यमुना प्रसाद मण्डल : मैं देख रहा हूँ कि आप मुझे बैठने के लिए घंटी बजा रहे हैं इसलिए मैं और अधिक न कहते हुए केवल संक्षेप में एक दो मिनट में अपनी बात खत्म किये देता हूँ।

सत्तरह साल से अधिक इस देश को आजादी प्राप्त किये हो चुके हैं और समय आ गया है जबकि हमें अपनी उस महान आत्मा स्वर्गीय पंडित नेहरू की वाणी को साकार रूप देना है और उनके स्वप्न को पूरा करना है। यह खेद का विषय है कि अब भी सरकार गांवों की ओर देखती नहीं है और उनको अंधकार में ही रखती है। मैं आप से साफ कहना चाहता हूँ कि अगर दूसरी अक्टूबर, १९६६ गांधी जन्म दिवस शताब्दी के दिन तक एक लाख गांवों में बिजली नहीं पहुंचा सके तो लोग अच्छा नहीं समझेंगे और हो सक्ता है कि उस हालत में लोग डा० राव साहब से कहें कि वे अपनी कुर्सी छोड़ दें। चाहे प्लानिंग कमिशन के कहने से हो, चाहे फ्राइनेंस मिनिस्टर के कहने से हो, इस बात की आज बहुत आवश्यकता है कि रूरल इलेक्ट्रिकेशन के लिए सब कुछ किया जाय।

मैं एक बात और यहां पर निवेदन करना अपना व्यक्तिगत धर्म समझता हूँ भले ही वह मेरे कुछ मित्रों को अच्छा न लगे। मैं यह आवश्यक समझता हूँ कि इस मंत्रालय का मंत्री कैबिनेट रैंक का मंत्री होना चाहिए। वर्तमान मंत्री सुयोग्य और अनुभवी है और इस मंत्रालय का कार्यभार सम्हालने में उन्हें कैबिनेट रैंक मिलना ही चाहिए। यह मंत्रालय कैबिनेट स्तर के मंत्री द्वारा ही संचालित

होना रहा है। मैं आपके द्वारा प्रधान मंत्री जी से इस ओर ध्यान देने के लिए अग्रह करूंगा।

अगर मैं अभियन्ताओं के प्रति कृतज्ञता प्रकट न करूँ तो वह अच्छा नहीं होगा क्योंकि उन्होंने उत्तर बिहार के लिए असम के लिए, उत्तर प्रदेश के लिए और अन्य राज्यों के लिए बड़े अच्छे काम किये हैं। रूरल इलेक्ट्रिकेशन की जब मैं फीगर्स देखता हूँ तो घबड़ा जाता हूँ। उत्तर प्रदेश में 19 पर कैंपटा बिजली का कंजप्शन है मगर उत्तर बिहार के गांवों की हालत और भी अधिक खराब है। यहां मैं अभियन्ताओं का सम्मान करने के लिए मैं प्रधान मंत्री जी का ध्यान आकृष्ट करूंगा और इन ऊंचे इंजीनियरों को पंच श्री० पंच विभूषण आदि प्रदान कर स मानित किया जाना चाहिए।

अभी बिहार में इस बात को लेकर एक बड़ी हलचल मची थी कि इन अभियन्ताओं को अभी जो मुशाहरा मिलता है उस को कम कर दिया जायगा। सभी लोग यह सुन कर घबड़ा गये। आप को यह सुन कर आश्चर्य होगा कि सभी अभियन्ताओं ने इस पर अपने इस्तीफे दाखिल कर दिये थे। मेरा कहना है कि इस समय जबकि वे इतने उपयोगी काम कर रहे हैं, राष्ट्र-निर्माण के कार्य में सतत सलग्न हैं उन इंजीनियर्स की तनख्वाह अगर बढ़ा नहीं सकते तो कम से कम ज्यों का त्यों ही रहने दें। जो उन की मौजूदा तनख्वाह है उसे घटायें नहीं। आवश्यकता तो इस बात की है कि ऐसे अभियन्ता जोकि इस तरह के उपयोगी काम कर रहे हैं अगर सरकार उन की तनख्वाह बढ़ा नहीं सकती है तो उनको पंच श्री आदि विभूषित उपाधियां देकर सम्मानित करें। जो बहुत दिनों से काम कर रहे हैं उनकी पदोन्नति होनी चाहिए। बस मैं इतना ही कह कर इस मंत्रालय की मांगों का समर्पण करता हूँ।

Shri Karuthiruman (Gobichettipalayam): Mr. Deputy-Speaker, Sir, in-



[Shri Karuthiruman]

supporting the Demands of the Ministry of Irrigation and Power, I am glad to say that as already expressed by hon. Members from this side as well as the opposite side our hon. Minister, Dr. Rao is a fit, efficient and proficient man of action. This department is in safe hands because he knows the technical side of these things. Even the Indian engineers have proved very efficient; and they have learnt to do wonderful work in executing our three Five Year Plans. The utilisation of the irrigation potential has not come to our expectations and we should realise the reasons for these shortfalls.

First of all, irrigation and power are two subjects, they are linked under one Ministry. It is a welcome thing. So far as irrigation is concerned, 36 million acres will be the potential area by the end of the Third Plan. Only 26 million acres will be utilised; one third is left unutilised. We should take steps to utilise them. The power generation capacity also does not meet all our requirements, though in the report it is stated: "the demand is less when compare with total generation capacity." In a vast country like ours, there are certain places which suffer from shortage of power. We who come from the South suffer from drought while in our country itself there are places which are flooded and we have to adopt flood control measures. In the south we have to sink deep tube wells. It is possible to see even the head of Adi Sessa but not water. We are utilising water to the maximum extent and we are doing our best and we are getting increased production. In the matter of irrigation, we should know how to make use of the water, how to get the best out of that. In those places where there is drought, and where by some means they are able to get water, they use it sparingly and carefully. The ryots are industrious and they get more yields. In this connection, I want to remind the hon. Members that there was one scheme that Late Srinivasa Aiyengar Dr. C. P. Ramaswami Aiyer men-

tioned and an English engineer made a technical report about the linking of the two great rivers, Ganges with Cauvery. If we do that, it will be beneficial. There are so many disputes, river disputes between the States. We talk of national integration and all those things. When it comes to something like irrigation or power project, every Member wants to take the advantage and confine it only to this or that State. There is not a single river in India which flows only in one State; its flow is not confined to one State alone; if we examine it, all the rivers flow through two or three States. There should be only one central river board which should exercise full powers and when they give a judgment it should be binding on all the people concerned, on the States concerned. The decision or the verdict of the Central river board should be final. Investigation should take place at least in the Fourth Plan for the linking of these rivers, Ganges to Cauvery. This link will be of great importance and will provide even irrigation facilities also. When the waters of Ganges and Cauvery flow together, all the places through which it pass will have a common ideal and a common agricultural practice, and as the late poet Bharathi has said:

Vangathil varum neerin mighuthial  
maiayathu nadugalil payir seivon.

That means, the excess water in the Ganges should be taken down to the middle and the southern parts of the country, so that we can raise good crops of wheat and rice in all the other parts of the country also. So, I would request the hon. Minister to take up this aspect of the work, namely, the linking of these two great rivers. I think that if that is done it will solve all the river disputes so far as the rivers are concerned.

Then, there are certain projects. They make investigations. But they are not sometimes mentioned in the

papers or the reports. So far as my State of Madras is concerned, I am proud to say in this House that we have done our best. The Madras engineers are the best engineers in India. The hon. Minister has served in the Madras State Government and that is why I can claim that he is one of the best engineers of our country. In Madras, the power generation comes to 7 lakh kilowatts. Yet, there are certain programmes to be completed, and there is one programme—the 'Chaknakal' project under the Cauvery delta system—to be utilised for power purposes, because the demand for power is so great that there are so many thousands and thousands of applications for power for agricultural purposes. Only two lakh applications have been disposed of, while one million applications are there to be disposed of in the Madras State.

In the matter of rural electrification, Madras stands first in the world. I can say that. Out of 20,000 villages, 19,000 villages have been electrified. But we want more power. I would suggest to the hon. Minister that there should be a regional grid system so that where there is more generation of power, it could be utilised elsewhere, wherever there is need for it. It is a very important thing to be taken up in the Fourth Plan Period. So, for the southern States there should be one central grid system so that the demands of all the southern States may be met.

We talk about irrigation facilities and of power generation. For a nation, industry and agriculture production in these two sectors are the most essential things. This is an agricultural country. 75 per cent of our population is living on agriculture. Yet, the agricultural sector, the ryots, are given a stepmotherly treatment. The industrial sector alone gets all the facilities. I may point out that out of the total generating capacity of electricity, 73 per cent has been given to the industrial sector. It is only about five to seven per cent that

is given to the agricultural sector. We say we must raise our agricultural production. We import food. When ours is a poor, agricultural country, only five to seven per cent of electric power is given for the agricultural purposes and 73 per cent of the total capacity is given to the industrial sector. What is the tariff rate for industry and the industrial sector? It is not even 50 per cent of the tariff rates that is charged for the agriculturists. On a mere application, the industrial sector can get lakhs and lakhs of rupees sanctioned while for getting a sanction of just Rs. 500, the poor agriculturist has to go here and there, and what is more, he is charged of corruptions, dishonesty and all those things.

What is the increase in production in the industrial sector? Taking 100 as the base in 1950, it comes to 150 now. In the agricultural sector, having only just five per cent of the total generating capacity of electric power, we have proved successful and our increase in production, taking 100 as the base, has been 120 to 125. Let them give electricity power just at half the rate that they are giving for the industrial sector, and we will see that agricultural production is increased. We need not import at all. We need not import anything. Give us the facilities and electric power supply which are essential for the poor villagers and also give us lift irrigation facilities. We will prove that we are worthy of it. The Finance Minister will say that they have given us subsidies and they have subsidised the schemes. What is the question of subsidy and where does it arise? After all, they say out of Rs. 20,000 crores just Rs. 15 crores or Rs. 20 crores have been allotted for this purpose. Is it enough? Owing to the emergency we are going to spend Rs. 850 crores or so on defence purposes. But food is very important. It is a major factor, and the feeding of the people is an important factor and the agriculturists should be given

[Shri Karuthiruman]

more facilities to increase production of foodgrains.

Even the agricultural sector, we have not at all cared for. We the agriculturists have been considered as the low category people: I mean the agricultural people, the ryots and the department of agriculture, irrigation and power also. Because the country is short of foodgrains, they want to do something in that direction. The authorities say that the agriculturists are the backbone of our nation. But, without supplying the proper facilities and without taking proper steps for increased production, it is quite impossible for the people to rise to the occasion.

Then I come to another important aspect, namely, lift irrigation. Wherever there are rivers, we build great dams, and wherever we have to depend on the rainfall, we have to take water from below, when there is no rainfall. The Father of the Nation, Mahatma Gandhi, had said that whenever the mercy of Heaven fails, open the bowels of the earth to find water. We are prepared to open the bowels of the earth to find water. But what are the facilities given to us? I had approached an engineer of this department in my part of the country, where, sometimes, one has to dig 100 to 200 feet to get good water. We wanted to sink some borewells. We make speeches here about the need to sink borewells. Suggestions are made that the Government should be asked to do it, and that they should be asked to find out how much acreage comes under irrigation and all that. Let me tell the House what that official, whom I approached, told me. He said, "You come from Coimbatore. You dig a well with 50 feet diameter and go deep up to 200 feet. You will get water." This is the answer that I got from that engineer. When I asked for facilities for borewells' the answer was, "You dig to a diameter of 50 feet and a depth of 200 feet." So much of research has been done by them to give this answer! It is

not necessary to dig a well with diameter of 50 feet. 25 feet diameter is enough. But then, where is the money to do it? Borewells between 300 and 400 feet can irrigate 300 to 400 acres. You can charge just Rs. 10 to Rs. 15 per acre for benefit out of the tubewells. This can serve two purposes: we can increase our agricultural production and also find employment for the poor people who depend upon rainwater only, with the seasonal failures also. Those failures will not affect the ryots when the tubewells are fixed.

Take, for instance the Cauvery basin, and take the Tanjore district, where 97 per cent of the water has been fully utilised, and three per cent of it goes out as waste, near Negapatam and Tiruturaipundi. Lift irrigation has been provided to a small extent and thousands of acres are lying waste in that area; the water of the river before they reach the seas have to be lifted from about five feet to 10 feet deep, and so only 2,000 acres are benefited out of it, and that too with great difficulty. Therefore, I request that the Central Government should give aid to the Negapatam and Tiruturaipundi area and see that the entire area comes under lift irrigation.

Last but not the least, I should like to refer to drinking water. Many hon. Members have referred to it. At least in our fourth Five Year Plan—we are in the last year of the third Five Year Plan—we should see that enough drinking water is made available to all the people. Madras city has been declared as an A class city. But it remains only a declaration on paper. Not even 10 gallons per head per day is available in Madras. There are so many projects mentioned. Even the Chief Minister of Mysore assured us of some water. Dr. K. L. Rao is the fit person and I should request him to take up the Somasila project which, if achieved, could irrigate both Nellore and Chingleput districts. If he is able to get at least 5 TMC of

water, it will be a great thing; it will be just like what the great Bagiratha did—getting Ganges down to the earth. I would praise Dr. K. L. Rao and say that he is like both Lord Shiva and Bagiratha and the people of Tamilnad would hail him as Bagiratha, if he gets water from Somasila project. We will congratulate him. I would, therefore, request the Government to see that the Somasila project is executed. Let there be a conference held by the Central Government with the Madras and Andhra Governments for that purpose. At least this should be done within the third Five Year Plan.

Let me finally refer to atomic energy. They are starting a station at Kalpakkam. I find that it may come into commission during the fifth Plan period. There is a great demand for electricity and power in our State of Madras, and therefore, I request the hon. Minister to see that that project is executed expeditiously in the third Plan period itself and thus see that we are given enough power and irrigation facilities for which there is a great demand. Irrigation by power can solve all the problems. We will stand by the Minister provided he gives careful attention to the problems of agriculturists and gives them all the facilities regarding irrigation and power.

**श्री यु० सि० चौधरी (महेन्द्रगढ़) :**  
उपाध्यक्ष महोदय, जो मन्त्रालय इस वक्त चर्चा का विषय बना हुआ है सारे के सारे देश की कृषि समस्या उस पर निर्भर करती है। इस मन्त्रालय के जहां और बहुत से काम हैं वहां दो प्रमुख काम नहरों में पानी और शहरों और देहातों के अन्दर बिजली पहुंचाना है। देश के प्रत्येक भाग की अलग अलग समस्याएँ हैं। सारे के सारे संदर्भ में कुछ बातें इस सारे जिक्र में ऐसी भी आती हैं कि उनका सम्बन्ध सीधे तौर पर और स्वतन्त्र रूप से सेंट्रल गवर्नमेंट के साथ नहीं होता है। नहरों चूँकि केन्द्र का विषय नहीं है स्वतन्त्र पक्ष से इसलिए उनकी चर्चा विस्तार से यहां करना ठीक नहीं होगा।

एक बात मैं सारे देश से परे हट कर कहना चाहता हूँ। बहुत से माननीय सदस्यों ने डा० राव को राजनीतिज्ञ न होने के नाते से और इंजीनियर होने के नाते से जो प्रशंसनीय काम किये हैं, उनके लिए बधाई दी है, इनकी सराहना की है। पिछले साल से इनको काफी प्रशंसा मिल रही है। मैं जो बात कहने जा रहा हूँ उसके लिए मैं इनसे एक ठोस उत्तर चाहूंगा। मैं चाहता हूँ कि जो प्रशंसा इनकी की गई है वह उससे किसी गलतफहमी का शिकार न हो जायें कि एक डेढ़ साल के अन्दर उन्होंने बहुत ही प्रशंसनीय कार्य किया है और इसमें कोई शक नहीं है कि उन्होंने किया है लेकिन मैं अपने प्रश्न का उनसे ठोस उत्तर लेना चाहूंगा। इस समस्या का जिक्र मुझ से पहले बोलने वाले वक्ता और सरदार इकबाल सिंह जी ने भी किया है। यह समस्या सेम की समस्या है। इस समस्या की चर्चा मैं सारे मामले में करना चाहता हूँ।

इसमें कोई शक नहीं है कि बिहार और पूर्वी उत्तर प्रदेश की तरह से पंजाब की भी कई समस्याएँ हैं। लेकिन मैं पंजाब की चर्चा विशेष रूप से करना चाहूंगा। हमारे यहां नहरों काफी हैं और पानी भी काफी है। भाखड़ा के आने के बाद 95-98 प्रतिशत भाग में महेन्द्रगढ़, लोहारू के हिस्सों को छोड़ कर पानी की समस्या प्रायः हल हो चुकी है। एक बात इसी सम्बन्ध में मैं वैज्ञानिक रूप से मन्त्री महोदय से पूछना चाहता हूँ। क्या कारण है कि वहां पर सेम की समस्या इस भयंकर रूप में विद्यमान है? इसमें कोई शक नहीं है कि पिछले पचास साठ सालों में, अंग्रेजों के समय से ही पंजाब सबसे आगे रहा है नहरों के मामले में। पाकिस्तान बनने के बाद उसका कुछ हिस्सा पाकिस्तान में चला गया और कुछ इधर पूर्वी पंजाब में रह गया। क्या कारण है कि अब तक उस हिस्से में से 80 परसेंट जमीन में सेम की समस्या उत्पन्न हो गई है, अस्सी परसेंट जमीन सेम की शिकार हो गई है। सब जगह वाटर लॉगिंग हो चका है। पानी नीचे

## [श्री यु० सि० चौधरी]

का ऊपर आ चुका है और सारी की सारी जमीन बिल्कुल बेकार हो गई है। पाकिस्तान बनने के बाद वहाँ भाखड़ा बांध बना और दक्षिणी पंजाब में जो हरियाणों का एक हिस्सा है उसमें कुछ नहरें आई हैं। मैं कोई उत्तर इस सेम की समस्या के बारे में टैक्नीकल ढंग से मन्त्री महोदय से लेना चाहता हूँ। क्या कारण है कि पिछले पचास साल के बाद उस स्थान के ऊपर जहाँ आज भाखड़ा की नहरें नहीं हैं वह इलाका सेम का शिकार हो गया है? यह भी क्या पता है जहाँ पर भाखड़ा की नहरें गई हैं वह इलाका भी पचास साल के बाद सेम का शिकार नहीं होगा? इंजीनियर होने के नाते उनको इस बात का ज्ञान होगा और मैं उनसे इसके बारे में पूरी जो बात है वह जानना चाहूँगा। अगर हमने करोड़ों रुपया खर्च करके भाखड़ा बांध बनाया और उसके बाद राजस्थान और पंजाब के उस हिस्से में जहाँ नहरें पहुँचाई वहाँ भी अगर पचास साल के बाद इसी तरह से वाटर लॉगिंग का शिकार होना है तो हम क्या करेंगे? अगर हालत इसी तरह से चलती रही तो मुझे बड़ा सन्देह है कि हम हज़ारों बांध बनाने के बाद भी निकट भविष्य में या दूर भविष्य में भी कभी अनाज की समस्या को हल कर पायेंगे। यह एक ऐसा प्रश्न वाचक चिन्ह है कि जिसका उत्तर जरूर खोजा जाना चाहिये। अगर पचास साल के बाद जो नहरों का इलाका आज है और जहाँ नहरों से सिंचाई हो रही है इसी प्रकार से उसे सेम से तबाह होना है तो इसका कोई स्थायी हल हमें खोजना पड़ेगा। मुझे पता नहीं दूसरे देशों में इस सारी की सारी समस्या का कौनसा हल ढूँढा गया है। लेकिन पंजाब के इलाके की एक बात मैं आपको बतलाना चाहता हूँ।

मुझे याद है कि चौधरी लहरी सिंह जी जो इसे वक्त इस तरफ बैठते हैं जब यह पंजाब के सिंचाई मन्त्री थे उस ज़माने में जर्मनी से वाटर लॉगिंग का कोई एक्सपर्ट आया था और उसने काफी दौरा पंजाब के इलाके का किया

था। जब वह हांसी के इलाके का दौरा कर रहे थे तो एक स्थान पर हमने भी उनसे पूछा कि इस समस्या का कौनसा हल आप बताते हैं, यह समस्या कैसे हल हो सकती है, सेम की समस्या का हल क्या है? उन्होंने जहाँ और बहुत सी बातें बताई वहाँ एक बात यह भी बताई मोटे तौर से कि जब तक नहरों को पक्का नहीं किया जाएगा तब तक यह समस्या हल नहीं हो सकती है। भाखड़ा नहर जरूर पक्की है। वे नहरें जरूर पक्की हैं जो नई खुदी हैं। लेकिन जो पुरानी नहरें हैं जैसे वेस्टर्न जमना कैनाल या सतलुज वगैरह की नहरें उनको जब तक पक्का नहीं किया जाएगा तब तक यह समस्या हल नहीं हो सकेगी। उसके साथ साथ उन्होंने यह भी बताया कि नहरों के आसपास जो दो तीन मील का बैल्ट है वहाँ पर पम्प लगा कर पानी से जब तक सिंचाई नहीं की जाएगी तब तक इस समस्या का कोई हल नहीं निकल सकेगा। इस तरह की एक रिपोर्ट उन्होंने पंजाब सरकार को दी थी। पंजाब के भीमसेन सच्चर साहब मुख्य मंत्री थे तो विधान सभा के अन्दर शिमला में इस पर चर्चा भी हुई थी। ये दो बातें उस रिपोर्ट में विशेष रूप से कही गई थी। एक तो यह कि नहरों को पक्का किया जाए और दूसरे यह कि नहरों के साथ साथ दो तीन मील का जो बैल्ट है उनमें टयुबवैल लगाये गायें ताकि नहरों के नीचे का पानी ऊपर आकर उस में मिल कर सेम की समस्या पैदा न करें। 1950, 1951 और 1952 में तो यह बात थी लेकिन 1954 और 1955 के बाद एक और तरह की बाढ़ों का जिक्र होने लग गया ये नदियों की बाढ़ें नहीं थी बल्कि बरसात की बारिश की वजह से ये आने लगीं। सारा पानी जा कर इधर उधर फैलने लग गया। नहरों के नीचे का जो पानी था वह ऊपर आया और ऊपर के पानी के साथ आकर मिल गया। इस तरह से यह समस्या स्थायी बन गई है। हर साल जब बाढ़ों का पानी आता है तो किसी तरह से पम्प लगा कर दायें बायें तरीके से वह चीज सुखा दी जाती है। वह

पानी तो सुखा दिया जाता है लेकिन जो पानी नीचे का ऊपर आ कर मिल गया है वह सारा साल सूख नहीं पाता । इसका क्या कोई सौल्युशन इनके पास है, यह मैं जानना चाहता हूँ ।

सोनीपत, जिंद, पंजाब के लुधियाना के पास का इलाका और संगरूर के इलाके का जो कुछ हिस्सा है उसको आप छोड़ सकते हैं । लेकिन बाकों के इलाके के बारे में आप क्या करना चाहते हैं ? पंजाब सरकार की रिपोर्ट भी आपके पास आई होगी । अगली बरसात सिर पर आ गई है । हजारों लाखों एकड़ जमीन अभी तक पानी के अन्दर डुबी पड़ी है । वहां पर हल्की किस्म का चावल पैदा होने के अतिरिक्त और कुछ पैदा नहीं होता है । इस प्रदेश को अनाज का भंडार कहा जाता है । यह प्रदेश सारे देश को अनाज पैदा करके खिला सकता है । लेकिन इस प्रदेश की यह जो सब से बड़ी समस्या है इसका कोई हल नहीं निकाला गया है । एक समस्या तो बाढ़ का जो पानी बरसात में आ रहा है, यह है और दूसरी यह सेम की समस्या है । नहरें वहां बहुत हैं । जो आने वाला समय है, पचास साल के बाद क्या होगा यह सब परमात्मा जानता है । आपको इस समस्या पर गहराई के साथ सोचना होगा । वाटर लार्गिंग से पंजाब तबाह हो सकता है । पिछले 20—30—40 साल का जो इतिहास है वह हमारे सामने प्रमाण स्वरूप विद्यमान है ।

वाटर लार्गिंग की समस्या को हल करने के लिए कुछ थोड़े बहुत कदम जरूर उठाये गये हैं, यह मैं जानता हूँ । कुछ नालियां खोदी गई हैं । इसका जिक्र रिपोर्ट में भी किया गया है । जो नहरें हैं उनके साथ साथ नालियां बनी हैं और इनके जरिये चारों तरफ से सेम का जो पानी है और बरसात का जो पानी है वह इकट्ठा होकर आगे चला जाता है और आगे कहीं पम्प के जरिये से हटा कर के दोबारा नहरों में इसको डाल दिया जाता

है या जहां पानी नहीं है वह इसको ले जाते हैं । इस पर करोड़ों रुपया जो हर साल सरकार खर्च कर रही है, क्या वह इस समस्या का स्थायी हल है ? इससे क्या सेम की समस्या आने वाले वक्त के लिए और हमेशा हमेशा के लिए हल होने जा रही है ?

मैं इंजीनियर मंत्री से जानना चाहता हूँ कि इस समस्या का हल क्या है ? अब तक दस पंद्रह साल में कोई इस समस्या में अन्तर नहीं पड़ा है । जब बरसात आती है तो पंद्रह बीस दिन पहले जो नालियां खोद रखी हैं उनकी घास वगैरह साफ कर दी जाती है, कानर्ज पर दो तीन पम्प लगा दिये जाते हैं पानी सींचने के लिए दो तीन चार मील तक पानी जमीन को डुबोता हुआ चला जाता है और वहां से हटा कर नहर में उस पानी को फेंक दिया जाता है । इसका असर यह होता है कि नीचे का पानी ऊपर आ चुका होता है और ऊपर के पानी में मिल चुका होता है वह यों का यों ही बरकरार रहता है । क्या वजह है कि आप नहरों को पक्का करने की स्थिति में नहीं है या ट्यूबवैल लगाने की स्थिति में नहीं है ? क्यों आप जो ये अस्थायी बातें हैं, इन पर निर्भर कर रहे हैं ? अगर इस में कोई टेक्नीकल बात है तो वह भी मैं आप से जानना चाहूंगा । अगर कोई ऐसी बात है कि आप समझते हैं कि भविष्य में इस प्रकार के तरीके अपनाते से काम ठीक हो सकता है तो उसका उत्तर भी सरकार की तरफ से हमें मिलना चाहिये ।

दूसरे जो बाढ़ की समस्या है, जिस का मैंने जिक्र किया था, उसके बारे में मैं केवल एक ही बात कहना चाहूंगा कि जब नये प्रधान मंत्री ने अपना पद सम्भाला था उस वक्त उनके खिलाफ जो अविश्वास प्रस्ताव आया था उसका उत्तर देते हुए उन्होंने एक बात कही थी कि सबसे बड़ी समस्या क्या थी । उन दिनों बाढ़ काफी आ रही थी ५०० पी० में, ड्रेन नं० 4 में और साहिबी

## [श्री यु० सि० चौधरी]

नदी में । मंत्री महोदय याद करेंगे कि उस समय प्रधान मंत्री ने कहा था कि सब से बड़ी कमी यह है कि हमारा आपस में समन्वय नहीं है, आपस में तालमेल नहीं है । मुझे और प्रदेशों का पता नहीं है, लेकिन पंजाब के अन्दर हर साल जो बाढ़ें आ रही हैं बरसात के कारण, उन का कुछ कारण है । सन् 1947 के पहले कोई तरक्की वहां नहीं थी, सड़कें नहीं थी, न रेलवे लाइनें थी, न नहरें थीं । सारे के सारे मैदान समतल पड़े हुए थे । शिवालिक पहाड़ों पर बरसांत होती थी और पानी वहां से चल कर इधर उधर फल जाता था और तालाबों आदि में भर जाता था । जब सड़कें बनीं, जब नहरें बनीं तो सड़क वालों ने उठकर दिल्ली से लेकर फाजिल्का तक और दिल्ली से करनाल होते हुए अमृतसर तक चारों तरफ सड़कों का जाल बिछवा दिया । नहर वालों ने नहरें खोद दीं, रेलवे लाइन वालों ने रेलवे लाइन बना दीं । लेकिन किसी ने नहीं देखा कि यहां पर कुछ प्राकृतिक प्रकोप भी हो सकते हैं । बावजूद हर तरह की चेतावनी देने के और यह मंत्रालय इस बात का प्रमाण है, कि जो पानी का नेचुरल फ्लो है उस को व्यवस्थित रूप देने के वास्ते कोई पुल बनाओ कोई साईफन बनाओ या किसी तरह का प्रबन्ध करो, कुछ नहीं किया गया । अब तक पंजाब सरकार की तरफ से या केन्द्रीय सरकार को तरफ से कोई प्रेरणा देने की बात नहीं हुई है ।

डा० राव में बड़ा उत्साह है और वे काफी दौरा करते हैं, इस में भी कोई शक नहीं है । हो सकता है कि उन के सामने अपनी समस्यायें हों और अगर समस्यायें नहीं हैं, तो उन को अपने विचारों को स्पष्ट रूप से सारे के सारे मामले के अन्दर रखना चाहिये । अगर वह ठीक से इरिगेशन नहीं करेंगे तो यह समस्या हल होने वाली नहीं है । हमें पूरा भरोसा दिलाया जाता है, दो सालों से

लगातार उन की तारीफ हो रही है कि यह इंजीनियर हैं, कोई उन को भगीरथ बता रहा है, कोई शिव बता रहा है, लेकिन मेरा खयाल है कि ऐसी बाढ़ों का उन की तरफ से हल निकलना चाहिये । यह कोई राजनीति की बात नहीं है । इंजीनियर होने के नाते अगर उन्होंने इस साल इस का हल नहीं निकाला तो कांग्रेस की तरफ से कहा गया है कि वह लोग उन का इस्तीफा मांग लेंगे । वही इस्तीफा मांग लेंगे, हमारी दरकार इस के लिये नहीं होगी ।

इस लिये मेरा निवेदन है कि अगर वह इस मामले में दृढ़ संकल्प हैं तो वह बतलायें कि उन के पास कौन सा हल इस के लिये है । कम से कम वह इस को बतलायें अगर यह प्रकाशित हो जाये कि प्रान्तीय सरकारें इस सम्बन्ध में उदासीनता बरतती हैं तो इस से उन के व्यक्तित्व पर कोई लांछन नहीं आयेगा । प्रान्तों के ऊपर ही सारी को सारी बातों की जिम्मेदारी होगी । मैं यह चेतावनी देता हूँ कि मंत्री महोदय अपना मस्तिष्क लगा कर सेम की समस्या का पंजाब के दृष्टिकोण से कोई न कोई हल अवश्य निकालें ।

**सिचाई और विद्युत मंत्रालय में उपमंत्री (श्री श्यामधर मिश्र) :** उपाध्यक्ष महोदय, आज करीब सात आठ सदस्यों ने इस मंत्रालय की डिमान्ड पर अपने विचार प्रकट किये हैं, और जिन विषयों पर वे बोले हैं उन में से खास तौर से गावों का विद्युतकरण है फ्लड प्रॉब्लेम है और थोड़ी सी इरिगेशन प्रॉब्लेम है । मैं थोड़े से समय में इन बातों की ओर आप का ध्यान आकर्षित करूंगा ।

बिजली के सम्बन्ध में मैं कहना चाहता हूँ कि जब देश आजाद हुआ उस के पहले अर्थात् प्रथम पंच वर्षीय योजना काल के पहले हमारे पास करीब करीब २ मिलियन कीलोवाट बिजली थी । पिछले पन्द्रह वर्षों में, तृतीय पंचवर्षीय योजना के अन्त तक हम करीब

करीब 11 मिलियन कीलोवाट बिजली बनाने जा रहे हैं। चतुर्थ पंचवर्षीय योजना में हम करीब करीब 11 मिलियन कीलोवाट बिजली और बनाने जा रहे हैं। इसके माने यह है कि चौथी पंचवर्षीय योजना में उतनी बिजली होगी जितनी कि आज से 70 वर्षों पहले तक हुई थी। आज से 70 वर्ष पहले पहला बिजली का स्टेशन भारतवर्ष में बनाया गया था।

श्री य० प्र० अंबल : गांवों को कितना दिया था।

श्री श्यामधर मिश्र : उस पर आ रहा हूँ। आज से करीब 70 वर्षों में हम ने करीब 11 मिलियन कीलोवाट बिजली बनाई। अगली पंच वर्षीय योजना के अन्त तक हम कुल 11 मिलियन कीलोवाट बिजली बनाने जा रहे हैं। जब देश में योजना लागू हुई तो उस समय जितनी बिजली बनती थी वह करीब करीब 200 करोड़ रुपये की लागत की थी। यानी 50 या 55 वर्षों में करीब 200 करोड़ की लागत की बिजली सन् 1951 में थी। पिछले पन्द्रह वर्षों में, जिस का एक वर्ष अभी बाकी है, तृतीय पंचवर्षीय योजना का अन्त आ रहा है, प्रगर जोड़ा जाये और हिसाब लगाया जाये तो 2,000 करोड़ रुपये इस में लगाये गये और 2,000 करोड़ रुपये अगले पांच वर्षों में लगेगे।

गांवों के बिजलीकरण के बारे में मैं खास तौर से बातें करूंगा क्योंकि इस के सम्बन्ध में यहाँ चर्चा उठाई गई। एक बात यह समझ लेनी होगी कि हमारे पास प्रति व्यक्ति बिजली पहले कितनी थी और आज कितनी है। अभी श्री कृष्णपाल सिंह ने, जो कि पहले पहल इस पर बोले थे यू० एस० ए० की चर्चा की, जापान और यू० के० की चर्चा की। उन्होंने कहा कि करीब करीब 3 या 4 हजार यूनिट प्रति व्यक्ति बिजली वहाँ मिलती है। बात बिल्कुल सही है। जापान में करीब करीब हजार यूनिट प्रति व्यक्ति बिजली मिलती है।

हमारे यहाँ प्रति व्यक्ति कोई 17 या 18 यूनिट बिजली मिलती थी। लेकिन तृतीय पंच वर्षीय योजना के अन्त तक जो हमारा लक्ष्य है, और हम उसे निश्चित रूप से पूरा करने जा रहे हैं, वह 19 से बढ़ कर करीब करीब 100 यूनिट पर पहुँचने जा रहा है। चौथी पंच वर्षीय योजना के अन्त तक प्रति व्यक्ति करीब करीब 200 यूनिट होने जा रहा है। यह इंटरनेशनल स्टैंडर्ड से बहुत कम है और कम से कम 30 वर्ष लगेगे इस देश को एक हजार यूनिट तक पहुँचने में। लेकिन वो हमारी दुर्दशा है उस को हम क्या करें। हम तेजी से बढ़ाने की कोशिश कर रहे हैं।

जहाँ तक ग्रामों को बिजली देने की बात है, इस देश में करीब करीब साढ़े पांच लाख गांव हैं, पांच लाख, साठ हजार। उनमें से योजना के पहले कुल साढ़े तीन हजार गांवों में बिजली थी। उन साढ़े तीन हजार गांवों में से भी केवल एक प्रदेश मद्रास में 1800 गांवों में बिजली थी। यानी 50 परसेंट केवल मद्रास में थी। आज पन्द्रह वर्षों के परिश्रम के बाद करीब 50 हजार गांवों में बिजली होने जा रही है तृतीय पंचवर्षीय योजना के अन्त तक। यह बात सही है कि यह बहुत कम है। हमें इससे सन्तोष नहीं है, और सन्तोष होना भी नहीं चाहिये। इसके विपरीत राव ने घोषित किया है कि हम उसे पूरा करेंगे और इसमें कोई कोई शक नहीं है कि सन् 1969 तक, यानी गांधी जयन्ती, 1969 तक इस देश में करीब करीब एक लाख गांवों में बिजली हो जाएगी। इसके माने क्या हैं। इसके माने यह है कि इन पन्द्रह वर्षों में जहाँ 50 हजार गांवों में बिजली थी वहाँ अगले तीन वर्षों में 50 हजार और गांवों में में बिजली हो जायेगी। यानी- 20 हजार गांवों की योजना थी तृतीय पंच-वर्षीय योजना में, 20 हजार से वह 25 हजार तक पहुँच रही है। तीसरी योजना में करीब करीब हर साल पांच हजार गांवों में बिजली पहुँच जायेगी। लेकिन अगर अगले तीन वर्षों में 50 हजार के मुताबिक हिसाब लगाया जाये



### [श्री स्वामशर मिश्र]

तो आप हिसाब लगा सकते हैं कि अगले पांच वर्ष नहीं, साढ़े तीन वर्षों के अन्दर हम यह कोशिश कर रहे हैं कम से कम हर साल के अन्दर 17 हजार से 20 हजार गांवों तक में बिजली पहुंचा कर उनका विद्युतीकरण किया जाये ।

यह बड़ी भारी योजना है । इसकी सबसे बड़ी दिक्कत यह रही है कि हमने पहली योजना में, दूसरी योजना में और तीसरी योजना में अपना 2,000 करोड़ रुपया बिजली में लगाया एक अनुपात होता है बिजली में तथा ट्रांसमिशन लाइन में और डिस्ट्रीब्यूशन लाइन में । दोनों में 5 और 4 का हिसाब इंजीनियरों ने लगाया है । अगर 5 रू० खर्च होता है बिजली की पैदावार पर तो 4 रू० खर्च करना चाहिये उसके ट्रांसमिशन की लाइन पर । चूंकि यहां प्रायोरिटीका सवाल था बिजली के पैदा करने में इसलिये हमने तृतीय पंचवर्षीय योजना के अन्त तक ट्रांसमिशन पर केवल एक तिहाई खर्च किया और दो तिहाई उसके जनरेशन खर्च किया । नतीजा यह हुआ कि हम उतनी तेजी से नहीं बढ़ सक रहे हैं जितनी तेजी से हम बढ़ना चाहते थे ।

यहां मैं एक बात और कह दूं । हाउस को मालूम होगा कि जहां 50,000 गांवों में बिजली है, उसका अनुपात हर प्रदेश में बराबर नहीं है । मद्रास में करीब करीब 50 परसेंट गांवों में बिजली होगी, केरल में करीब 37 फी सदी गांवों में बिजली होगी, पंजाब में करीब 25 फी सदी गांवों में बिजली होगी । लेकिन कुछ ऐसे भी प्रदेश हैं जिनमें 2 फी सदी से कम गांवों में बिजली होगी । कम से कम ऐसे पांच प्रदेश हैं जहां के गांवों में 2 फी सदी या उससे भी कम में बिजली होगी ।

श्री मिश्रन थ पाण्डेय (सलेमपुर) : इसका क्या कारण है ।

श्री श्यामशर मिश्र : मैं उस पर आ रहा हूं । कुछ ऐसे प्रदेश हैं, श्री पाण्डेय जी का, जिन्होंने सवाल पूछा है, प्रदेश ऐसा नहीं है । उत्तर प्रदेश में कम से कम 8 फी सदी या 9 फी सदी गांवों का विद्युतीकरण होने जा रहा है तृतीय पंचवर्षीय योजना के अन्त तक । राजस्थान, मध्य प्रदेश, असम, बंगाल,—बंगाल में तो करीब 3 या 4 फी सदी है—ये तीन चार प्रदेश हैं जिनमें दो फीसदी ऐसे गांव हैं जिनमें बिजली है । इसलिए यह तै किया गया है कि न केवल संख्या बढ़ानी है—संख्या तो बढ़ानी है—लेकिन यह करना है चौथी पंचवर्षीय योजना में जो रीजनल इम्प्लेमेंट है उसको ठीक किया जाए । उसके लिए मन्त्रालय ने यह तै किया है कि न केवल एक लाख गांवों में बिजली होगी, और मैंने जो संख्या दी है 1969 तक की...

श्री किशन पटनायक (सम्बलपुर) : यह बिजली सिर्फ गांवों में पहुंचेगी या घरों में भी पहुंचेगी ?

श्री श्यामशर मिश्र : जब गांव में पहुंचेगी तो वह ट्यूबवैल के लिए पहुंचेगी, पानी के लिए पहुंचेगी और रोशनी के लिए भी, पहुंचेगी...

श्री उषा० प्र० ज्योतिषी (सागर) : क्या पिछड़े प्रदेशों को प्रायोरिटी दे रहे हैं ?

श्री श्यामशर मिश्र : मैं उसी पर आ रहा था । यह तै किया गया है कि हम न केवल संख्या से सन्तुष्ट होंगे, हर प्रदेश में कम से कम बीस फी सदी गांवों में बिजली होगी चतुर्थ पंचवर्षीय योजना के अन्त तक ।

श्री किशन पटनायक : घरों की गिनती बताइए ।

श्री श्यामशर मिश्र : और जहां दस फी सदी से भी कम गांवों में बिजली है—चार पांच प्रदेशों में दस फीसदी से भी कम है—वहां के लिए मन्त्रालय विशेष कार्यक्रम तैयार

करेगा। वहां के स्टेट इलेक्ट्रिसिटी बोर्ड को विशेष सहायता दी जाएगी, उनको विशेष मदद दी जाएगी। तो इस प्रकार अगर आप स्टेटों को लें तो उनमें दस फीसदी से बीस फीसदी तक गांवों में बिजली हो जायेगी। आज स्टेट टू स्टेट इम्बैलेंस है वहां एक स्टेट में विभिन्न जिलों में भी इम्बैलेंस है। उसको भी ठीक करना है। जहां तक गांवों को बिजली देने का सवाल है, उसके सम्बन्ध में हम बड़ी कोशिश कर रहे हैं कि प्राइवेट ट्यूबवैल्स के लिए, पम्पिंग स्टैंड्स के लिए अधिक से अधिक बिजली दी जाए।

मंडल साहब ने कहा था शायद कि गांव वालों को बिजली कम मिलती है। कहा जाता है कि बे कम बिजली का उपयोग करते हैं। विद्युत्करण की भी एक समस्या है। आज जितनी बिजली खर्च होती है हिन्दुस्तान में 7-8 मिलियन किलोवाट उसमें से करीब 72 या 73 पर सेंट उद्योग खर्च कर देते हैं और 6 या सवा 6 फीसद से कम बिजली सिंचाई पर खर्च होती है। केवल मद्रास में ऐसा है जहां कि श्रीमन्, उद्योगों पर 52-53 फीसद बिजली खर्च होती है लेकिन सिंचाई पर भी करीब बीस फीसदी बिजली खर्च होती है। इसी लिए वहां पर माइनर इर्रिगेशन का प्रोग्राम अच्छा चल रहा है। हमने सोचा है कि तृतीय और चतुर्थ पंचवर्षीय योजनाओं में कोर्रिलिटीज का इलेक्ट्रिफिकेशन इस तरह किया जाए कि एक कम्पैक्ट ब्लाक को लेकर उसे इलेक्ट्रिफाई करें जिससे सिंचाई अधिक हो सके। हम इसको प्रोत्साहन देना चाहते हैं। उसकी लाइन को और बढ़ाना चाहते हैं और मजबूत करना चाहते हैं।

श्री बागड़ी (हिसार) : खाद्य की उन्नति के वास्ते कितनी बिजली देने का आपका निशाना है।

श्री श्यामधर मिश्र : मैं एक बात कह देना चाहता हूं और मैं समझता हूं कि आप उसे सुन कर सन्तुष्ट होंगे।

एक माननीय सदस्यव्यव : नहीं होंगे, वह सन्तुष्ट होने वाले नहीं हैं।

श्री श्यामधर मिश्र : ऐसा न सोचा जाए इस सदन में कि आज हिन्दुस्तान में बिजली कम है इसलिए गांवों को बिजली कम मिल रही है। यह एक भ्रम की बात है। दर असल बात तो यह है कि गांवों को बिजली देने में स्टेट इलेक्ट्रिसिटी बोर्ड बेचारे घबराते इसलिए हैं कि यह अनइकानामिक पड़ता है। वहां लोड नहीं होता। अगर गांव में दो चार आदमियों के लिए बिजली ले जायी जाए तो वह अनइकानामिक होती है। इसलिए 6 परसेंट बिजली सिंचाई के लिए कंज्यूम होती है। आप इसको दुगना तिगुना कर दीजिए तो भी बिजली की कमी नहीं है। जैसा मैंने कहा कि 2 मिलियन किलोवाट से बढ़ कर तीसरी योजना में बिजली 11 मिलियन किलोवाट हो गयी है और डा० राव का अनुमान है कि इस सदी के अन्त तक भारत को 240 मिलियन किलोवाट बिजली मिलने लगेगी। आज भी बिजली की कमी नहीं है, कठिनाई डिस्ट्रीब्यूशन लाइन्स की कमी की वजह से है।

जहां जहां बिजलीकरण ज्यादा हुआ है वहां वहां सरकार ने उसको खासतौर से कैपीटल सबसिडी दी है। यू० एस० ए० ने, जापान ने, कनाडा ने, यूरोपियन कण्ट्रीज ने उसको कैपीटल सबसिडी दी है, और यह सरकार भी इस पर सोच रही है कि इसके लिए क्या किया जाए। रूरल इलेक्ट्रिकल एडमिनिस्ट्रेशन अमेरिका का है, उसने गांवों के विद्युतीकरण के लिए ढाई हजार करोड़ रुपया दो परसेंट ब्याज पर दिया है। हमारी सरकार के सामने प्रायारिटीज का सवाल है। पीने के पानी की प्रायरिटी का सवाल है, इर्रिगेशन की प्रायरिटी का सवाल है। तो हम इस बारे में सोच रहे हैं। जहां तक इस काम के लिए फण्ड्स का सवाल है हम एल० आई० सी० से से कुछ सहायता लेना चाहते हैं, रिजर्व बैंक से कुछ कन्सेशनल फ्राइनेंस लेना चाहते हैं, अगर

[श्री श्यामधर मिश्र]

कुछ हो सके तो पी० एल० 480 फण्ड से लेना चाहते हैं। मिनिस्ट्री आफ इकानामिक एफेयर्स से हम सहायता लेने की कोशिश कर रहे हैं।

दूसरी और तीसरी योजनाओं में एक एक गांव में बिजली ले जाने का परता कोई 75 हजार रुपए पड़ता था ; लेकिन इस बीच में मन्त्रालय ने इस खर्च को कम करने का यत्न किया है। उन्होंने कापर कण्डक्टर के स्थान पर अल्यूमीनियम कंडक्टर का उपयोग करना शुरू किया है और लोहे के पोलस की जगह लकड़ी के या आर० सी० सी० के पोल लगाए हैं। इस प्रकार अगर एक कम्पैक्ट एरिया को बिजली दी जाए तो चौथी योजना में हमने 75 हजार का आधा खर्चा कर दिया है अर्थात् 34 या 35 हजार। अब एक गांव को बिजली ले जाने में 34 या 35 हजार रुपया लगेगा। इस हिसाब से हम चौथी योजना में एक लाख गांवों को बिजली ले जाना चाहते हैं। अभी हमको प्लानिंग कमीशन से पूरी स्वीकृति नहीं मिली है। 75 हजार प्रति गांव के हिसाब से इस काम के लिए 750 करोड़ रुपए की आवश्यकता होगी, लेकिन अब अगर हमको तीन सौ करोड़ रुपया मिल जाए तो उसमें करीब करीब एक लाख गांवों का विद्युतीकरण हो जाएगा। प्लानिंग कमीशन ने इंडीकेशन दिया है कि हमको इस काम के लिए 200 करोड़ रुपया मिलेगा। लेकिन हम को आशा है कि इस रकम में बढ़ोतरी होगी। तो गांवों में बिजलीकरण के लिए बिजली की कमी नहीं है। मैं आपको मद्रास, महाराष्ट्र और बंगाल का उदाहरण देता हूँ। आप देखें कि महाराष्ट्र और बंगाल और मद्रास में अगर फिजीकल क्वांटिटी देखी जाए तो बिजली सबसे ज्यादा है। इस योजना में भी और अगली योजना में भी यही अवस्था रहेगी। लेकिन आप देखें कि बंगाल में तीन फीसदी गांवों में बिजली है, महाराष्ट्र में देखें तो 9 फीसदी या 8 फीसदी है। तो गांवों में बिजली को देख कर अनुमान नहीं लगाया जा सकता कि राज्य में बिजली

कम है या ज्यादा है। इस दिशा में काम करना होगा, और मुझे पूरा भरोसा है कि अगले पांच वर्षों में जो प्रस्ताव मन्त्रालय ने रखा है अगर वह स्वीकृत हो गया और हम को 300 करोड़ रुपया मिल गया तो हम एक लाख गांवों में बिजली पहुंचा देंगे। और यह न सोचा जाए कि हम यह चाहते हैं कि गांव वालों को रोशनी या पंखा न मिले। हम चाहते हैं कि उनको ये चीजें मिलें, लेकिन हम चाहते हैं कि जो बिजली उनको मिले उससे वे अधिकतर खेती करें और उद्योग करें। और उद्योगों में भी मद्रास ने करीब सात हजार नए उद्योग गांवों में लगाए हैं। वहां प्रोसेसिंग यूनिट, एपीकल्चरल यूनिट बिजली पर मुनहसिर हैं। आज पूरे देश में में करीब करीब 2,50,000 पम्पिंग सैट्स हैं। मेरे पास फीगर हैं उससे लगता है कि करीब 2,50,000 पम्पिंग सैट्स हो गये हैं। अगली पंचवर्षीय योजना में हम चाहते हैं कि काफ़ी पम्पिंग सैट्स, प्राइवेट ट्यूबवैल्स, इंडस्ट्रियल यूनिट्स और प्रोसेसिंग यूनिट्स गांव गांव में लगायी जायं। उसके लिए कोशिश हर तरीके से हो रही है और मैं आशा करता हूँ कि उस दिशा में हम निश्चित तौर से कामयाब होंगे।

श्रीमान, हम कोशिश कर रहे हैं कि रूरल इलेक्ट्रिफिकेशन में जो व्यवस्था की बातें हैं उनमें कुछ सुधार करें और इसीलिए स्टेट इलेक्ट्रिसिटी बोर्ड्स में और अपने केंद्र के मंत्रालय में एक सरल इलेक्ट्रिफिकेशन का सैल, हमारे यहां तो डायरेक्टोरेट है, हम कोशिश कर रहे हैं, कि हर एक स्टेट इलेक्ट्रिसिटी बोर्ड के पास रूरल इलेक्ट्रिफिकेशन का एक विंग हो, सैल हो जो कि उस पर सोचे और मनन करे। उसके लिए खास तौर से कोशिश हो और उस पर विचार करे। स्टेट लेबिल पर स्टेट इलेक्ट्रिसिटी बोर्ड के लिए कोई एक ऐडवाइजरी कमेटी हो जैसा कि महाराष्ट्र ने किया है। महाराष्ट्र स्टेट इलेक्ट्रिस्टेट इलेक्ट्रिसिटी बोर्ड के पास स्टेट इलेक्ट्रिसिटी काँसिल है जिसमें गैर सरकारी लोग, एम० पी० और एम० एल० एज० लोग हैं जो कि उस पर रिप्रेजेंटेटेड होते हैं। इसके अलावा

मैंने वहां के स्टेट इलेक्ट्रिसिटी बोर्ड में एक और अच्छी बात देखी। लैंड मोर्टगेज बैंक के जो प्रेसिडेंट होते हैं स्टेट लेबिल के वे यहां पर ऐक्स ऑफिशियो मैम्बर होते हैं। वह स्टेट इलेक्ट्रिसिटी बोर्ड का ऐक्स ऑफिशियो मैम्बर होता है। वही चीज डिस्ट्रिक्ट लेबिल पर की गई है। उसका नतीजा यह होता है कि लैंड मोर्टगेज बैंक ने पैसा दिया और बोर्ड ने लाइन दी, दोनों जानते हैं, किसने पैसा दिया है और कहां लाइन जानी है और इसलिए वह एक इंटीग्रेटेड प्रोग्राम होता है। हम फिर कोशिश कर रहे हैं और हम चाहते हैं कि ब्लीक आर्गनाइजेशन, पंचायती राज्य इंस्टीट्यूशन गांवों में विद्युतीकरण में सहायता करें, मदद करें। हम हर तरीके से कोशिश कर रहे हैं कि इस संस्था को ऊंचा किया जा सके। हमने कहा है कि हम यह भी कोशिश करेंगे कि चतुर्थ पंचवर्षीय योजना में, रूरल इलेक्ट्रिकल कोऑपरेटिक्स जितनी कायम कर सकें, कायम करके उनके जरिए भी स्टेट इलेक्ट्रिसिटी बोर्डों का बोझ हलका हो सके। यह काम जनता के पैसे से, जनता की सहायता से और कोऑपरेटिक्स के जरिए जहां तक हो सके उसे हम करने की कोशिश करेंगे ताकि यह इलेक्ट्रिफिकेशन का प्रोग्राम काफी आगे जा सके। यू० एस० ए० में बहुत कामयाबी हुई, स्वीडन में बहुत कामयाबी हुई और अन्य बहुत से देशों में भी रूरल इलेक्ट्रिकल कोऑपरेटिक्स बहुत कामयाब हुई हैं। हम चाहते हैं कि चतुर्थ पंचवर्षीय योजना में इसको किया जाय।

यह सवाल किया जाता है कि इंजीनियर्स कहां से लायेंगे तो मुझे इस बात का एलान करते हुए खुशी अनुभव होती है कि हमारे देश में इंजीनियर्स तैयार करने की बात नहीं है क्योंकि हमारे पास हिन्दुस्तान में इंजीनियर्स मौजूद है और ऐसे इंजीनियर्स मौजूद हैं जिनको की दुनिया अपने कामों के लिए हम से मांगती है। लेकिन अगर इस पर भी

हमारे पास इंजीनियरों की कमी रहती है तो हम इंजीनियर्स ट्रेन कर रहे हैं और इसके लिए चतुर्थ पंचवर्षीय योजना में हम ने इंजीनियर्स को ट्रेन करने का भी प्रोग्राम बनाया है।

अब मैं रूरल इलेक्ट्रिफिकेशन के अलावा फ्लड कंट्रोल पर थोड़ा निवेदन करना चाहता हूँ। कुछ माननीय सदस्यों ने बाढ़ के सम्बन्ध में कहा है, खास कर पंजाब सम्बन्ध में वाटर लागिंग के सम्बन्ध में कहा है। मैं इतना ही कहना चाहता हूँ कि करीब करीब हर साल हमारे देश में 100 करोड़ रुपये का नुकसान हो जाता है। फ्लड से होने वाला नुकसान करीब 40-45 करोड़ के पड़ता है। यह कौप नष्ट हो जाने से नुकसान होता है। इस तरह से करीब करीब 100 करोड़ कुल रुपये का नुकसान होता है। लेकिन यह बाढ़ की समस्या का दुनिया के इतिहास में और हिन्दुस्तान के इतिहास में उतनी ही पुरानी है जितनी कि दुनिया के इतिहास में नदियां और पानी रहे हैं। आज अमरीका में तीस चालीस बर्षों में फ्लड कंट्रोल पर 5,000 करोड़ रुपया खर्च किया है जबकि हमने 130 करोड़ रुपया तीन योजनाओं में खर्च किया है और अगली पंचवर्षीय योजना में 200 करोड़ रुपया खर्च करना चाहते हैं। अमरीका ने 5,000 करोड़ रुपया खर्च किया तब भी यह नहीं कहा जा सकता है कि वह हंडरेड परसेंट इम्युनिटी पा बचे हैं और फ्लड उनके पूरे काबू में हो गया है। वहरहाल हम इस दिशा में कोशिश कर रहे हैं और तीसरी पंचवर्षीय योजनाओं में 145 करोड़ रुपया खर्च करने पर करीब करीब 100 लाख एकड़ जमीन को बाढ़ से बचाया गया है। हमारी समस्या करीब करीब 400 लाख की है।

एक माननीय सदस्य का यह कहना कि जब जमीन बढ़ी तो उत्पादन क्यों नहीं

[श्री श्यामधर मिश्र]

बढ़ा, मैं उस में अभी नहीं जाऊंगा क्योंकि उसमें समय लग जायेगा लेकिन वास्तविकता यह है कि उत्पादन बराबर हमारा बढ़ रहा है। मैं उनकी यह बात नहीं स्वीकार कर सकता कि उत्पादन नहीं बढ़ रहा है। उत्पादन निश्चित रूप से हमारा बढ़ रहा है। हमने 25 फीसदी फ्लड कंट्रोल को काबू में किया है। अभी हमने हिसाब लगाया कि अभी हमें इस काम के लिए 1,000 करोड़ रुपया और चाहिए तब हम फ्लड कंट्रोल को माडरेट बेसिस पर कंट्रोल कर सकते हैं।

वाटर लॉगिंग की समस्या मैं मानता हूँ कि बड़ी चिन्ताजनक है। इस और श्री युद्धवीर सिंह और श्री इकबाल सिंह और अन्य कई माननीय सदस्यों ने सरकार का ध्यान आकृष्ट किया है। मैं उन सब लोगों को इस की ओर देख रहा हूँ। वैसे यह वाटर लॉगिंग झाल इंडिया प्राबलम नहीं है केवल दो तीन राज्यों और विशेष कर पंजाब की यह वाटर लॉगिंग की समस्या बहुत विकट है। पंजाब की करीब 30 लाख एकड़ जमीन और यू० पी० की 5 लाख एकड़ जमीन प्रभावित है। एक दो करोड़ नहीं बल्कि यह 37-38 लाख भूमि का सवाल है। उसको बचाने के लिए हमारे और से कोशिश हो रही है। एक विदेशी हमारे यहाँ आये थे। उन से मिल कर वाटर लॉगिंग पर काबू पाने के लिए पंजाब में केवल सात पायलट प्राजेक्ट्स चलाये जा रहे हैं। ऐक्सपेरिमेंट करके देखा जाये कि किस तरीके से ड्रेनेज बनाया जाय, ट्यूबवैल लगाया जायें। इसके लिये सात पायलट प्राजेक्ट्स लगाये गये हैं। उस ऐक्सपेरिमेंट का नतीजा ज्यों ही आयेगा त्यों ही सरकार इसकाम को शुरू कर देगी। ड्रेनेज के लिए पंजाब सरकार ने प्रस्ताव रक्खा है कि उसे करीब करीब 61 करोड़ रुपया चाहिये। इस बारे में मैं इतना विश्वास दिला सकता हूँ कि जितना हो सकेगा

उतना रुपया इस काम के लिए दिया जायेगा उसके देशके ड्रेनेज प्रोग्राम को पूरा करने के लिए 200 करोड़ रुपया चाहिये। जाहिर है कि जितना रुपया ऐलाट होगा उसके हिसाब से हम इसकाम को जरूर प्राथमिकता देंगे। मैं मानता हूँ कि यह एक बड़ी परेशान करने वाली समस्या है।

एक दो समस्याएँ और हैं। मैं ज्यादा समय नहीं लूंगा। डा० राव इस सम्बन्ध में कहेंगे क्योंकि समय बीतता चला जा रहा है।

श्री राम सेवक यादव (बाराबंकी) : और बोल लीजिये पांच मिनट में वह भी समस्या हल हो जायेगी।

श्री श्याम धर मिश्र : अगर बोलने से ही यादव जी समस्या हल हो जाती तो मैं दो घंटे बोल सकता था लेकिन वास्तविकता तो यह है कि न यादव जी के बोलने से और न ही मेरे बोलने से कोई समस्या हल होती है।

महाराजा बीकानेर ने घग्घर नदी और उससे पैदा होने वाली समस्याओं पर जिज्ञा किया था। राजस्थान में सचमुच यह घग्घर नदी एक ऐसी नदी है जोकि जाकर समुद्र में नहीं गिरती, किसी नदी में नहीं मिलती बल्कि जाकर बालू में, राजस्थान के बालू में, एक गड्ढे में गिर जाती है। इस साल यह घग्घर नदी की समस्या बड़ी तकलीफदेह रही है। अभी डा० राव साहब उसके बारे में बतलायेंगे। उस सम्बन्ध में फाईनैस मिनिस्टर से बात हो चुकी है, पुरी स्कीम बन चुकी है कि कहां थोड़ा सा पानी उठा कर उस के पानी का इस्तेमाल किया जायेगा, थोड़ा सा ड्रेन उस के लिए बन जायेगा। दो, तीन स्कीमस कई करोड़ लगा कर बन चुकी हैं, तैयार हो चुकी हैं, फाईनैस मिनिस्टर्स का क्लियरेंस भी हो चुका है और वह स्कीम लागू होने जा रही है।

दिल्ली के सम्बन्ध में जहाँ तक फलड की बात है नजफगढ़ ड्रेन की समस्या का इस साल एक नया अंशुभव हुआ है। इस साल जो दिल्ली में बाड आइ वह छोटी छोटी नदियों में आई है जैसे कि साहिबी नदी की या ड्रेन नं० 8 की आती थी। उस के लिए योजना भी बन गयी है। साहिबी नदी पर डैम बनने वाला है। ढासा बांध जब तक जरूरी होगा तब तक कायम रहेगा। नजफगढ़ ड्रेन जो है उसको भी चौड़ा कर रहे हैं। इस के अलावा एक कम्प्लीमेंटरी ड्रेन बनाने की योजना है। उस पर विचार हो रहा है। इसी तरीके से भरतपुर ऐरिया में राजस्थान ऐरिया में तथा यू० पी० में गोवर्धन डैम की समस्या है। हमारे देश में यह फलड की समस्या खासतौर से चार, पांच राज्यों में बहुत गम्भीर है। नोरदर्न स्टेट्स, असम, बिहार, यु० पी०, पंजाब और राजस्थान के अन्दर यह समस्या है। दक्षिण में आंध्र में है। इस के लिए चार, पांच कमेटियां हर ऐरिया के लिए इस साल डा० राव ने कायम की हैं। यह कमेटियां दो तीन महीने के अन्दर उन समस्याओं का हल सुझाएंगी और हम इस बात की कोशिश करेंगे कि जहाँ तक हो सके उनको कार्यान्वित करें।

मैं अब और अधिक समय नहीं लेना चाहता हालांकि मेटेरीयल बोलने के लिए मेरे पास बहुत था। मैं बस इतना ही कह सकता हूँ कि यह मंत्रालय चाहे वह सिंचाई की योजना हो अथवा और कोई योजना हो पूरी गम्भीरता से उस और सोच रहा है। सिंचाई की योजना पर तो मैंने नहीं कहा है लेकिन डा० राव उस पर बोलेंगे बहरहाल चाहे वह फलड की योजना हो, बिजली की योजना हो चाहे रूरल इलेक्ट्रिफिकेशन की योजना हो जितना भी सम्भव हो सकता है और जितना उनके लिए पैसा मिल सकता है वह हम लेने और उन्हें पूरा करने के लिए कोशिश करेंगे।

ड्रिफिंग वाटर के बारे में जो एक माननीय सदस्य ने सवाल किया है तो मैं उनको बतलाना चाहता हूँ कि यह हैल्य मिनिस्टरी का विषय है जैसे इस पर डा० राव जोड़ा प्रकाश डाल सकते हैं हालांकि पीने के पानी का विषय स्वास्थ्य मंत्रालय के अन्तर्गत आता है और वह इसके लिए जिम्मेदार है।

जितनी समाई हो सकती है उतनी हर तरीके से इन समस्याओं पर काबू पाने की कोशिश की जा रही है और इन तीनों पंच-वर्षीय योजनाओं में हम यह निश्चित रूप से कह सकते हैं कि हर दिशा में हमने प्रगति की है और हम आगे बढ़ रहे हैं और वह हमारे लिए एक गौरव की बात है न कि शर्म की बात।

15 hrs.

Shri S. B. Patil (Bijapur South):  
Mr. Deputy-Speaker, Sir, I am thankful to you for having given me an opportunity to speak a few words on the Demands for Grants relating to the Ministry of Irrigation and Power. I also congratulate the hon. Minister for having come forward with an encouraging report and achievement. Within the very limited time at my disposal, I would like to touch only a few important points with regard to the potential created and its utilisation. Some of my friends have already spoken and have passed some remarks with regard to the Ministry of Irrigation and Power. Some friends from the Opposition also have criticised the Ministry and they have criticised the implementation of some of the projects. I only want to speak on the utilisation of irrigation and power potential created already and the creation of new potential.

From the report I find that the progress of implementation of various irrigation and power projects for the year 1964-65 as compared with the targets set is somewhat satisfactory. With regard to irrigation potential, from the report I find that the irrigation potential created in the First and Second Five Year Plans is about

[Shri S. B. Patil.]

18.1 million acres and the utilisation of irrigation potential in the First and Second Plans is about 11 million acres, that is, about 55 per cent. The potential already created and likely to be created in the Third Five Year Plan is about 19.64 million acres as against the target of 29.47 million acres. It is not satisfactory and I hope the Ministry will achieve the target fixed for the Third Plan. The utilisation during the Third Plan is about 15.41 million acres, that is, about 87 per cent. This is a much greater achievement than that of the First and Second Plans. I do not know whether these figures are correct because when I toured many of the projects, I found many lands without water.

The reasons for the shortfall in the creation of irrigation potential have been mentioned in the report. The most important is the insufficient utilisation of water resources. There are various reasons for the non-utilisation of irrigation potential already created. The main thing is the deficiency on the part of the Government in not providing the field channels distributaries, in proper time and lack of adequate finance and lack of tractors and bull-dozers and other heavy agricultural implements for levelling the land. The potential created by these projects can be utilised to the maximum extent only if the farmers are enthused to do so. For example, the agriculturists of my State of Mysore are to pay a very high rate of taxes on irrigated land from Rs. 54.60 paise to Rs. 64.20 paise per acre irrespective of the productivity of the soil concerned. This structure of taxation on irrigated lands for only seasonal water is too high and it should be impossible for them to pay and the only way for them is to forego their lands and live on them. In view of the quick and efficient utilisation of irrigation potential already created, I wish to suggest a few points for the consideration of the Government.

Firstly, betterment levy or surcharge on all irrigated lands should not be levied till the farmers become irrigation-minded. If that is levied, it might act as disincentive in the utilisation of irrigation potential already created. Secondly, the increased productivity should be the only basis for levying the betterment levy.

Sir, at present, irrigation is not agriculture-oriented but it is PWD-oriented. The irrigation regulations which are of the 18th or 19th century should be immediately changed.

15.06 hrs.

[SHRI THIRUMALA RAO in the Chair]

Coming to the quick implementation of the current irrigation and power projects, I may say that many of the projects were behind schedule and the benefits have been less than what were forecast. Mysore is only a small percentage of irrigation potential. It is necessary to speed up the Upper Krishna and Malaprabha projects without changing the site of the projects and the design of the projects without any delay. Otherwise, not only the State will suffer but the entire country will suffer.

Then, I may point out that malpractices, over-estimation of the cost of the projects, heavy profit margin to the contractors at the cost of the labour and the corruption in the implementation of the projects are serious matters nowadays which should be thoroughly checked and looked into at proper time. In the report they have mentioned two points in regard to the creation of irrigation potential. They say that it is due to increase in labour wages and due to the under-estimation. But as far as I know it is false. I will quote one example. I had an occasion to visit some of the irrigation projects in my State—I do not want to mention the projects. I enquired from the labourers and gangmen as to how much they are paid for digging the foundation after 10 to 15 ft. depth in hard rock under

the river bed. To our astonishment, we were told that they are paid Rs. 15 only for 100 c.ft. It also came to our notice that Rs. 7 to Rs. 8 have to be spent for blasting the hard rock and the rest, that is, Rs. 8 have to be distributed among 12 to 15 workers. But the contractor of the main project is getting Rs. 40 to Rs. 45 for the same work from the Government. This was narrated by the Assistant Engineers-in-charge of the project on the spot in the presence of the contractor's representative. Hence, we can understand the difference between the earning of the contractor and the amount that the labour gets ultimately. I presume that this position exists in almost all the projects in the country.

Further, it can be seen that over-estimation is one of the reasons for the contractors profiteering and corruption in the Department. When they get the work executed so cheaply, why should there be higher estimation? The Government should take particular care in approving the estimates of the major projects. Otherwise, the major portion goes into the pockets of contractors and others.

It would be better to appoint an expert committee comprising of a few non-officials to examine this aspect to suggest ways and means of improving the conditions of labourers and also stopping exorbitant profit-making by the contractors. I request the hon. Minister that the benefit/cost ratio should be worked out in the major irrigation projects.

There is no authoritative publication of this Ministry available today from which we can ascertain whether any profit has been made or not on huge investments on those major projects. The Government should see to the best utilisation of funds collected through taxes on the common people for the good of the nation as a whole.

I now come to the rural electrification programme. From the annual re-

port, we find that about 28,000 villages have been electrified in the First and Second Plan, and about 18,000 villages are going to be electrified in the first four years of the Third Plan. We hope that by the end of the Third Plan Government will be able to achieve the target fixed for the Plan.

In this connection, I would like to request Government that the State and the Centre should subsidise the State Electricity Board for supplying cheap electricity to villages. In some States, the rates charged for the farmers are much more than the maximum economic rate.

With regard to power projects in my State, I want to say one word, and that is in regard to the Kalinadi project. This project which is now being investigated by the State Government is an important project, and it is one of the biggest projects in the whole world. I am very glad that the Ministry has included this project for investigation under the UN Special Fund Aid. I hope that the hon. Minister will include this project in the Fourth Plan.

Lastly, I come to the Krishna-Godavari water dispute. This is an important question which is agitating the minds of the people in the three Indian States concerned. As far as I am able to see it, the decision of the Central Government hits Mysore in several ways. Though the Mysore State covers over 61 per cent of the area of the two river basins, it has been allotted only 600 TMC. ft. which covers just half of the State's minimum requirements. Even the recommendations of the Gulhati Commission have not received due consideration by the Centre. The people of Mysore cannot rest satisfied with this meagre allocation. Mysore has had the lowest percentage of irrigation in the country. Let me state the basic facts, namely that Madras has 36 per cent, Andhra Pradesh has got 26 per cent, Maharashtra has 8 per cent, while Mysore has only 6 per cent of the irrigation



[Shri S. B. Patil]

potential in the whole of India. Mysore's original claim was for 1250 TMC. ft.

**Mr. Chairman:** The hon. Member should conclude now. He should have dealt with this point in the beginning of his speech.

**Shri S. B. Patil:** I am concluding.

Mysore's original claim was for 1250 TMC. ft. Then, Mysore said that it was prepared to reduce its claim from 1250 to 1050 TMC. ft. But all that has been provided to that State now is only 600 TMC. ft. I would urge upon the Central Government that Mysore should get an equitable share of the Krishna waters immediately.

श्री भ्रजहरि महतो (पुहलिया) : आपने मुझ जो अपनी कट मोशन पर बोलने का मौका दिया है, उस के लिये मैं आप को धन्यवाद देता हूँ ।

इस सदन में ऐसे मंत्रियों या माननीय सदस्यों की संख्या बहुत ही कम है जो अपने हाथ से हल चला कर खेती करते हैं। इसलिए हमारे देश में किसान के लिए सिंचाई की व्यवस्था किस प्रकार से जीवन मरण का प्रश्न है इस को ये लोग नहीं जान सकते हैं। मैं खुद एक किसान हूँ और अपने हाथ से हल चला कर अपना जीवन बिताता हूँ। इसलिए खेती के लिए सिंचाई का गहत्व क्या है, क्या इस का महत्व है, इस को मैं अच्छी तरह से जानता हूँ ।

आजादी के बाद से गांवों में सिंचाई की उन्नति के लिये दिन-पर-दिन आशा करते करते सतरह बरस हो गए हैं लेकिन कुछ भी प्रगति नहीं हुई है। अब यह समझ लिया कि इस चलती व्यवस्था में अच्छी सिंचाई की व्यवस्था होगी और हम लोग अच्छी खेती कर के पैदावार बढ़ायेंगे। वास्तव में यह सम्भव नहीं

हो सकता है। कागजों में लिख देने से ही खेती की पैदावार में वृद्धि नहीं हो सकती है। अनाज पैदा नहीं हो सकता है, पैदावार बढ़ नहीं सकती है।

सिंचाई और बिजली दफ्तर की एक वार्षिक रिपोर्ट मुझे मिली है। उस में पहले ही स्वर्गीय नेहरू जी की एक बात उद्धृत की गई है। उस में लिखा गया है कि सिंचाई के माने ही कृषि है। कृषि के लिये सिंचाई से बढ़ कर अच्छा शब्द कुछ नहीं है। उस के बाद रिपोर्ट में कहा गया है कि सिंचाई और विद्युत का प्रसार अच्छा ही हुआ है। लेकिन तीसरी योजना में जातीय आय आशानुष्य नहीं हुई है। इस का कारण यही है कि कृषि का उत्पादन बहुत पीछे हट गया है। हमारा कहना है कि सिंचाई की व्यवस्था अच्छी नहीं हुई है, इसलिये कृषि के उत्पादन में घाटा पड़ा हुआ है। सिंचाई का पसार हमारे कागजों में जो दिखलाया गया है, उस के अनुपात में वास्तव में नहीं हुआ है। इसलिए आज अनाज की पैदावार की इतनी दुरवस्था है। आंकड़े, भाषण और उपदेश सुनाने से अनाज पैदा नहीं होता है। अनाज पैदा करने के लिए पानी का वर्षण चाहिये। इस की आज सतरह वर्ष में भी हम अच्छी व्यवस्था नहीं कर पाये हैं।

यह ठीक है कि कुछ बड़ी बड़ी नदियों को बांधा गया है, कुछ बहुत बड़े बड़े डैम बनाये गये हैं, जलाधार सिंचाई के लिए निर्मित किये गये हैं। लेकिन इस के साथ साथ यह भी देखा जाना चाहिये कि इन बांधों से जितनी आबादी की जमीन डूब गई है उतनी जमीन में भी सिंचाई कर के पैदावार बढ़ाई गई है या नहीं? जब इस को हम देखते हैं तो हमें निराश होना पड़ता है। सौ सौ करोड़ रुपया जो खर्च किया गया है, उस को खर्च करने के बाद जो फल निकला है वह बहुत ही कम निकला है। देखा जाता है कि जो उपयुक्त व्यवस्था

है वह बहुत दूर की बात है। सरकारी कार्य साधारण आदमी के प्रयोजन, उस की वास्तविक अवस्था को विचार कर के नहीं किया जाता है। अगर यह होता तो छोटी और मंझली सिंचाई व्यवस्था पर सब से ज्यादा जोर दिया जाता जिससे छोटे छोटे किसान अधिक पैदा कर सकते। किसान को खाद से भी अधिक प्रयोजन पानी से है, खाद से भी ज्यादा आवश्यकता पानी की है। यह सत्य बात है। लेकिन इसको कार्यान्वित करने का प्रयत्न नहीं किया जाता है। मैं आपको एक उदाहरण देना चाहता हूँ। पश्चिमी बंगाल में पुरुलिया जिले की बात मैं कहता हूँ। आजादी के बाद से आज तक छोटी, मंझली या बड़ी किसी प्रकार की भी कोई सिंचाई की व्यवस्था वहाँ नहीं हुई है। बी० डी० ओ० से काम कुछ होता नहीं है। जो रुपया मिलता है उस का आधा तो बरबाद हो जाता है और बाकी आधा वापिस हो जाता है। लोग सहायता के लिये आते हैं लेकिन उन लोगों की बात को सुना नहीं जाता है। उस जिले में अवस्था ऐसी है कि बहुत कम खर्च में छोटी छोटी सिंचाई की व्यवस्था हो सकती है और वर्तमान में जो पैदा होता है उस की मात्रा दुगुनी हो सकती है। इस और आपका ध्यान जाना चाहिये।

अब मैं एक विशेष विषय की ओर आप का ध्यान आकर्षित करना चाहता हूँ। पुरुलिया और बांकुड़ा जिले की सीमा में कौसावती और कुमारी नदी योजना चल रही है। उससे पुरुलिया जिले के बीस गांव एक दम डूब गये हैं और ३८ गांव आधे डूब गये हैं और 54 गांव थोड़ा बहुत डूब जायेंगे। यह योजना ऐसी है कि पुरुलिया जिले की एक इंच जमीन में भी सिंचाई नहीं होगी। इस योजना से वहाँ के कम से कम बीस हजार आदमी निराश्रित होंगे। उन लोगों को जमीन का रुपया भी ठीक से नहीं मिलता है। उस के लिए उन लोगों को बेहद हैरान होना पड़ता है। उनको देखने वाला कोई नहीं है।

बिजली का जहाँ तक सम्बन्ध है, मैं समझता हूँ कि इसके बारे में ज्यादा कुछ कहने की जरूरत नहीं है। तीसरी योजना के पिछले तीन सालों में हमारे पश्चिमी बंगाल में कुल 130 गांवों का बिजलीकरण किया गया है। हमारे पुरुलिया जिले में डी० वी० सी० की तार गांव गांव में चली गई है लेकिन आज तक एक गांव में बिजलीकरण नहीं हुआ है। यही हालत वहाँ चल रही है। सरकार से मैं कहना चाहता हूँ कि काम की व्यवस्था का धारा परिवर्तन किया जाए और अगर ऐसा नहीं होता है तो राज्यों में या केन्द्र में सिर्फ कर्मचारियों और कांग्रेस के खिदमतगारों के ऊपर निर्भर न करके दूसरे लोगों की बात को भी ध्यान से सुना जाए। लोग जिम्मेवारी लेने के लिए तैयार हैं। जैसा हम कहते हैं हम जिले में सिंचाई की जिम्मेवारी लेने के लिए तैयार हैं अगर सरकार राजनैतिक दृष्टि से काम न करके अच्छे आदमी के अभिमत को मूल्य दे और उनके साथ काम करे।

समय कम है इसलिये मैं अधिक न कहूंगा। सरकारी पक्ष या माननीय मंत्री मुश्किल में नहीं पड़ने से दूसरे की बात नहीं सुनते हैं। मैं शासक दल की एक माननीय सदस्या, श्रीमती विजयलक्ष्मी पंडित के 24 मार्च वाले व्याख्यान में से जोकि उन्होंने इस सदन में दिया था उस में से कोट करना चाहूंगा :

“हम लोग कल खाद्यान्न देंगे, यह आश्वासन यथेष्ट नहीं है। कारण प्रायः देखा जाता है कि यह कल कभी नहीं आता है और अगर जल्दी ही कुछ न किया जाय तो लोग निराश होकर प्रतिकार करने के लिए आखिरी उपाय को अपनने हाथ में ले सकते हैं।”

इसलिए क्या मैं आशा करूँ कि प्रशासन को समय रहते चेतना होगा? और सिंचाई ही नहीं अपितु जो भी आज देशवासियों की मुख्य-मुख्य समस्याएँ हैं उनको इस बीना पर क्या व्यवस्था किया जायगा?

**Mr. Chairman:** Shri R. S. Pandey:

**Shri S. N. Chaturvedi (Ferozabad):** Have you given any chance to any member from UP so far? There must be some representation from every state. Members who have spoken on previous Demands are getting chance after chance and are being called one after another. Not a single member has been called from UP. What is this? There must be some element of fairness.

**Mr. Chairman:** He will resume his seat. I will explain the position. This is arranged in consultation with your Deputy Chief Whip who gave a list of names here. This is being observed as a matter of convention, almost as a rule, by whosoever occupies the Chair.

The Deputy-Speaker has just gone for a few minutes. In that respite, I am here occupying the Chair temporarily. I do not want to disturb his wishes which he wanted me to carry out. I am calling as he has directed. I am not exercising much discretion here because I am here for a very brief period. If I were to sit longer here, I would have exercised my discretion. Therefore, this is a matter for parties to arrange with their whips and other office-bearers.

**Shri S. N. Chaturvedi:** Whosoever occupies the Chair, I cannot reconcile myself to the proposition that the Chair should surrender its discretion to the whips. The Chair has to be fair to the House.

**Mr. Chairman:** Order, order. Let the hon. Member please settle with the Speaker all these points and whoever is in the Chair will carry out the decision taken by the Speaker.

**Shri Jaipal Singh (Ranchi West):** I want to raise a question of privilege. The question of privilege is not for you or for me or for anybody else in this House; it is the privilege of the House. I would like to point out, if

you will forgive me, that it is not a question of how many minutes you are going to be in the throne. The throne is greater than the man; whether the man is the Speaker, Deputy-Speaker or anyone from the panel of Chairmen, it is the Chair. This canonisation of the Chief Whip or the Deputy Chief Whip or leaders of parties, I am afraid, I have never accepted throughout my parliamentary career here, and I will not accept it today. I will accept the ruling from the Chair. It is not a question of the occupant thereof for the time being.

**Mr. Chairman:** I have understood him. I will give the ruling.

**Shri Jaipal Singh:** While you are in the throne, the throne is what matters, not the Chief Whip, not the Deputy-Speaker nor anybody else. It is the throne that counts.

**Mr. Chairman:** Without presuming to express an opinion on the point raised, I am exercising my discretion fully as Chairman here. I have called upon Shri R. S. Pandey.

**Shri Warrior:** There are other states also involved when reconsideration is given by the Chair. There are some other states also which have not been represented.

**Mr. Chairman:** Certainly. We will see if all the states cannot be represented.

श्री राम सहैया पाण्डेय (गुना) : सभापति महोदय, सिचाई और बिजली मंत्रालय द्वारा किये गये कार्यों के प्रति मैं दोनों मंत्रियों को बधाई देता हूँ। नदी, घाटी परियोजनाओं के माध्यम से हो रहे देश के चतुर्मुखी विकास के संदर्भ में हमारे स्वर्गीय प्रधान मंत्री जी ने कहा था। स्वावलम्बी आर्थिक विकास की ठोस नींव रखने के लिये भारतवासियों द्वारा किये जा रहे भरसक प्रयत्नों को और निर्देश करते हुए पंडित जी ने कहा।

“विद्युत केन्द्र और बृहत् नदी घाटी परियोजनाएं वास्तव में नव भारत के मंदिर हैं।”

ये शब्द स्वर्गीय प्रधान मंत्री ने उस समय कहे थे जब उन्होंने भारत निर्माण की एक बड़ी कल्पना की थी। संसार के निर्माण और आर्थिक विकास के संदर्भ में यदि आप संसार के सारे विकास का दर्शन करें तो आप को अनुभव होगा कि संसार का विकास और आधुनिक विकास बिजली और सिंचाई के माध्यम से हुआ है। बिजली से वैज्ञानिक दृष्टिकोण और आगे चलाने का संकल्प पैदा हुआ और सिंचाई से हमने धरती की सेवा कर और अधिक अन्न अर्जन किया। इन दोनों प्रकारों के माध्यम से भोजन सामग्री एक ओर, दूसरी ओर मनुष्य को विज्ञान के माध्यम से साधन प्राप्त हो, इस तरह से दूसरी ओर हम चले। इस कल्पना को लेकर हमारे देश के स्वर्गीय विश्वकर्मा पंडित जी ने यह सोचा था और योजना के माध्यम से 1, 2 और 3 पंचवर्षीय योजनाओं का निर्माण हुआ। श्रीमन्, जो भी साधन और जो भी आर्थिक क्षमता हमारे देश को उपलब्ध है उस को देखते हुए मंत्रालय ने जो कुछ भी किया, अनुभव होता है कि अधिक होना चाहिए था लेकिन साधन और पैसों की, विदेशी मुद्राओं की कमी के कारण जो कुछ भी उन्होंने कार्य किया उसके लिये मैं उन्हें बधाई दिये वगैर नहीं रह सकता हूँ।

श्रीमन्, मैं अपने प्रदेश मध्य प्रदेश की ओर मंत्रालय का ध्यान और इन दोनों मंत्रियों का ध्यान आकर्षित करना चाहता हूँ। बहुत सी योजनाएं पहली, दूसरी और तीसरी पंचवर्षीय योजनाओं में मध्य प्रदेश को दी गईं। 19 ऐसी योजनाएं हैं जिनकी कि कल्पना तो की गई इन योजनाओं में लेकिन आज तक उन पर कोई कार्य आरम्भ नहीं हुआ और तीन योजनाएं जिनका कि नाम नर्मदा, इरावती और सावरी और जिनकी

लागत 36 करोड़ के थी केवल इस तृतीय पंचवर्षीय योजना के अंतिम चरण में केवल 3 करोड़ 60 लाख रुपये मिले हैं। उस में एक करोड़ रुपया वह भी सम्मिलित है जोकि पूर्वी पाकिस्तान से आये हुए शरणार्थियों के बसाने के संदर्भ में इन योजनाओं को आगे चलाने के लिए मिला है। श्रीमन्, यह तीनों योजनाएं जिनका कि मैंने उल्लेख किया उनका आरम्भ दूसरी योजना के अन्त में हुआ था। यह तीसरी योजना का अंतिम वर्ष है, मगर इन योजनाओं के पूरा होने की बात तो छोड़ बीजिए, वे अभी आरम्भ होने की दिशा में हैं—आरम्भ होने के मार्ग में हैं। मैं यह जानना चाहता हूँ कि जब सरकार योजना बनाती है और धन-राशि एलोकट करती है, तो वह इस बात को क्यों भूल जाती है कि हम अपने प्रान्त के लोगों को बताते हैं कि केन्द्र की ओर से ये योजनाएँ आ रही हैं, लेकिन जब इस धीमी गति से काम होता है और वह धनाभाव के कारण पूरा नहीं होता है, तो लोगों में बड़ी निराशा का वातावरण पैदा होता है। मैं चाहता हूँ कि मंत्री महोदय इस सदन में यह आश्वासन दें कि वह सिंचाई की इन 19 योजनाओं और तीन मल्टी-परपज प्रोजेक्ट्स को पूरा करने के लिए कटिबद्ध हैं।

हमारा प्रदेश बीच में स्थित है और वहां पर चावल और गेहूँ की प्रमुख खेती होती है। हमें यह सूचना देने का सौभाग्य प्राप्त है और इस में प्रसन्नता होती है कि हमारा प्रदेश अधिक अन्न उपजाता है। यदि वे योजनाएँ, जो छत्तीसगढ़ से लेकर बस्तर तक जाती हैं, पूरी की जायें, तो हम सारे देश को चावल खिला सकते हैं। और यदि मध्य प्रदेश के उस हिस्से में, जहां गेहूँ पैदा होता है सिंचाई की योजनाएँ पूरी की जायें, तो सम्भव है कि हम आधे राष्ट्र को गेहूँ भी खिला सकते हैं—प्रधानतः गुजरात, महाराष्ट्र, मैसूर और आंध्र तक आधे राष्ट्र को गेहूँ खिला सकते हैं। मैं आप का ध्यान अपने प्रदेश के चीफ़ मनिस्टर श्री डी० पी० मिश्र, के उस वक्तव्य की ओर

[श्री राम सहाय पाण्डेय]

दिलाना चाहता हूँ, जो उन्होंने दो दिन पहले नर्मदा घाटी योजना के सम्बन्ध में दिया था।

“Chief Minister Shri D. P. Mishra expressed the hope here today that if proper development of Narmada Valley was made, Madhya Pradesh alone would meet the entire rice shortage in the country.”

यह बात उन्होंने बहुत स्पष्ट भावना के साथ कही। नर्मदा वैली योजना पर 300 करोड़ रुपये की लागत की कल्पना की गई है, जिसके लिए श्री खोसला मध्य प्रदेश महाराष्ट्र और गुजरात का दौरा कर रहे हैं। यदि सरकार चतुर्थ पंच-वर्षीय योजना में इस योजना को पूरा करने का संकल्प ले ले, तो मैं निश्चय-पूर्वक और संकल्पपूर्वक अपने मुख्य मंत्री के इन शब्दों को दोहरा कर आश्वासन देना चाहूंगा कि हम खेती की उपज और विद्युत के निर्माण में देश को बहुत कुछ आगे बढ़ाने में सहयोग कर सकते हैं।

जहां तक इरिगेशन पोटेंशल का सम्बन्ध है, हमारे प्रदेश—मध्य प्रदेश—में सारे देश का पन्द्रह फीसदी इरिगेशन पोटेंशल है। नर्मदा नदी अमरकंटक से ले कर 800 मील तक खेतों और घने जंगलों को स्पर्श करते हुए अरब महासागर में विलीन होती है, जिसमें 150 मील का क्षेत्र गुजरात में भी है और वह महाराष्ट्र को भी स्पर्श करते हुए जाती है। यदि सरकार नर्मदा वैली योजना को साकार करना चाहे तो उसको दो बातों का ध्यान रखना चाहिए। एक तो यह है कि 45,000 मेगावाट बिजली इस योजना से पैदा होगी और मध्य प्रदेश में उत्पादित इस बिजली का कास्ट आफ़ प्राइवशन देश भर में सबसे नीचा होगा अर्थात् दो पैसे पर यूनिट होगा और दूसरे, जैसा कि मैंने कहा है, गेहूँ और चावल का उत्पादन भी बढ़ेगा।

अभी हमारे यहां करीब 450 मेगावाट बिजली तैयार होती है और तृतीय पंच-वर्षीय योजना में हमारा जो टारगेट था, हम उससे भी आगे बढ़े हैं, लेकिन हमारा कास्ट आफ़ प्राइवशन चार और पांच पैसे आता है। उसका कारण यह है कि हमको कोल, जिसकी माइन्ड हमारे यहां हैं, एन० सी० डी० सी० से लेना पड़ता है और वह जो नेशनल कास्ट आफ़ प्राइवशन का लेवल है, उसके आधार पर देता है और हमको फ़ैट चार्जिज भी देने पड़ते हैं। मैं निवेदन करूंगा कि कास्ट आफ़ प्राइवशन को नीचे लाने के लिये सरकार वे माइन्ड हम को दे। हम उनको चलाने और अपनी कोल-वेल्ड को एक्सप्लायट करेंगे, ताकि बिजली को सस्ता करने का प्रयत्न करें।

हम मंत्री महोदय का ध्यान इस ओर दिलाना चाहते हैं कि मध्य प्रदेश के साथ वह व्यवहार नहीं किया गया है, जिसकी वह पान्नता रखता है। हम इस बात को उदाहरणों से सिद्ध कर सकते हैं। देश में ऐवरेज इरिगेशन 27.3 परसेंट है, जबकि हमारे यहां केवल 11 परसेंट है। मैं इस बात को सिद्ध कर सकता हूँ कि मध्य प्रदेश के साथ उचित व्यवहार नहीं किया गया है। हमारे यहां 400 लाख एकड़ भूमि पर खेती होती है और 681 लाख एकड़ धरती खेती योग्य है। लेकिन पहली और दूसरी पंच-वर्षीय योजनाओं में हमारे यहां सिंचाई का पोटेंशियल 0.7 परसेंट था, जब कि तृतीय पंच-वर्षीय योजना के अन्त में वह केवल 4 परसेंट है, यद्यपि दूसरे राज्यों में वह अधिक है।

हमारे यहां सारे देश को देखते हुए इरिगेशन पोटेंशियल पन्द्रह परसेंट है। उसको एक्सप्लायट करना चाहिए और वह तब तक पूरा नहीं होगा, जब तक सरकार नर्मदा वैली योजना को स्वीकार नहीं करेगी। उस के द्वारा हम देश को अधिक से अधिक बिजली दे सकेंगे।

मेरा निवेदन है कि नर्मदा बैली योजना के साथ साथ इन्द्रावती और सावरी, इन दो योजनाओं को भी ले लिया जाये।

मैं मध्य प्रदेश के सम्बन्ध में फिर एक शिकायत करूंगा। स्टेट्स रीऑर्गनाइजेशन कमिशन ने यह कहा था कि मध्य प्रदेश का बड़ा विस्तार है और पांच छः प्रदेशों से उसका सम्बन्ध है। उसके पोर्टोशफल को देखते हुए हम विशेष तौर पर यह निवेदन करेंगे कि उसके खनिज पदार्थों के विपुल भंडार को देखा जाये, वहां बहती हुई नदी के प्रवाह को देखा जाये, उस भूखी धरती की प्यास को देखा जाये, जिसको पानी देने से ज्यादा अनाज पैदा हो सकता है, उस नदी के प्रवाह को देखा जाये, जिस पर बांध बांधने से बिजली और सिंचाई का प्रबन्ध हो सकता है। उन घने जंगलों की ओर भी देखा जाये, जिनकी तरफ एस० प्रार० सी० ने इशारा किया था, और उनके पोर्टोशफल को एक्सप्लायट करके आर्थिक विकास में योगदान करना चाहिए। अगर सरकार ऐसा नहीं करेगी, तो हमारा प्रदेश दूसरे प्रदेशों की तुलना में पिछड़ जायेगा।

सरकार को यह बात भी नहीं भूलनी चाहिए कि हमारे प्रदेश की सम्पूर्ण जन-संख्या का एक तिहाई भाग आदिवासियों का है। जिस प्रदेश में आदिवासियों की इतनी बड़ी संख्या हो, जिस प्रदेश की एक-तिहाई जन-संख्या आदिवासियों की हो, उसके विकास की तरफ पूरा ध्यान दिया जाना चाहिए। वे आदिवासी जंगलों में रहते हैं, दूर दूर पहाड़ों में रहते हैं। यदि हम इन योजनाओं को विशेष रूप से हाथ में ले कर उन लोगों की आर्थिक स्थिति के सुधार की प्रक्रिया में योगदान नहीं करेंगे, तो आखिर वे बेचारे कब सरकार के द्वारा अपनी आर्थिक स्थिति ठीक किये जाने की आशा करेंगे।

मानवता के नाम पर, विकास और ध्वजन-वस्त्र के नाम पर, बिजली और सिंचाई के नाम पर, उद्योग-संघों के नाम पर हमें

सम्पूर्ण मध्य प्रदेश के चित्र को सामने रख कर देश के सर्वांगीण विकास में योगदान करना चाहिए। सीतेले बेटे के प्रति जो व्यवहार होता है, उस का त्याग करके, शुद्ध आर्थिक विकास की भावना के साथ केन्द्रीय सरकार को मध्य प्रदेश की विपुल सम्पदा को एक्सप्लायट करने में, उसकी खोज और उस को प्राप्त करने में, अपना योगदान करना चाहिए।

धन्यवाद।

श्री प० ला० बरूपाल (गंगानगर) : सभापति महोदय, मेरा नाम भी लिस्ट में है।

**Mr. Chairman:** Hon. Members should not interrupt asking for time. They can send in slips. That has become a habit here, that is not objectionable. I will try to adjust the time using my discretion and to the best of my ability.

श्री प० ला० बरूपाल : सूची में तो हमारा भी नाम है।

**An Hon. Member:** Will we get a chance.

**Shri A. S. Saigal (Janjgir):** We have already sent chits... (*Interruptions*).

**Mr. Chairman:** There need be no interruptions on the question of Members having a right to speak here. At this rate every Member will stand up and go on arguing his point. I have seen to the list of speakers and I will try, as I have said many times when I was presiding, to give representation as much as possible to all parties and to all States. I have looked into this point. Nobody from U.P., a big State, had so far been called and so I have called from that State Mr. Chaturvedi.

**Shri Shiv Charan Mathur (Bhilwara):** What about Rajasthan?

श्री शं० ना० चतुर्वेदी : सभापति महोदय, यदि इन सतरह वर्षों में तीन पंचवर्षीय योजनाओं के द्वारा देश के विकास पर दृष्टिपात करें तो कहना पड़ता है कि सिंचाई और बिजली विभाग को अगर उसका पर्याप्त महत्व दिया गया होता तो शायद आज देश में इतनी समस्याएँ न होतीं जिन से हम को लड़ना पड़ रहा है। खाद्यान्नों की कमी है, कच्चे माल की कमी है, बेकारी भयंकर रूप में विद्यमान है और देहाती क्षेत्रों से लोग तेजी से शहरों की ओर दौड़े आ रहे हैं। अगर पर्याप्त साधन सिंचाई के देहातों में उपलब्ध कर दिये गये होते, अगर बिजली गांवों में पहुंचा दी गई होती तो शायद ये समस्याएँ बहुत हद तक सुलझ गई होती। सुबह का भूला अगर शाम को आ जाता है तो उसको भूला नहीं कहते हैं। आज भी हम इस तरफ अधिक ध्यान दें तो मुझे विश्वास है कि देश में जितनी प्रगति हुई है उससे ज्यादा हो सकेगी और इन समस्याओं का निराकरण होगा।

श्रीमान् डिप्टी मिनिस्टर साहब श्री पावर के सम्बन्ध में बोले हैं इसलिये मैं भी उसी का जिक्र सब से पहले करना चाहता हूँ। पावर के लिहाज से जैसा उन्होंने कहा, सारा देश ही बहुत पिछड़ा हुआ है। दुनिया के देशों में आज किसी देश को अगर प्रगतिशील माना जाता है तो इसी बात से माना जाता है कि उसका पर कॅपिटल पावर कंजम्पशन जितना है। इसी को प्रगति का सूचक चिह्न माना जाता है। आज हमारे देश में जो एवरेज पावर कंजम्पशन है वह 47 यूनिट्स का है। लेकिन इस में भी बहुत कुछ असमानता है। कितनी अधिक असमानता है, इसको आप देखें। दिल्ली में जहाँ 224 यूनिट का पर कॅपिटल कंजम्पशन है, वेस्ट बंगाल में 137 यूनिट का महाराष्ट्र 119 यूनिट का वहाँ उत्तर प्रदेश में

कुल 37 का ही है। उत्तर प्रदेश का इस मामले में नम्बर चौथा था उस वक्त जब कि पहली योजना प्रारम्भ हुई थी। सारे देश में उसका चौथा नम्बर था। आज स्थिति यह है कि उसका नम्बर करीब तेरहवां हो गया है। अभी तक जितना एलाटमेंट और एडवांस एकशन हुआ है पावर के सिलसिले में उससे सम्भावना इस बात की है कि चौथी पंचवर्षीय योजना की समाप्ति तक उत्तर प्रदेश सबसे नीचे पहुंच जायेगा। यह उत्तर प्रदेश की स्थिति है और उसका पर-कॅपिटल कंजम्पशन सब से कम हो जाएगा। यह गरुभीर चिन्ता की बात है जिस प्रदेश में कोयला नहीं है, तेल नहीं है, वहाँ शक्ति का एक मात्र साधन बिजली है। वह बिजली भी पर्याप्त रूप से नहीं मिलने वाली है। जब कि इतनी क्षमता विकसित करने के लिए पड़ी हुई है, वह भी हाई-डिल की सबसे सस्ती पड़ती है उसका भी विकास नहीं हो रहा है। एडवांस एकशन हो गया है और यह कहा जा रहा है कि पहले से जो योजनाएँ दे रखी हैं उन पर ही ज्यादा खर्च होगा, इसके मानी यह है कि जो रिजनल इन्वैलेंसिस हैं वे सदा के लिए बने रहेंगे। यानी जो प्रदेश पिछड़ा चला आ रहा है बराबर पिछड़ा हुआ चलता रहेगा। पावर के क्षेत्र में ही यह पिछड़ा हुआ नहीं है, सभी क्षेत्रों में यह पिछड़ा हुआ है। पावर के अभाव में न तो वहाँ कोई बड़ा उद्योग जा पाता है, और न ही देहातों में छोटे उद्योग बन पाते हैं और न ही जितना कृषि का उत्पादन जितना बढ़ना चाहिये, उतना बढ़ पाता है। जो कुछ भी हुआ है उसका चित्र आपके सामने है। मैं प्रार्थना करूंगा कि डा० राव साहब इसके बारे में कुछ करें। वह रिसोर्सफुल हैं और न्याय भी करते हैं। मैं चाहता हूँ कि वह उत्तर प्रदेश के साथ न्याय करें उत्तर प्रदेश कृषि प्रधान प्रदेश है और उसकी अस्ती प्रतिशत जन-

संख्या कृषि पर निर्भर करती है। अगर आप उसकी भलाई चाहते हैं तो आपको वहाँ सिंचनी व सिंचाई का ज्यादा से ज्यादा विस्तार करना होगा। जो कुछ अब तक आपने दिया है वह बिल्कुल अपर्याप्त है। उसको किसी तरह से भी न्यायसंगत नहीं कहा जा सकता है।

सिंचाई के बारे में मझ बंध कहना है कि जहाँ पर इस देश में 328 मिलियन एकड़ भूमि पर खेती होती है वहाँ पर केवल 18 प्रतिशत ऐसी भूमि है जिस को सिंचाई उपलब्ध है। सिंचाई के लिए पानी की कोई कमी नहीं है। लेकिन शायद एक साइंटिफिक तरीके से यहाँ के वाटर रिजोसिस का अभी तक कुछ अनमान नहीं लगाया गया है कि कितना पानी हमारा जाया होता है, वह जाता है उसका अनमान नहीं लगाया गया। एक ओर तो पानी बाढ़ द्वारा विध्वंस करता है और दूसरी तरफ उस के अभाव के कारण लोग प्यासे मरते हैं और खेत सूखते हैं। यह कहां का हमारा बुद्धिमानी का काम है कि हमने आज तक अपने वाटर रिजोसिस का कोई अंदाजा नहीं लगाया है कि किस तरह से ज्यादा से ज्यादा उनका उपयोग हम कर सकते हैं। यह हमें सब से पहले करना चाहिये था।

15. 46 hrs.

[Mr. DEPUTY-SPEAKER in the Chair]

यदि अपने देश का मुकाबला पाकिस्तान, जापान चीन आदि से करें तो जहाँ हमारे अपने यहाँ 18 परसेंट सिंचित भूमि है वहाँ पाकिस्तान में 37.6 परसेंट है, जापान का 55.4 परसेंट है और चीन का 22.6 परसेंट है। तृतीय योजना में हमने अपना टारगेट 29.47 मिलियन एकड़ का रखा था लेकिन अब उसकी पूर्ति शायद पचास

परसेंट भी नहीं हो सकेगी और वह 15.6 मिलियन एकड़ तक ही सीमित रह जाएगा। इससे भी ज्यादा भयंकर बात जो है वह यह है कि जितना हम पोर्टोशियल डिबेलेप करते हैं, जितनी क्षमता हम पैदा करते हैं उसका भी हम पूरा पूरा उपयोग नहीं हो पाता। इसके बहुत से कारण बताये जाते हैं। प्रथम योजना में 48 परसेंट या द्वितीय में 71 बताया जाता है और तृतीय में 80 हो जाने की संभावना है। लेकिन मुझे इन आंकड़ों में बड़ा भारी सन्देह है। यह जो पोर्टेशल है वह बिल्कुल कागजी है, फर्जी है। थोड़े दिन पहले की बात है मैंने पूछा था कि माताटीला डैम में अभी तक पानी क्यों नहीं दिया गया है। इस डैम पर जो खर्चा होना था उसका तीन चौथाई हो चुका है। जो पोर्टेशल है उसका उपयोग क्यों नहीं हो रहा है? मुझे मालूम हुआ कि वहाँ पर गैट्स नहीं लगे हैं, पानी मौजद नहीं है। जब इतना खर्च करने के बाद भी पानी उपलब्ध नहीं तो यह पोर्टेशल वास्तविक कैसे कही जा सकती है? जहाँ पानी है वहाँ नालियाँ नहीं या पुलिया नहीं बनी ट्यूब वेल की नालियाँ और पुलियों को मैंने देखा है। जब पहली ही बार पानी छोड़ा गया, पुलिया ही साफ हो गई। पोर्टेशल तो आपने क्रियेट कर दिया है लेकिन ऐसी अवस्था में किसान अपना सिर पकट कर रह जाता है। किस तरह से पानी का वह इस्तेमाल कर सकता है? किस किसान की हिम्मत है कि वह जा कर किसी असिस्टेंट इंजीनियर या किसी ठेकेदार की शिकायत करे।

मेरे मित्र ने बताया है कि जहाँ प्रति 100 घनफुट खुदाई के लिए 45 रुपये डिपार्टमेंट देता है वहाँ लेबर को केवल पंद्रह रुपये ही मिलते हैं। जितना खर्चा इस डिपार्टमेंट की तरफ से किया जाता है उसका रिटर्न क्या मिलता है, इसको भी आप देखें। सिंचाई जो हमारे देश के



[श्री शं० चतुर्वेदी]

लिए इतनी महत्वपूर्ण चीज है जिस के साथ लोगों के जीवन मरण का प्रश्न नथी है उस में नब्बे करोड़ का घाटा प्रतिवर्ष हो रहा है। ऐसी अवस्था में द्रुत गति से सिंचाई का विस्तार हो सकता है? डा० राव खुद इंजीनियर हैं, योग्य प्रशासक हैं वह इन बातों को देखें और इसमें वह जरूर सुधार लाने का प्रयत्न करें। किसी तरह से पैसा बरबाद तो नहीं होता है, इसको भी आप अवश्य देखें। जहां कोई योजना शुरू होती है वहां सिमेंट खूब ब्लैकमार्किट में चलता है। सीमेंट और रेत का एक और पांच का जहां पर अनुपात होना चाहिये उसकी जगह पर एक और दस का बताया जाता है। इसमें लोगों को पूरा पूरा बेनीफिट नहीं मिलता। तभी जो अपेक्षा हम इस डिपार्टमेंट से रखते हैं उसकी पूर्ति नहीं हो पाती।

रिपोर्ट में लिखा हुआ है कि बाढ़ से 17 लाख एकड़ भूमि और करीब 50 लाख एकड़ फसल का नुकसान हुआ जिसका 43 करोड़ रुपये का अनुमान है। फलइस से नुकसान के अतिरिक्त वाटर लागिंग से निरंतर हजारों लाखों बीघे जमीन बेकार बड़ी रहती है और वहां के लोगों की बड़ी दुर्दशा होती है। उसके निवारण का उपाय करना बहुत जरूरी है—फसल तो सड़ती ही है घर सील की वजह से बँठ जाते हैं कीटाणु पैदा हो जाते हैं, वहां रहना है मशकल हो जाता है, कुओं का पानी खराब जाता है बीमारी फैलती है लेकिन ऐसा महसूस होता है कि जहां हम हैं वहां ही पड़े हैं। काम जिस धीमी गति से चलता है उस से हमें सन्तोष नहीं मिलता है।

इस वजह से मैं निवेदन करूंगा कि आज जब कि एक योग्य इंजीनियर के हाथों में इस डिपार्टमेंट का संचालन है, तो हम अपेक्षा करते हैं कि इस में जो कामिय हैं उन को सुधारा जायेगा। जगह

जगह पर जहां पोटेंशल उपलब्ध है उस का उसका विकास होगा और जहां पर रीजनल इम्बैलेन्सेज हैं उन को दुरुस्त करने के लिए मंत्री महोदय अपनी पूरी शक्ति लगायेंगे।

**Shri K. L. More (Hatakanangle):** Mr. Deputy-Speaker, Sir, I am grateful to you for giving me this opportunity. At the outset, I would like to pay my warm tribute to the Ministry of Irrigation and Power for its admirable performance. In particular, I would like to congratulate the hon. Dr. K. L. Rao who heads his Ministry so ably and who inspires a sense of sustained confidence and interest in everyone of us.

In the working of his Ministry, he particularly desires us to remember the most sacred and valuable words of the late Pandit Jawaharlal Nehru, namely, "power stations and the great river valley projects are truly the temples of new India." Of course, my hon. friend Shri Pandey has made a reference to this quotation, but I am repeating it because Dr. Rao has quoted it in his report.

Within a very short period of the assumption of his office, he has many remarkable achievements to his credit. I shall make a few observations with regard to the policy that is followed in taking up new schemes in the Plan. At page 29 of the report, it is said as follows:

"The team have advised that the tendency to take up a large number of new schemes in the Plan even though the projects are not fully investigated should be avoided and the States should concentrate on investigations and take only a few of those new schemes which are ready in all respects."

Again,—I do not wish to take up the time of the House, but I will read only

the last sentence of the paragraph on page 43 of the report, which is pertinent here, which says:

"As such, no amount of time and labour spent on the preparation of these projects can be considered too great to ensure the selection of the most desirable projects for inclusion in the Plans so that maximum benefits accrue to the country commensurate with investments."

The policy which is chalked out is sound and it is very difficult to find fault with it, but the question is whether such a policy was followed in the past and whether an all-India survey of rivers and dam sites was carried out before taking up the projects and whether investigations were carried out and priorities fixed with a view to getting optimum and most economical development of river resources. When we see that past performance, we find that the answer is not satisfactory. My grievance is that because of the lack of some such sound policy, so many good projects remain in darkness. With your permission, I will cite one or two instances. One is the Kallammawadi project on the river Dudhaganga which is in the Kolhapur district of Maharashtra State. This proposed project costing Rs. 1,632.36 lakhs, and benefiting 1.168 lakh acres is now before the Central Water and Power Commission for examination since the 18th June 1964. It was sent to them by the Maharashtra Government with priority. For 17 long years this project did not find any place in the plan, while the survey, maps and so on were completed long before, during the British period. But then fortunately it did not escape the acute and proficient eye of Dr. K. L. Rao. The moment I took this matter to him, he said that that project is already attracting and occupying his mind. Then, on the 7th of last month, he visited the site and assured the agriculturists who had gathered there in large numbers that the project is sure to be included

in the Plan. Further, he assured them that his very visit was to be considered as the inauguration of the project.

I may, with your permission cite another instance, and that is the Warna project, on the Warna river in the Kolhapur district of the Maharashtra State. That project is to cost Rs. 3,134.00 lakhs and to benefit 3.23 lakh acres. That is also before the Central Water and Power Commission since very recently, that is, March, 1964. The only request to the hon. Minister is to give more attention to these projects, because, for some reason or other, they may again be thrown into the background. So, I am making a particular request to him and I also expect that he will give an assurance in this House on that matter.

With regard to the size of the irrigation plan, and the outlay, I should like to say a few words. With an outlay of Rs. 720 crores, to be spent on continuing schemes, only Rs. 155 crores will be available for new schemes. According to the latest figure, this sum of Rs. 155 crores is to be reduced to Rs. 75 crores or to Rs. 80 crores to be made available for the new schemes. It is very difficult to accommodate so many good projects within such a scanty amount. But there is some principle coming in. Those schemes costing less than Rs. 5 crores are to be taken up first. Accordingly so many good projects will be again thrown into the background.

16 hrs.

I have two or three suggestions with regard to the formulation of schemes. Firstly, the schemes should be so planned and formulated that they form a network of waterways throughout the country, similar to the zonal grid for electricity.

Sometime back a reference was made to the electrification of rural areas and the objective of achieving 1 lakh electrified villages has to be attained at the time of the centenary

[Dr. K. L. More ]

of the birthday of Mahatma Gandhi. But we know Mahatma Gandhi attached great importance to the Harijan problem, which is connected with water. Water is more important than power and I would have been glad had Dr. Rao taken up this programme first. Of course, his efforts for rural electrification are praiseworthy. Water is holy, but it makes other things unholy. Untouchability is intimately connected with this problem of water and I request him to attach more importance to this.

For the optimum and the most economical development of the river resources, it is important that the development should proceed on the basis of a basinwise integrated plan and not on the basis of individual projects formulated in isolation and often in conflict with one another.

Again I congratulate the Minister on his achievements and I support the demands.

**श्री राम सेवक यादव :** उपाध्यक्ष महोदय, इस मंत्रालय का काम है सिंचाई, बाढ़ और बिजली की व्यवस्था करना। लेकिन मैं इस समय केवल सिंचाई के ऊपर अपने विचार आपके सामने रखूंगा।

बैंसे, जहां तक मंत्री महोदय का सवाल है, वह बहुत कुछ कर रहे हैं, मेहनत भी करते हैं, लेकिन जब तक कि कोई दिशा सामने न हो, कोई उद्देश्य सामने न हो, तब तक उस कार्य की पूर्ति नहीं हो सकती चाहे लोग कितनी ही ईमानदारी से काम करते जायें।

सिंचाई का जहां तक प्रश्न है, मैं निवेदन करना चाहता हूँ कि जो आंकड़े प्रस्तुत किये गये हैं उनके अनुसार इस समय देश में कुल खेती की जमीन 37 करोड़, 58 लाख 38 हजार एकड़ है और सिंचाई की व्यवस्था है केवल 6 करोड़ एकड़ के लिए, और मंत्रालय के आंकड़ों के अनुसार सन् 1969 तक दस करोड़ एकड़ के लिए सिंचाई की व्यवस्था

होगी। अगर इस हिसाब से देखा जाये तो उस समय भी 31 या 32 कोड़ एकड़ जमीन बिना सिंचाई के रह जायेगी। यह ठीक है कि हम अपने भूतकाल की अपेक्षा आगे बढ़े हैं। लेकिन यह महत्वपूर्ण नहीं है। महत्वपूर्ण यह है कि आपके सामने जो सिंचाई की समस्या है वह कितनी गम्भीर है। सन् 1969 तक आप दस करोड़ एकड़ के लिए सिंचाई की व्यवस्था कर पायेंगे, जिसमें अंग्रेजों के समय की व्यवस्था और आप ने जो पिछली तीन योजनाओं में व्यवस्था की है वह सब शामिल है। अगर इस गति से आप चलेंगे तो दो सौ बरस में पूरी जमीन के लिए सिंचाई की व्यवस्था कर पायेंगे। इस पूरी जमीन के लिए सिंचाई की व्यवस्था करने के लिए ऐसी योजना बनानी चाहिए जिससे हम इस काम को जल्दी से पूरा कर सकें। अगर हम सिंचाई की पूरी व्यवस्था कर लें तो हमारी उपज ड्योढ़ी हो सकती है और फिर हम को करोड़ों अरबों रुपया बाहर से अनाज मंगाने पर खर्च नहीं करना होगा।

आज अन्न मंत्रालय की ओर से कहा जाता है कि अन्न का उत्पादन बढ़ाने के लिए रासायनिक खाद की आवश्यकता है। लेकिन पानी के अभाव में उस उर्वरक से खेती जल जायेगी और उपज कम हो जायेगी। तो पानी की व्यवस्था पहले होनी चाहिए। इसलिने मैं मंत्री महोदय से अनुरोध करूंगा कि वह पांच सात साल के लिए कोई योजना बनाएं और उस पर 25 या 30 अरब रुपया खर्च करें, तभी सारी जमीन के लिए पानी मिल सकेगा। इस सम्बन्ध में एक और बात मैं आप के सामने रखना चाहता हूँ। यह काम बड़ी योजनाओं से नहीं हो सकता, लघु सिंचाई योजनाओं के द्वारा ही इस लक्ष्य की पूर्ति हो सकती है। जो पथरीले या पहाड़ी इलाके हैं, जैसे मध्य प्रदेश, या जो रेगिस्तानी इलाके हैं, जैसे राजस्थान, उनके लिए बड़ी योजनाएं बनाना ठीक है, लेकिन अन्य इलाकों के लिए रहट, नल कूप आदि छोटे साधनों से पानी आसानी से मिल सकता है। इस पर पैसा भी कम खर्च

होगा और काम भी जल्दी होगा। लेकिन यह चीज आज हो नहीं रही है।

मंत्री महोदय कहेंगे कि इस काम के लिए पैसा कहां से आवे। मैं बताना चाहता हूँ कि पैसा कैसे आवे। आप अपने को समाजवादी सरकार कहते हैं, लेकिन जब मांग की जाती है कि छोटे लोगों की आमदनी सौ रुपये से कम न हो तो आप कहते हैं कि इस लक्ष्य को पूरा करने में समय चाहिए। लेकिन हजार रुपये से अधिक किसी की आमदनी और खर्च न हो इसको करने में तो कोई कठिनाई नहीं है। अगर आप ऐसा करें तो ससे आप को बहुत रुपया मिलेगा और उस रुपये को आप इस सिंचाई योजना में लगा सकते हैं। इससे उपज बढ़ेगी और यह शिकायत भी दूर हो जायेगी कि लोगों की आमदनी नहीं बढ़ती। ऐसा करने में क्या दिक्कत है ?

इसके अलावा आज हमारा राज्यों का और केन्द्र का कुल राजस्व 50 अरब है। योजना से पहले यह 10 अरब का था। इस पचास अरब राजस्व में से जो फीज और अन्य तरक्की के मामले में जो खर्च होता उसको निकाल दें तो कम से कम 30 या 35 अरब रुपया जो बचता है वह प्रशासन पर खर्च हो जाता है, इसमें से देश की तरक्की के लिए कुछ नहीं लगता। अगर इस खर्च में कमी की जाये तो भी काफी रुपया बच सकता है और सिंचाई के काम पर लगाया जा सकता है।

अब मैं नलकूपों के बारे में कुछ तथ्य आप के सामने रखना चाहता हूँ। निजी लोग सात हजार में नलकूप बनाते हैं, सहकार समितियां 15 हजार में बनाती हैं और राज्य सरकारें एक नलकूप 80 हजार में बनाती हैं। तो यह रुपया कहां जाता है, वह जाता है सड़क निर्माण में, बंगलों के निर्माण में और जो बंगले हैं उनमें आधुनिकतम सुख सुविधा का प्रबन्ध किया जाता है।

श्री श्यामधर मिश्र : उन नलकूपों की साइज में फर्क है। जो प्राइवेट सेक्टर में बनता है वह छोटा होता है उसका डिसचार्ज पांच 6 हजार गैलन होता है और जो पब्लिक सेक्टर में बनता है उसका डिसचार्ज 36 हजार गैलन होता है।

श्री राम सेवक यादव : जिन लोगों ने बनाये हैं उन से मेरी बात हुई है। मैं मेरठ जिले की बात करता हूँ।

अन्त में मैं एक बात बिजली के बारे में यह कहना चाहता हूँ कि मंत्री महोदय ने कहा कि जो बैंक रेट बढ़ी है उस के कारण बिजली की दर बढ़ायी जा रही है। इसके लिए वह कानून में संशोधन करना चाहते हैं। मैं निवेदन करूंगा कि जो पुरानी बिजली कम्पनियां हैं उनका कोई खर्चा नहीं बढ़ गया है, इसलिए कोई कारण नहीं है कि उनकी दरों में बढ़ोतरी की जाये।

इसी सम्बन्ध में मैं यह भी कहना चाहता हूँ कि गांव वालों को ट्यूब वेल्स के लिए सस्ती बिजली दी जाये। मैं आप से निवेदन करूँ कि रेहन्द डैम की बिजली बिड़ला के अल्यूमीनियम के कारखाने के लिए तीन पैसे फी यूनिट मिलती है और किसानों को वही बिजली 19 पैसे प्रति यूनिट मिलती है। इसी तरह से उत्तर बिहार में किसानों के लिए 25 पैसे प्रति यूनिट बिजली मिलती है। मेरा निवेदन है कि ऐसी योजना बनायी जाये कि गरीब किसानों को सस्ती बिजली मिले। इसकी व्यवस्था होनी चाहिए।

श्री राम शंखर प्रसाद सिंह (छपरा) : माननीय उपाध्यक्ष महोदय। मैं ने अपने मंत्री श्री राम सेवक यादव का भाषण ध्यान से सुना। भारत कृषि प्रधान देश है यहां के अधिकांश लोग खेती करते हैं। इसलिए इस देश में सिंचाई की व्यवस्था का महत्वपूर्ण स्थान है। अभी हमारे दोस्त श्री राम सेवक यादव ने कहा कि बिहार में किसानों को 25 पैसे प्रति यूनिट बिजली मिलती है और

[श्री राम मेखर प्रसाद सिंह]

बड़े लोगों को सस्ती बिजली मिलती है, इसका मैं समर्थन करता हूँ। मैं यह भी कहना चाहता हूँ कि जो बरौनी के थर्मल पावर स्टेशन को बिजली है वह कम्पनियों को पांच पैसे प्रति यूनिट मिलती है जब कि साधारण उपभोक्ताओं को 35 पैसे प्रति यूनिट दी जाती है। मैं आपसे निवेदन करना चाहता हूँ कि यह सिंचाई का प्रश्न एक ऐसा प्रश्न है कि अगर देश में किसानों के लिए सिंचाई की समुचित तथा सस्ती दर पर व्यवस्था की जाय तो देश खाद्यान्न के मामले में स्वावलम्बी बन सकता है। अगर खाद्यान्न का उत्पादन बढ़ाने की ओर सरकार ने समुचित ध्यान कृपया होता और कृषकों को सिंचाई आदि की सभी आवश्यक सुविधाएं सुलभ की होतीं तो आज से पांच, छह महीने पहले जो संकट की स्थिति इस देश में उत्पन्न हुई वह पैदा न हुई होती।

आप जानते हैं कि बिहार दो भागों में बंटा हुआ है, उत्तर बिहार और दक्षिण बिहार। दक्षिण बिहार में तो सूखा और उत्तर बिहार में बाढ़, हर वर्ष कुछ न कुछ इस किस्म की परिस्थिति रहती है। कोसी, बलान और कमला यह नदियां उत्तर बिहार की हैं जिनमें कि बाढ़ आने से बरबादी होती है। जैसा कि हमारे दोस्त श्री यमुना प्रसाद मंडल ने कहा है कि इसकी बाढ़ पर नियंत्रण किया जा सका है। इस साल के अन्त तक कोसी बाढ़ नियंत्रण योजना का काम पूरा हो जायगा और स्पष्ट है कि कोसी के बाढ़ के प्रकोप से जो वहां के लोगों की अपार क्षति होती है वह रूक जायेगी। इस योजना के पूरा हो जाने से जो उनकी क्षति होती रहती है वह होनी बन्द हो जायेगी। करीब 7 करोड़ रुपये का अन्न उस इलाके में पैदा होने का अनुमान है। 80 हजार वर्गमील भूमि जो कि कोसी में बाढ़ आने के कारण चपेट में आकर बरबाद हो जाया करती थी वह अब बरबाद नहीं हो सकेगी। इस योजना के पूरा हो

जाने से वहां के लोगों को राहत मिलेगी। इसके लिए केन्द्रीय सरकार और बिहार की सरकार दोनों धन्यवाद की पात्र हैं। लेकिन कोसी के साथ ही साथ एक दूसरी नदी गंडक भी है जिसकी भी समस्या है। गंडक नदी योजना के पूरा होने पर बिहार, उत्तर प्रदेश और नेपाल के इलाकों को मिला कर लगभग 35 लाख एकड़ भूमि आबाद हो सकेगी। इस योजना के बारे में सन् 1947 ई० में जब यहां केन्द्रीय सरकार में पूज्य राजेन्द्र बाबू कृषि मंत्री होते थे तो उस वक्त उन्होंने इस गंडक योजना का प्रारम्भ किया था। लेकिन बीच में 1951 में कोसी के उस समय के प्रकोप को खयाल में रख कर और इलाके में उस समय उसके परिणाम-स्वरूप उत्पन्न होने वाली भयंकर परिस्थिति को ध्यान में रख कर कोसी का काम गंडक से पहले प्रारम्भ किया गया लेकिन अब गंडक का काम फिर प्रारम्भ होना चाहिए और उसके काम में तेजी लानी चाहिए। देवरिया, गोरखपुर और बिहार की तिरहुत कमिश्नरी के इलाके में इस गंडक योजना से लाभ होता है। यहां के लोग केवल कृषि पर ही निर्भर करते हैं, कृषि के अलावा यहां और कोई अन्य उद्योग, धंधा नहीं है। यहां की आबादी बहुत घनी है और बिहार की एक चौथाई आबादी जितने लोग यहां पर बसते हैं। काम न रहने के कारण यह लोग अन्य प्रदेशों में जाकर काम करते हैं। अगर यहां पर गंडक योजना को जल्दी से जल्दी कार्यान्वित करके पूरा कर दिया जायगा तो इस इलाके के लोगों को काम भी मिलेगा और 35 लाख एकड़ भूमि भी आबाद होगी जिसमें कि अंदाजन ढाई करोड़ मन अन्न पैदा हो सकेगा जिसकी कि कीमत 20 करोड़ 20 लाख होने का अनुमान है। इस प्रकार से जो अन्न पैदा होगा वह ईर्दगर्द के आसपास के लोगों को चाहे दक्षिण बिहार के लोगों को पहुंचा सकेंगे जिससे कि वहां जो बाहर से अन्न

पहुँचाना पड़ता है वह नहीं पहुँचाना पड़ेगा । उनकी खाद्यान्न की आवश्यकता भी वहीं से पूरी हो सकेगी । मंत्री महोदय यहां पर इस समय बैठे हुए हैं, मुझे उनसे उम्मीद है कि वे इस और ध्यान देंगे ताकि जल्दी से जल्दी इस गंडक योजना को सम्पन्न किया जा सके । बाढ़ से जो क्षति पहुँचती है, उन इलाकों के लोगों को जो बेहद परेशानी होती है और हर साल बाढ़ के कारण लाखों व्यक्ति अपने घरबार से वंचित और वीरान हो जाते हैं और यह जो भयंकर परिस्थिति पैदा होती है उस को सम्हालने में हर साल हमारी सरकार का बहुत रुपया बरबाद होता है अगर बाढ़ योजना को कार्यान्वित किया जाय जैसा कि अभी आप ने कोसी के इलाके में कुछ किया है तो लोगों को भी राहत मिलेगी और सरकार का रुपया भी जोकि इस तरह की परिस्थिति का सामना करने के लिए हर साल खर्च होता है वह भी खर्च होने से बच जायेगा ।

इसी प्रकार से आप देखेंगे कि गंगा के बक्सर बांसवाड़ा से लेकर मुकामा नदी के दोनों तरफ रेलवे लाइनों के बीच का यह इलाका जोकि हर साल बरबाद होता रहता है वह बरबाद होने से बच जायेगा । अभी वहां पर दो फसल न होकर एक ही फसल उस इलाके में होती है । बरसात में कुछ नहीं हो पाता है । इसी प्रकार से सारन जिले के हरदियां चंबर साल के छै महीने पानी में डूबे रहते हैं अगर उस पानी को बांधने का इंतजाम किया जाय, अगर उस के लिए कोई रिजरवायर बना कर उस पानी के निकास का कोई प्रबन्ध किया जाय तो उस इलाके के लोगों की रक्षा हो सकेगी और अब भी काफी पैदा हो सकता है ।

**उपाध्यक्ष महोदय :** माननीय सदस्य का समय समाप्त हो रहा है ।

**श्री राम शंखर प्रसाद सिंह :** मैं बस समाप्त ही किये दे रहा हूँ । बिजली के बारे में

अपनी बात कह कर मैं अपना भाषण समाप्त कर दूंगा ।

बिहार एक पिछड़ा हुआ प्रदेश है और बिजली का स्थान किसी भी दबी और पिछड़ी हुई स्टेट को ऊपर पहुँचाने के लिए बहुत आवश्यक होता है । इसमें कुल 18,000 गांव हैं । किसी भी पिछड़े हुए प्रदेश के उत्थान के लिए बिजली का एक महत्वपूर्ण स्थान है । उत्तर बिहार में बिजली की बहुत कमी है । जो प्लान बना है उसमें जहां दूसरे राज्यों के लिए 30-35 फ्रीसदी बिजली के लिए एलोकेशन है वहां बिहार के लिए बिजली का एलोकेशन बहुत कम है । बिहार में जो एलोकेशन बिजली का हुआ है उसका परसेंटेज बहुत कम है । तृतीय पंचवर्षीय योजना में 20 फ्रीसदी और उस के पहली वाली योजना में 17 फ्रीसदी इस हिसाब से जो आपने प्लान बनाया है इस हिसाब से 68,000 गांव जो बिहार में हैं, इस 20 फ्रीसदी के हिसाब से साढ़े 13,000 गांवों को आप चतुर्थ पंचवर्षीय योजना में बिजली देना चाहते हैं । जो आपका एलोकेशन है । पैसे का है उससे आप उनको नहीं दे सकेंगे । अगर आप चाहते हैं कि ज्यादा से ज्यादा लोगों को और गरीब लोगों को बिजली मिले और सस्ते दामों पर मिले तो आप को अपनी नीति में परिवर्तन करना होगा । आज गरीब लोगों को गांवों में रहने वाले लोगों को ज्यादा पैसा देना पड़ता है यही कारण है कि गांव में रहने वाले लोग बिजली इस्तेमाल नहीं कर सकते हैं क्योंकि आज बिजली के दाम उनके लिए बहुत ज्यादा होते हैं । आप शहरों में बिजली देते हैं, सिनेमाघरों में बिजली देते हैं लेकिन अगर आप गरीब किसानों के झोंपड़ों में बिजली नहीं पहुँचा सके, उनकी जरूरयात के लिए सस्ती बिजली उपलब्ध नहीं करा सके तो आप की इस योजना से गांव वालों को फायदा नहीं मिल सकेगा और शहर वाले ही इससे लाभान्वित हो सकेंगे । आप को चाहिए कि

[श्री राम शेखर प्रसाद सिंह]

किसानों के झोंपड़ों में सस्ती दर पर बिजली उपलब्ध कराये ताकि गांव में जो भी उद्योग धंधे हैं, पानी पटाने के, चक्की चलाने आदि के, वे सुचारू रूप से चल सकें और उन्नति कर सकें। अगर आप ऐसा कर सकेंगे तो सचमुच मैं आप के मंत्रि परिषद् की सफलता होगी और आप गांवों के लोगों में उत्साह पैदा कर सकेंगे जिससे कि वे अपनी सहायता स्वयं कर सकेंगे और अपने परों पर खड़े हो कर काम धंधों में लग जायेंगे जिससे कि देश का कल्याण होगा और साथ ही उत्पादन भी बढ़ेगा। इन शब्दों के साथ मैं दोनों मंत्रियों को धन्यवाद देते हुए अपना स्थान ग्रहण करता हूँ।

श्री प० ला० बालूपाल : उपाध्यक्ष महोदय, मैं आप का बहुत आभारी हूँ कि आप ने मुझे इस अवसर पर अपने कुछ विचार प्रकट करने का अवसर दिया। सदन में सिंचाई और विद्युत् मंत्रालय की जो बजट मांगें पेश की गई हैं उन का समर्थन करने के लिए मैं खड़ा हुआ हूँ।

उपाध्यक्ष महोदय, यह मंत्रालय एक ऐसे अनुभवी और कुशल महापुरुष के हाथ में है कि मैं आशा करता हूँ यह दिन प्रति दिन तरक्की की ओर बढ़ता जायेगा। जिस क्षेत्र से मैं आया हूँ वह राजस्थान का रेगिस्तानी एरिया है। वहां पर राजस्थान नहर का काम शुरू हो गया है। उस नहर निर्माण का काम अब आप के अन्तर्गत आने वाला है और मैं समझता हूँ कि वह जल्दी ही प्रगति करेगा।

अन्न के सम्बन्ध में देश एक विकट परिस्थिति में से गुजर रहा है और अन्न की जो समस्या हमारे देश में है उसमें मैं चाहता हूँ कि राजस्थान नहर का काम शीघ्र से शीघ्र पूरा किया जाय। इस नहर से 50 लाख एकड़ भूमि की सिंचाई होगी। 50 लाख एकड़ भूमि में सिंचाई होने के बाद मैं समझता

हूँ कि वहां पर काफी अन्न उपजेगा। प्रति एकड़ में अगर 15 मन ही अन्न पैदा हो तो एक फसल में 7 करोड़ 50 लाख मन अन्न पैदा होगा। इसी तरह से अगर प्रति किसान को 30 एकड़ भूमि दी जाय तो 1 लाख 66 हजार 667 परिवार बसेंगे। अगर पांच आदमियों का एक परिवार मानें तो 8 लाख 33 हजार 332 व्यक्ति वहां पर आबाद हो सकते हैं। मैं आशा करता हूँ कि आप इस ओर विशेष रूप से ध्यान देंगे जसा कि मेरे पूर्व साथियों ने सदन का ध्यान आकर्षित किया है और मैं भी उनकी आवाज में अपनी आवाज मिलाना चाहता हूँ कि ऐसी चीजें जिनसे कि देश में उत्पादन बढ़ सकता है और जिनकी कि अभी कमी है उनके अधिक उत्पादन की ओर विशेष रूप से ध्यान दें। पंडित जी वहां करते थे कि बड़े बड़े भवनों का बनाना इतना आवश्यक नहीं है क्योंकि शिक्षा देने के लिए उनकी इतनी आवश्यकता नहीं है और हम अपने देशवासियों को पेड़ों के नीचे बठा कर शिक्षा दे सकते हैं। इसलिए बड़े बड़े भवनों के निर्माण की ओर ध्यान न देकर हमें ऐसी आवश्यक चीजों का उत्पादन बढ़ाने की ओर ध्यान देना चाहिए जैसे कि बिजली का उत्पादन है और अन्न का उत्पादन है और उनकी तरफ हम ध्यान दें। मैं वित्त मंत्री महोदय से प्रार्थना करता हूँ कि वे इरीगेशन के लिए सिंचाई के लिए ज्यादा ध्यान दें और इन कामों को करने के लिए सरकार ज्यादा से ज्यादा रुपया दे। अगर ऐसा किया गया तो मैं समझता हूँ कि यह देश जल्दी तरक्की कर सकेगा।

किसान बहुत मेहनती होते हैं और विशेषकर गंगानगर में हमारे किसान लोग बड़ी मेहनत करते हैं और साथ ही वे साधन सम्पन्न भी हैं। लेकिन भारत सरकार ने पाकिस्तान के साथ जब से वह नहरी पानी समझौता स्वीकार किया है, पाकिस्तान को

पानी देना उसने स्वीकार किया है उस वक्त से हमारी नहरों में पानी कम आ रहा है और नतीजा यह होता है कि वह पानी टहलों तक पहुंचता ही नहीं है और खड़ी फसल सूख जाती है। इससे हमारा बड़ा नुकसान हुआ है। जहां पहले हम 30 मन अनाज प्रति एकड़ पैदा करते थे वहां आज 10 मन प्रति एकड़ भी पैदा नहीं हो रहा है। जैसा मैं ने बतलाया वहां के किसान मेहनती हो। क साथ साथ साधन सम्पन्न भी हैं, पैसे वाले भी हैं और वह ट्यूबवैल अपने खेत पर लगाना चाहते हैं वे उसके लिए बिजली का कनेक्शन मांगते हैं तो सरकार को यह बिजली का कनेक्शन कितने दामों पर उन्हें शीघ्र देना चाहिए। उन्हें ट्यूबवैल लगाने के लिए बिजली का कनेक्शन जल्दी सैंक्शन किया जाय साथ ही जिस तरह से बड़े बड़े उद्योगपतियों को सरकार काफ़ी मात्रा में बिजली देती है और सस्ती दर पर देती है मैं चाहता हूं कि किसानों के साथ भी इस मामले में वही बर्ताव किया जाय और उन्हें भी सस्ती बिजली देनी चाहिए।

माननीय उपमंत्री महोदय ने घग्घर नदी की बाढ़ के सम्बन्ध में कुछ कहा। यह बड़ी खुशी की बात है कि जिस नदी से हमारा बहुत नुकसान होता था, अब उस को कंट्रोल करने की तरफ़ कदम उठाया जा रहा है। मैं अभी अभी वहां पर हो रहे काम को देखने के लिए अपने क्षेत्र में गया था। एक प्राचीन गाथा है कि जहां पर घग्घर नदी का निकास है, वहां पर हाकड़ा समुद्र बहता था। हम ने तो उस को नहीं देखा, लेकिन ऐसी कथा है। इसी कारण वह तीन मील लम्बा और पांच सौ फ़ीट चौड़ा एरिया 45 फ़ीट गहरा है। उस नहर को कच्चा बनाया जा रहा है। अगर उसको पक्का नहीं बनाया जायेगा, तो भविष्य में उस के परिणाम भयंकर हो सकते हैं। मैं मंत्रालय से प्रार्थना करना चाहता हूं कि वह नहर पक्की बनाई जाये और हमारे विशेषज्ञ, इंजीनियर और मंत्री महोदय इस

पर गम्भीरतापूर्वक विचार करें। मैं ने देखा है कि हनुमानगढ़ के टाउन और जंक्शन के बीच में जो सड़क राजस्थान गवर्नमेंट के इंजीनियरिंग डिपार्टमेंट ने बनाई थी, वह बाढ़ से प्रति वर्ष टूट जाती है। जिस प्रकार आज इस सड़क पर रुपया खर्च किया जा रहा है, जितना पैसा आज उस पर खर्च किया जा रहा है, अगर वह सड़क चांदी या सिल्वर की भी बनाई जाती, तो भी वह इतनी महंगी न पड़ती।

हमारे देश को आज़ादी प्राप्त किये सत्रह बरस हो गये हैं। लोग कांग्रेस राज से यह आशा लगाये बैठे थे कि उसमें कम से कम पानी की समस्या का समाधान ज़रूर होगा। कई जगह तो पानी 200 फ़ीट गहरा मिलता है, लेकिन राजस्थान में 750 फ़ीट गहरा मिलता है और कभी कभी वह भी प्रकृति से खारा निकलता है। पंडित जी ने एक दफ़ा एक मीटिंग में कहा था कि राजस्थान की पानी की समस्या के बारे में हम को ज़रूर सोचना चाहिए और एक पर्मनैट तरीके से ट्यूबवैलज के द्वारा उस को हल किया जाना चाहिये। यह ठीक है कि पीने के पानी का विषय दूसरे मंत्री के पास है, लेकिन अगर हमारे प्रधान मंत्री उस विषय को भी माननीय मंत्री महोदय के सुपुर्द कर दें, तो वह इसको बड़े अच्छे तरीके से सम्भाल सकते हैं और पानी की समस्या का समाधान कर सकते हैं।

मैं श्री कंवर सेन से मिला था। मुझे मालूम है कि पहले जब राजस्थान नहर का प्लान बनाया गया था, तो लिफ्ट इरिगेशन से सिंचाई की योजना बनाई गई थी, ताकि बीकानेर तहसील और लूनकरनसर तहसील—पूगल क्षेत्र, को पानी उपलब्ध किया जाये, लेकिन बाद में योजना कमीशन ने उसकी इजाज़त नहीं दी और उस को स्थगित कर दिया गया। मैं कई दफ़ा बता चुका हूं कि वहां पर इस किस्म का पानी है, जिसको पीने से आदमी और पशु मर जाते हैं। वह



[श्री प० ला० बाबूपाल]

पर इस किस्म का खाना पानी होता है कि कोई पत्थी भी उसको नहीं पीता है। मैं निवेदन करना चाहता हूँ कि पहले की उस योजना पर विचार किया जाये, जिसमें लिफ्ट इरिगेशन के साथ साथ पीने के पानी की भी व्यवस्था की गई थी।

राजस्थान की भूमि बहुत उपजाऊ है और वहाँ पर काफी जमीन फ़ालतू भी पड़ी हुई है। वहाँ पर बहुत खेती हो सकती है और बहुत से लोग आबाद किये जा सकते हैं। एक तरफ़ तो यह हालत है कि शहरों में लोगों को रहने के लिए जगह नहीं मिलती है और दम घुटता है और दूसरी तरफ़ राजस्थान में इतनी ज़मीन है कि कितने भी आदमी भेजे जायें, हम उन का स्वागत करेंगे और उन को बसायेंगे। नौ लोग वहाँ पर काम कर सकेंगे, जिस से देश को लाभ होगा। आज गंगानगर में साठ परसेंट पंजाबी हैं और राजस्थानी कम हैं। वहाँ पर अन्य प्रान्तों के लोग भी मिलेंगे। इसलिए देश की एकता को बनाये रखने के लिए भी आवश्यक है कि वहाँ पर पानी की व्यवस्था की जाये।

जहाँ तक बिजली का सम्बन्ध है, मैं कहना चाहता हूँ कि एक रात मैं सिनेमा देख कर लौट रहा था कि मैं ने सचिवालय में बिजली और पंखे चलते देखे। मैं ने सोचा कि सेक्रेटरी साहब बहुत मेहनत करते हैं कि रात को भी काम करते हैं। आज स्थिति यह है कि बिजली और पंखे बन्द नहीं किये जाते हैं और अनावश्यक रूप से हजारों यूनिट बिजली सरकारी कार्यालयों में जाया होती है। पंखे की उम्र बारह बरस होंती है, लेकिन अगर वह रत-दिन चलेगा, तो वह छः सात साल के बाद खराब हो जायेगा। मैं कोई अर्थ-शास्त्री नहीं हूँ, लेकिन मैं समझता हूँ कि हर एक पहलू को देखना चाहिए कि देश में कितनी इनकम करनी है, कितना बचाना है और कितना खर्च करना है।

आपने जो समय दिया है, उसके लिए

मैं आप को धन्यवाद देता हूँ।

श्री सिख नारायण (बांसी) : मैं प्रस्ताव करता हूँ कि इस डिस्कशन का समय एक घंटा बढ़ा दिया जाये, क्योंकि यह बहुत इम्पोर्टेंट विषय है।

श्रीमती लक्ष्मीबाई : श्रीमती सत्यभामा देवी दो मिनट बोलना चाहती हैं। वह कभी बोली नहीं हैं। इसलिए उन को टाइम दे दिया जाये।

Shri P. K. Deo: Mr. Deputy-Speaker, Sir, instead of dilating on all the aspects of this important Ministry, I would like to utilise the few minutes at my disposal to pinpoint my observations on the Upper Indravati hydro-power and irrigation project which has been pending consideration of this Ministry and of the Central Water and Power Commission.

As you know, Sir, this river Indravati, a tributary of the Godavari, has its source in Kalahandi District, Orissa. Out of its total catchment area of 16,087 square miles, 2,740 square miles of relatively high rainfall zone of about 62 inches annual rainfall lie in my State, Orissa, which yield an annual flow of 197 thousand million cft. According to the planning a large number of major and minor irrigation schemes have been envisaged in its basin. The Gulati Commission or the Krishna Godavari Commission has, in fact, allocated that this water which flows in Orissa should be consumed in that State.

This project envisaged a reservoir formed by damming the Indravati and a few of its tributaries at an elevation of 2,120 feet with a live capacity of 69 thousand million cft water and a regulated flow of 2,700 cusecs will be conducted through a tunnel of 6,600 feet and 3,130 feet of penstocks and it will generate electricity to the tune of 567 megawatts at 40 per cent load factor. By the diversion of the water of the Indravati basin to the Hati basin it will get a head of nearly 1,200 feet; at the same time, the tail

water from the power house could be utilised for irrigating nearly 3-1000 acres of very fertile land in Kalahandi District.

The cost has been estimated to be Rs. 60.50 crores and its break-up is that the reservoir and dyke would cost about Rs. 24 crores, the power house and transmission lines Rs. 31 crores and irrigation Rs. 5 crores. The percentage of annual return at the end of the twelfth year of completion comes to 63.20 per cent from power alone and 41.21 per cent from irrigation and power together.

Such a highly remunerative scheme should, therefore, be implemented at the earliest possible opportunity. There are so many industries likely to come up in that area, like electro-chemical, electrometallurgical etc. These industries are likely to spring up in that area because there is abundance of raw material—bauxite, manganese iron ore, dolomite etc. You can have ferro-manganese, ferro-chrome or ferro-silicon plants, low shaft furnaces with electric furnaces. A preliminary survey of the potential load demand in that area has recently been made and it has been found out that there will be a shortage of 34 megawatts of power by the end of the Third Plan period. Even though the Balimela project is available, there is a shortage to this extent. In the Fourth Plan, in spite of Hirakud, Talcher thermal, Machkund and Balimela still there will be a huge power shortage in Orissa and it will stand in the way of the future development of my State. So, I beg to submit that this Indravati project, being a high head power project, should be taken up immediately. It can be completed in less time and at less cost. It will irrigate mostly the plain areas of 2,93,313 acres of which 2,36,785 acres are under cultivation which works out to 70 per cent of the total layout. If you will look at the sample survey of the existing crop pattern, you will see that it is mainly the kharif paddy crop that is grown there. Even though

cash crops like sugarcane or tobacco or oilseeds and pulses are grown, their percentage is negligible because there is no assured water supply for irrigation. In this regard I beg to submit that this fertile area and at the same time this drought affected area which has no other source of irrigation facility in the Mahanadi basin should get full utility from this Indravati project because the highest reservoir of any dam in Mahanadi basin is at the altitude of 630 F.R.L., that is, at Hirakud and this area is much higher up, that is above 700 F.R.L. and it cannot otherwise be irrigated by any other dam in the Mahanadi basin except by this inter-basin diversion of water from the Godavari basin to the Mahanadi basin.

This project only intercepts 1015 sq. miles of catchment area to utilise a yield of 92 T.M. cft. which is only 46.7 per cent of Orissa's total contribution to Indravati's water resources. Here I would beg to submit that some snag has been raised regarding the inter-basin transfer of water. I may point out that the Central Government have already agreed that the water of the Krishna basin be diverted over the Koyna project which flows to the Arabian Sea without irrigating any land even though there is a great shortage of water in the down stream of the Krishna basin. The Gulati Commission has rightly said that to make up the deficit in the Krishna basin, surplus water from the Godavari basin is to be diverted there. So, there has been surplus water in the Godavari basin and even though this amount of water will be transferred to the Mahanadi basin, still there will be plenty water in the Godavari basin to meet all the requirements of irrigation in the Godavari valley and at the same time to transfer some surplus water to the Krishna basin. So, this plea has no meaning and I most respectfully submit that if diversion is not permitted, this excess water of Indravati will go waste to the Bay of Bengal and

[Shri P. K. Deo]

that will result in a great loss to the nation by depriving the cheap electric power and at the same time these 3 lakh acres of land will never get any irrigation facility. So it should get green light from this Ministry and Central Water and Power Commission.

**Shri Gajraj Singh Rao** (Gurgaon): Mr. Deputy-Speaker, Sir, I rise to support the Demands for Grants relating to the Ministry of Irrigation and Power. I would rather say that less money has been provided for it and that more should have been provided as all sections of the House have demanded.

At the outset, I thank the Irrigation and Power Ministry for getting the work on the Gurgaon canal project started which was, for the last 25 or 30 years, not being started on some pretext or other. The poor district has been heard for the first time by this Ministry and I must thank them sincerely on behalf of the people of that district.

Another thing of great value is this. They have accepted it in principle as the hon. Deputy Minister said that bunds on Sahibi and Indori and others will be constructed and floods will be avoided to Jhajhar and Gurgaon district and other places instead of having the utopian drainage scheme under which hundreds of villages would have been wiped out of the Gurgaon district. I thank them again very much that they have taken the sympathetic view for the village people.

Then, I would only say that this scheme of raising embankments on Sahibinadi should be taken up soon so that there may be no threat of floods to Delhi or other areas. This would not cost much as has been explained in the consultative committee and other places to the hon. Minister.

I would now go to the Agra canal. It starts from Delhi and passes 50 miles into the district in Punjab and the rates are just doubled. Then, it enters U.P. where the rates are half.

The administration is with the U.P. Government as if it is a foreign country. During the monsoon season, they would flow the water and say, "All right we have given you the quota and you go ahead." I would submit that this question be examined. It is a long-standing grievance for which there are so many causes which I need not divulge now.

Then, about the Muslim populated area of Punjab which is Gandhiji's heritage—and we must respect them—I am thankful to the Ministry that they have promised that on Landaha stream the bunds will be raised and both Rajasthan area and Gurgaon area would be saved from floods. I would certainly have not submitted this in the House. I know these are State subjects. But unfortunately, my district is on the border of Rajasthan and Delhi and all these problems are connected with three States. Therefore, I have to bring this to the notice of the hon. Minister and I am very thankful to him that he has promised that this would be done. He has seen the area himself and knows how badly it is flooded. I hope that with the cooperation of the Rajasthan Government, the Central Government would get the things done.

As has been already brought to your notice, there is water-logging in one part and there is absolutely dry and arid area in Punjab in another part. I would submit that something must be done in this regard. If surplus water-logged area water can be put into some other canal which is to come in the lift scheme and then brought to use, that will be much better and would save both the areas from these troubles.

About cheap electricity the whole House has submitted to the hon. Minister that this is the key to the progress of India and this is the key to the solution of all problems of food etc. It does not matter if the Government has to spend more and if its dividends are not payable. But cheap

electricity to the rural areas would solve all our difficulties, be it cottage industries or be it other industries. I am thankful to the hon. Finance Minister that he has promised that in the Fourth Plan, for the rural area, they are going to have the biggest amount for this rural electrification. But I am afraid, as the figures would show, that only 2.6 per cent is for public water works, 5.8 per cent only is for irrigation while 75 per cent is for heavy industries. I would say, those industries can put up their own plants. But why starve the whole of India, the whole of the Bharat-mata? Why should that be done? I would submit that this may be examined. I have taken these figures from the official records, and therefore, I would submit that this kind of thing should not be allowed to be done.

I would also like you to examine how much electricity from the Bhakra-Nangal project is being consumed in Delhi for luxury purposes. If you would see the history of the Bhakra-Nangal project, you would find that it was meant for the dry areas of Rajasthan and Haryana area of Punjab, whereas the whole of it has been consumed practically by the big towns or the big industries. I do not say that I hate these big towns, but I would submit that they should not get the benefit at the cost of the nation and poorer sections.

I would also submit that the training centre for electricians and fitters etc. should be located in the rural areas. In the absence of such centres, what happens is this. If something goes wrong in the villages to pumping sets etc. where electricity is provided, then those people have to come to Delhi, take the man from here to their places and by the time that man comes, the season goes away, and the crops get dried up as a result of it. I hope that this ancillary proposition would be considered by the hon. Minister.

Then, I would submit that smaller irrigation schemes should also be

taken up on priority basis. In this connection, I would like to show to my friends how the contour bunds in Gurgaon district have helped in irrigation. I welcome more of such contour bunds. I would welcome my hon. friends to come and see for themselves how the people have done this with self-help and have had these bunds for purposes of irrigation. But unfortunately there is confusion because different subjects are dealt with by different authorities, and there is proper co-ordination between them. Therefore, I would submit that, whether it be irrigation or the supply of electricity or tube-wells, or contour bunding, or be it anything like that, it should be the concern of the Irrigation Ministry. But at present the Development Ministry also comes in, and they say that a fund would be raised or allocated but they never are able to persuade the people to raise or allocate the necessary fund, and so the whole scheme becomes a fiasco and it vanishes away.

श्री श्रीकार लाल बेरवा (कोटा) :

उपाध्यक्ष महोदय, आप ने मुझे पांच मिनट का समय दे दिया, इस के लिये मैं आप को धन्यवाद देता हूँ। मैं दो तीन बातें कह कर अपनी बात समाप्त कर दूंगा।

राजस्थान का बड़ा दुर्भाग्य है कि 70 करोड़ रु० चम्बल बांध, गांधी सागर बांध और राणा प्रताप सागर बांध पर लगा कर भी बह अन्धेरे में रह रहा है। दुर्भाग्य इस बात का है कि एक साल पहले यह कहा गया था कि कभी हम ने 26 हजार यूसेक्स से बिजली बनाना चाहा था, लेकिन यह बिजली कम पानी से बना दी गई इसलिये राजस्थान अन्धेरे में पड़ा है। क्या कारण था कि मध्य प्रदेश ने ज्यादा पानी ले कर ज्यादा बिजली बना ली और ज्यादा बिजली अपने काम के लिये ले कर राजस्थान को अन्धेरे में रख दिया। क्या मंत्री महोदय और उनके अधिकारीगण कान में तेल डाले सो रहे थे। आज राजस्थान में अन्धेरा हो रहा है और मध्य प्रदेश की फैक्ट्रियां बिजली से चल रही हैं। मैं जानता

### [श्री श्रींकार लाल बेरवा]

चाहता हूँ कि राजस्थान के लिये ऐसा क्यों किया गया ।

दूसरी बात यह कि जब दोनों ने बराबर बराबर पैसा दिया, दोनों ने बराबर खर्च किया, दोनों ही प्रदेश बिल्कुल बार्डर पर हैं, तो क्या कारण है कि वहाँ सस्ती बिजली दी जा रही है और राजस्थान को महंगी दी जा रही है । ऐसा क्यों किया गया । आज राजस्थान को 65 लाख ६० व्याज का देना पड़ता है, आज भी उस के ऊपर 49. 37 लाख रुपये का घाटा है । यह इसी लिये है कि जो हमारी विद्युत् योजनायें हैं वह फेल हो रही हैं । गांधी सागर डैम से, चम्बल बांध से और राणा प्रताप सागर बांध से कुल 28 लाख एकड़ भूमि ही जोती जा रही है जब कि काफी भूमि जोती जानी चाहिये थी । आज राजस्थान की 20 करोड़ एकड़ भूमि चम्बल नहर की ओर, राजस्थान नहर की ओर, आँखें लगाये पड़ी है कि कब पानी आये और कब हमें यहाँ हरा भरा देखने को मिले । बड़े अफसोस की बात है कि वहाँ जो निर्माण कार्य हो रहा है, उस के लिये रिपोर्ट में बतलाया गया है कि एक साल और लगेगा तब जा कर वहाँ वह पहुंच पायेगा । इस एक साल में भी यकीन से नहीं कहा जा सकता कि पहुंच पायेगा या नहीं । हो सकता है कि दो साल लग जायें या शायद तीन साल लग जायें जब कहीं उस इलाके में थोड़ी सी बिजली पानी पहुंच पायेगी ।

जब सब से पहले बांध का पानी छोड़ा गया तो कोटा शहर पर प्रहार किया गया । वहाँ इमारतें बह गईं, कोटा शहर में छोटी छोटी समाधियां और फ़ोंट वाल और हरिजनों के मकान धंस गये । उस की मिट्टी को टेस्ट करने के लिये नहीं मालूम कहां भेजा गया है । कहा गया था कि वहाँ पिचिंग बनाया जायेगा, लेकिन अभी तक पिचिंग और रोड नहीं बनाई गई है जिस के कारण कटाव ज्यादा बढ़ता

जा रहा है । मेरी समझ में अगर कोटा शहर के चम्बल नदी के बहाव में बहाना है तो ऐसा कह दिया जाये ताकि वहाँ के ग्रामवासी बेचारे वहाँ से अलग हट कर रहें । मेरी समझ में नहीं आता कि रोड क्यों नहीं निकाली जा रही है ।

हमारे राजस्थान के अन्दर पानी की बड़ी कमी है । 2 अप्रैल, 1965 को पाकिस्तान को सिंध नदी का पानी देना बन्द कर दिया जाना चाहिये था क्योंकि उस की लिमिट खत्म हो गई है । ढाई लाख एकड़ जमीन जो सिंचाई के लिये पड़ी हुई है उसे पानी क्यों नहीं दिया गया । पानी राजस्थान को देना चाहिये, पंजाब को देना चाहिये । सिंध नदी की संधि का इकरार जो पाकिस्तान से हुआ था उस की मियाद खत्म हो गई तो क्या कारण है कि एक साल पहले हस्ताक्षर कर के उस की लिमिट को बढ़ा दिया गया । इस लिये मैं निवेदन करूंगा कि पाकिस्तान को पानी देना बन्द किया जाये और राजस्थान तथा पंजाब को पानी दिया जाये ताकि सूखी जमीन बेचारी हरी हो जाये । पाकिस्तान वालों ने एक शर्त लगाई है कि जब तक इस्लामाबाद में पानी नहीं है, जब तक वह नहीं बनेगी तब तक वह राजस्थान से पानी लेते रहेंगे । यह कहाँ का इन्साफ है कि जब राजस्थान और पंजाब पानी के लिये तरस रहे हैं तो पाकिस्तान को हम पानी पिलायें और अपने ऊपर प्रहार करें । सब से पहले राजस्थान और पंजाब को पानी दिया जाये । हमारे मंत्री महोदय कहते हैं कि हम ने आप को पानी देने का इन्तजाम कर दिया, लेकिन उन्होंने 167 लाख के थर्मल प्लांट लगा दिये और आज कह रहे हैं कि पंजाब से बिजली लायेंगे । पंजाब वाले 67 लाख ६० का नुकसान उठा रहे हैं क्योंकि उन की 6 या 7 लाख एकड़ भूमि ऐसी है जो सूखी पड़ी है, जिस को पानी नहीं मिल रहा है । क्या वह हम को बिजली लाने के लिये उसे देंगे । बड़े अफसोस की बात है कि 70 करोड़ रुपये

लगाने के बाद भी राजस्थान प्रन्धरे में पड़ा हुआ है। इसलिये वहाँ के लिये बिजली का इन्तजाम किया जाये और फँसिद्वयों के लिये जो बिजली दी जा रही है उस में कटौती कर के लघु उद्योगों के लिये बिजली दी जाये।

**Mr. Deputy-Speaker:** Now, the hon. Minister.

**Shri Warrior:** There is only one State which has gone by default, namely the State of Kerala. There is no Legislative Assembly there. So, I would submit that Kerala State may be given at least five minutes. There is no Assembly there. Where else is the forum for us to speak?

**Mr. Deputy-Speaker:** I am sorry, there is no time now, and at 5.30 p.m. we have to take up the calling-attention-notice.

**Shri Warrior:** That is true, but Kerala State has no other forum now except this Parliament.

**Mr. Deputy-Speaker:** Kerala is not the only State which has not had a chance; there are so many other States which have not been given a chance.

**Shri Warrior:** There is no Legislative Assembly there, and this is the only forum where we can raise these matters, and point out the failures of this Ministry.

**Mr. Deputy-Speaker:** The hon. Member will have other opportunities for that purpose.

Assam has not been given a chance, and so has Bengal, and so has Kerala also.

I shall give opportunities to them when the Finance Bill is taken up.

**Shri C. K. Bhattacharyya (Rai-ganj):** Bengal and Assam have become Cinderellas.

**Mr. Deputy-Speaker:** The hon. Member can have an opportunity while the Finance Bill is discussed.

**Shri C. K. Bhattacharyya:** It is necessary for each State to have a say in this important matter.

**Mr. Deputy-Speaker:** I am sorry.

**Shri C. K. Bhattacharyya:** Sir, Bengal and Assam should also have their say. I do not grudge the time that other States have got, perhaps more than they wanted. But Bengal and Assam should not be debarred in this manner. That would be a tragedy.

**Mr. Deputy-Speaker:** Would the hon. Minister agree to take only half an hour, in which case I would give five minutes each to three hon. Members?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** I do not mind if Members want time to speak. I shall finish my reply in half an hour, if I can give some more time to hon. Members. I am prepared to accommodate them by doing so.

**Shri Ranga (Chittoor):** Kerala should be accommodated.

**Shri Warrior:** I have moved my cut motions to the Demands for Grants relating to this Ministry. If the Ministry. If the Ministry would care to look into them, they will be convinced of the extent to which our State has been kept at the lowest ebb, so to say, in regard to these irrigation and power programmes.

**Shrimati Lakshmikanthamma (Khammam):** Could you give me one or two minutes to ask some questions?

**Mr. Deputy-Speaker:** A representative from Andhra Pradesh has spoken already.

**Shrimati Lakshmikanthamma:** You may kindly allow us to ask some questions.

**Shri Warrior:** One of the important projects there, namely the Idikkis

[Shri Warrior.]

project did not have enough cement and, therefore, work was suspended on it. Then, there is the question of the Sabarigiri project. All these projects are not keeping pace with the schedule given to them. Hence, the State of Kerala which is supposed to be producing or is supposed to produce the cheapest electricity in the whole of India is now knocking at the gates of the neighbouring States with a begging bowl for Neyveli electricity and so on. This has been the lot of Kerala for the last so many years. The consolation that Government have given to Kerala is that by 1980 or somewhere about that time there will be much more electricity produced in Kerala, and there will be in fact surplus electricity, and Kerala will be in the unfortunate position of worrying as to where that electricity could be sold? But, at the same time, Government are saying that the southern grid is coming. All these things are contradictory. In the meantime, I would request Government to consider once more the possibility and feasibility of establishing at least a thermal plant in Kerala to tide over the shortage during this interim period.

Then, I come to the question of sea erosion. I am glad that ever since Dr. K. L. Rao assumed charge of this Ministry, he has done something in this regard, but the matter is still under the consideration stage only and we do not know when actually the implementation of the schemes would be taken up.

It is a very serious problem. The main national highway No. 47 is threatened now. The main railway line at Mahi is threatened now. Unless Government takes it up urgently and immediately, there will be great danger to the area. There is great alarm in the minds of the people in those regions.

Third point—sea erosion. It is not enough to say that the Central Government is giving a loan to the State

Government. It must take it up as a national problem itself and must find enough funds for the protection of the Kerala coast. Unless that is done, there will be great danger for the coastline and there will be no place for the people to go. These two problems must always be in the mind of the central Ministry. They must take it up earnestly, not by way of consultations and reporting stages, but by implementation of certain concrete schemes.

**Mr. Deputy-Speaker:** Shri Bhattacharyya.

**Shri J. N. Hazarika** (Dibrugarh): Only Assam is left out.

**Shri C. K. Bhattacharyya:** Thank you for the opportunity given. I shall record my observations in four or five sentences only.

Dr. Rao has received sufficient compliments. He does not require any from me. He is a quiet man dealing with a quiet subject and has not the good fortune and the glory to be prepared for receiving a viciferous welcome from friends in the Opposition at the zero hour every day! That is not to his lot. But he is doing a very important work dealing with a very important subject.

The perennial problems of India at present are: deficit in food and devastation by flood. While we should have water for helping production of food, we get it for destroying the production of food. That is his charge and that is what he has to look after.

So far as the State from which I come is concerned, I shall refer only to three questions. One is concerning the Damodar Valley Corporation. The other is the Farraka Barrage and the third, the devastation caused by the north Bengal rivers. He will kindly take care of these. In his report, he has said that Farraka Bar-

rage is primarily intended for improving the navigability of the port of Calcutta. What I submit is that it is a project which concerns at least five or six Ministries. It concerns the Railway Ministry; it concerns the Health Ministry, because it involves a question of supply of drinking water to all the areas on both sides of the river; it concerns the Transport Ministry; it concerns the Commerce Ministry, Defence Ministry and also the Food Ministry. When Shri A. P. Jain was Food Minister, I had the information from him, as well as from Dr. Roy, that in order to meet the urgent requirements of food for north Bengal and Assam, they had to send it via the Moghulsarai bridge. That was the difficulty at that time.

So this is a project which concerns these four or five ministries. Over and above that, it is an international project, and so assumes diplomatic importance too, as referred to in the notes in the budget grants. So it should be looked upon from that point of view.

I should mention one or two things with a little bit of regret. The project has been delayed because foreign exchange was not provided in time. If it had been provided in time, the progress in work of the project would have been much more advanced today than what it is now.

So far as the DVC is concerned, I should say the reorganisation should be quickened as soon as possible. The canal to the north side has been constructed but has not yet been used should be made usable without any loss of time.

The third is about the north Bengal rivers. The river Torsha is spreading havoc, breaking through Natural highway No. 31, and devastating all the areas on both sides. This should be checked.

There is another matter. This is about the co-operative approach in certain matters in relation to Pakis-

tan. Of course, it is true that the problems of flood-and river-control in West Bengal and East Bengal constitute one integrated problem; one cannot be tackled in isolation from the other. The East Bengal people know it also. But the difficulty is that the Pakistan people cannot be convinced that it is so. Otherwise, when the Karnafuli Dam was being raised and the villages on our side were being flooded, in spite of our Government's request, they did not stop. We are having the same trouble now regarding the Mangla dam in Kashmir. It is being now raised about 200 ft. more—that is the report. That will again cause damage to the Indian side. Whether the co-operative approach, to which the hon. Minister has referred to in the annual report of his department, would be had from the Pakistan side, as we are offering it to them from our side, is the question. These are my submissions.

**Shri N. R. Laskar (Karimganj):** It is well-known to this House and the country that the great problem facing Assam is that of flood. I would like to say that just because the state is situated at the remotest corner of the country and away from the Centre, it does not mean that it should be neglected always.

In the last 15 years, covering three Plan periods, there has not been a single river valley project in Assam. I would like to know why? Because there we have one big river in Assam, the Brahmaputra, a mighty river, one of the mightiest and widest rivers in the whole world, it does not mean that we should simply be helpless onlookers to the problem of the river and flood control in Assam. To control such a river, requires a mighty multi-purpose river valley project. It will require big planning, a big river valley project and a huge amount of money. We must find out the wherewithal to do it. We should approach friends; some international agency should be requested to finance this project, so that



[Shri N. R. Laskar]

the inherent devastating nature of the river can be kept and check to some extent. I know this requires some time before it can fructify. But we should make the effort and start on it.

The hon. Minister, Dr. Rao, is a very sincere person. He is taking up the problem in Assam. We have every faith in his efforts. He has now permanently posted up one Chief Engineer of the CWPC there to the study the problems presented by the rivers in Assam. I suggest here that. They should survey the tributaries of the Brahmaputra also which are perennial in nature. The upper reaches of these tributaries should be studied so that dams could be erected there, thus minimising the effect of floods and also producing some power.

I will now take up the question of the Barak river project, which is my district of Cachar. Last year, while taking part in these discussions, I referred to this and the Minister was kind enough to deal with it in detail in his reply. He said it was only a question of finance that was troubling him that Rs. 35 crores were required for the project under the present rough estimate, and as engineers they are trying to see if it could be brought down to Rs. 15-20 crores, in which case they will say 'yes' to it. I expect that the investigation report at the new site at Naraindabar will be encouraging and something will be done to expedite matters. From 1954 to 1965, 11 long years the matter has been hanging fire. If now, the project does not fructify, the hon. Minister can imagine what will be the reaction of the people there.

As regards other aspect of development in the state, again it is a question of power availability. So steps have to be taken to tap the resources available in the State so that the State may progress in the industrial and other spheres at least in conformity with the all-India rate of progress.

I have many things to say, but there is no time. I will only request the

hon. Minister to take special care of the problems of Assam.

17 hrs.

**Dr. K. L. Rao:** I must express my gratefulness to the hon. Members of the House for the excellent suggestion they have given, very useful ones too, and also for the kind words they have spoken about me and my Ministry. I take it that their expression of goodwill is only a courteous way of telling me that I should work harder and achieve the targets laid down by this House.

Before I touch upon irrigation, I would like to assure the hon. Members from Bengal that we are doing very well in respect of the Farakka Barrage. The project has got over its initial troubles, and is gaining momentum. In the first two years of this Plan, we spent only Rs. 1 crore on this. As against that, we spent this year Rs. 17 crores, and in 1965-66 we are going to spend Rs. 20 crores. I hope that I will be able to give the House a sizable achievement next year.

In view of the very limited time that I have, I would submit to the hon. Members who have participated in the discussion, that I will try to give an answer to them in writing on the points that I am not able to deal with now.

I am very happy that the House has unanimously urged the importance of irrigation. I am saying so because in recent times I have had a setback, and there are many people, especially foreign experts, who say that irrigation projects are not necessary in this country. I was rather amused at that, because the statistics we have amply show how it is most important, how it is a basic material for food production.

For example, out of the 280 million acres that we are showing in this country for food production alone,

about 110 million acres are used for rice and wheat, and 170 million acres for cereals and pulses. For the first mentioned crops the irrigation is barely 38 per cent, while for the second it is less than seven per cent. With such small irrigation, it is no wonder that we are not able to produce the food that we should produce. That this country is not able to produce enough food, in spite of having such excellent, fertile soil, excellent rivers, good rainfall and a very good agriculturist class, is really something of a paradox. We form 15 per cent of the world's population. The world is producing 1,000 million tons of food-grains, including 260 million tons of wheat and 250 million tons of rice. We should be able to produce 150 million tons, let alone this 85 or 90 millions that we are producing.

While we are having all these various favourable factors, the only thing that is standing in the way is irrigation. Irrigation is a catalytic agent which is most necessary in order that the other inputs like fertilisers and other things may be effective. So, I am very happy in that context that the hon. House has unanimously urged the importance of irrigation.

There is one question which the hon. Members have very correctly put. Why is it that in spite of so many years of planning, our achievement in the field of attaining the potential irrigation is only of the order of 16 million acres now, and will be only 19.4 million acres at the end of the Third Plan? The point is that we have taken up, in the three Plans, 502 projects. There 502 projects on completion will give the benefit of irrigating 44 million acres. For instance, when we are constructing a building, we spend more on the foundations and on the walls, but unless the roof is put in, the house is of no use. That is exactly what is happening with us. We have started 502 projects, they are going on at different stages, and once they are completed, we are sure of

getting the benefit of irrigating 44 million acres, which will be a very excellent achievement. In the process we have got 16 million acres so far. I hope at the time of the next Budget I shall be able to report that we have attained 19 million acres.

This addition of three million acres in one year will itself be a record-breaking achievement. Our achievement so far has been one million acres for one year, and we have got to achieve three millions this year, and that will be possible only if we put in all our best efforts. Therefore, in that context I have been thinking—I have practically settled—that we should lay emphasis on some of the most important projects which have advanced very much in construction, by a little more concentration on which we can achieve benefit within one year. We have selected nine projects, and I am constituting a reviewing committee of officers, and they are to watch every fortnight the bottlenecks and difficulties in these projects and try to solve them and assist the State to achieve substantial completion of these projects, so that we can attain 19 million acres, which is itself very hard to attain.

Very rightly as one of the hon. Members has said, as a result of the experience of the Third Plan, it is now the policy of the Government and the Planning Commission that in the next Plan we should attach the largest importance and see that all these projects which we have undertaken are completed in the next Plan as far as possible. That is quite correct, but in doing so, there is one danger, namely that we will not be able to take up further projects. That is not correct, for, irrigation development must be a continuous process, till we reach the maximum possible. Otherwise, we will come to a fatal stop, which is most dangerous for the development of the nation. Therefore it is that it is necessary that we should take up

[Dr. K. L. Rao]

some new projects also in the fourth plan.

For example, the hon. Member from Kolhapur mentioned about the Dūh-ganga project. I have been to the site. There we have excellent agriculturist doing irrigation under the most difficult conditions. They deposit six inches of soil on the base rock and irrigate the areas lifting up water to as high as 150 feet. I felt very unhappy that we are not able to assist these people, but to take up that project means that the policy stated earlier has got to be modified. We should make a somehow provision for taking up some of new projects as well, but no doubt the emphasis should be on the completion of the earlier projects, because otherwise we will not be achieving the most important result of getting 44 million acres under irrigation.

If we spread out irrigation fast and wide, then food deficiencies will be a thing of the past. Therefore, with that firm conviction that irrigation is most essential, I am very happy to have the support of the House. It gives me added strength to fight battles elsewhere to get more and more funds for this sector of irrigation.

Now, there are some important points connected with irrigation that have been raised. The hon. Member from Bikaner has mentioned about the lift Canal in Rajasthan. I entirely agree with him that we should give high priority to this project. This project was thought of quite a long time ago and I know that the hon. Member has been pleading for this project for quite a long time. Now that the Rajasthan Canal has come to the 48th mile, it is no longer necessary for us to halt back. We should take up lift irrigation of two lakhs of acres. I have not seen the area, but I understand that the soil is good and fit for irrigation. Therefore, it

is but proper planning to undertake this project. I am very happy that this project is included in the revised estimate of the Rajasthan Canal. I shall write to the Rajasthan Government to send this project for consideration and clearance by the Centre.

There was also mention about Ghaggar. This project has at last been cleared, and the results and benefits thereof will be advisable not immediately, but in the next two years. The project consists of diverting the waters which are causing immense harm to Hanumangarh and Suratgarh, to the sand dunes. I am glad to state that the Finance Ministry has been pleased to give Rs. 1½ crores for expenditure this year.

One other question which has been asked is about waterlogging in Punjab. I am afraid that on account of the limited time, I will not be able to give the complete reasons which were asked for.

**Shri Hari Vishnu Kamath:** Take more time. It is an important matter. We want to hear you.

**Dr. K. L. Rao:** Mr. Speaker has given me half an hour.

17-10 hrs.

[MR. SPEAKER *in the Chair*].

The question is one that should be thought of very seriously.

Water-logging is the result of a complex set of factors. It occurs as a result of the inadequate surface slopes, excessive rainfall and excessive irrigation. It does happen that in the last few years we have got a wet cycle. Punjab which was only receiving 20-25"

is now getting a rainfall of 35-45". A new cycle has set in and added to this great trouble. Punjab is a land-locked State; it is a State which has got only three rivers, Sutlej, Ravi on the one side and Jamuna on the other. So far the policy at centre has been not to allow any water to be drained into Jamuna because the flood situation in Delhi may get aggravated. It is only now that we are relaxing that restriction a little. The only other river is Ghaggar. We do not allow Punjab to empty water in Ghaggar because that means trouble to Rajasthan. In spite of this restriction, some water was let in through drain constructed by Punjab. But they were not able to make a very effective mark on account of limited drainage allowed. Now that the Ghaggar project had been taken up and will be completed in two years we can permit greater amount of water to be drained out of Punjab. Sangrur district which is the worst affected in Punjab will greatly get relieved. The Punjab Government is doing its best and as a result of that work, the original water-logged area of 46 lakhs of acres two years ago has now come down to 26 lakhs by the mere construction of drains. If some more drains are constructed and adequate drainage provided, I am pretty certain—lining also has to be done—that water-logging would not be a serious proposition.

I should have dealt this important problem in greater detail, but unfortunately on account of the very limited time I have got to deny myself that pleasure. Another hon. Member from Bihar has said something about the Western Kosi canal. We are aware that Darbhanga and the areas roundabout are very fertile and have the heavy density of population.

**Shri Sheo Narain:** Say something about Rapti also.

**Dr. K. L. Rao:** Yes. It is but proper that we should provide irrigation for this area, which is more fertile than

the eastern areas of North Bihar because the eastern areas are ravaged by Kosi; the western areas have not been so ravaged so that there is original fertile soil brought in by the rivers. Therefore, I am one with the hon. Member in saying that this work should be expedited as much as possible. It is at an advanced stage of negotiations with His Majesty's Government of Nepal and I should say that with all the goodwill it may be possible to inaugurate the canal this month.

The hon. Member from Eastern U.P. has asked me to say something about Rapti. He had no chance of participating in the discussion and I must give preference to replying him first. He is quite correct. I fully support him. The eastern districts of Uttar Pradesh are the poorest and it is to these areas that the Government must attach greater importance. The troubles in these areas are due two factors. The first is the floods. Rapti is a small river compared to the other rivers but it is sufficient to give a lot of trouble and we have not been I must admit, able to find a solution for controlling this river. We had one idea of constructing a dam but unfortunately that is in Nepal territory and it is considered not possible to pursue the project further. The other measures of controlling that river are not quite clear and therefore, I have asked a committee to go into this. Control of floods in Rapti is really one of the difficult problems. But I can assure the hon. Member that I will try to do my utmost to see that something is done about it.

With regard to the irrigation of that area, it is very essential, because just as there is too much of water in the monsoon season, there is too little water in the other seasons. Therefore, they are having double trouble: one is on account of excess water and the other is on account of the

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want of water. Therefore, at least for the rabi crop, we must see that that area gets irrigation facilities, and the Uttar Pradesh engineers have got a very excellent scheme. Sarju canal Project—and that is a third Plan project, and I am expecting to receive the project from the State any time, and as soon as that comes in, it will be taken up and I think it will be carried out in the fourth Plan period.

श्री बागड़ी : पंजाब का भू-कुछ खाल रखिए ।

**Dr. K. L. Rao:** Then I take up the Indus waters. Again, there has been some misunderstanding on the subject. On account of the treaty that we have entered into with Pakistan, they have got the option. The first phase ends not on the 1st April, 1965 but it can end any time between 1st April, 1965 and 1st April, 1966. The only condition there is that if the Trimu-Islam link is completed and the water is diverted into Pakistan from their rivers, then, that day will be the day of completion of the phase. The lower limit is 1st April, 1965, and the upper limit is 1st April, 1966. Our officers are continually pursuing this subject with the Pakistan counterparts and we are also watching whether the work is proceeding at usual speed and whether there is any artificial delay in the matter. (*Interruption*).

**Shri Iqbal Singh:** That link is completed, but it is only aid that the contractors are not giving it.

**Dr. K. L. Rao:** It is not completed. We are keeping a watch on it. Actually, our Commissioner goes and inspect the Pakistan areas every six months; their officers also come and inspect our areas. I am hoping that in the next three months, we shall be able to see that the first phase will be

completed. We will get the extra advantage of water, about 1,500 cusecs to 4,000 cusecs. It is a good and substantial amount, and I only hope that within the course of the next two or three months, we will be able to see that Phase I have ended and Phase II has started.

In this connection, I can also say about the Pong dam. We realise completely the importance of the project and about the need to complete the project as early as possible. It is an obvious fact that after spending so much money and after so much of battle with Pakistan, whatever water we have got from Beas we must utilise it naturally. Therefore, it is that we attach importance to this project. But it is also a difficult project in the sense that, as hon. Members are aware, the Himalyan mountains are not so very good for foundations and so on. But, nevertheless, our engineers are battling with it and with great success; they have completed two tunnels out of five. As soon as the tunnels are completed, water will be diverted and the dam construction will be started. I hope the dam will be completed by 1970-71 instead of 1970-73 as originally programmed.

**Shri Iqbal Singh:** What about the Ravi?

**Dr. K. L. Rao:** I am afraid I have no time. I should go on to other subjects. Then there was the question of utilisation of the potential. That was one of the subjects which so many hon. Members have referred to. Utilisation of the potential created is like this. It is quite true statistically that 80 per cent of the water potential that has been created is being utilised.

20 per cent is not utilised. But there is one aspect especially, the importance of which we should realise. 20 per cent of two million acres is something different from 20 per cent of 16 million acres. If we have two million acres, 20 per cent of that would be 4 lakh acres. 20 per cent of 20 million acres means 40 lakh acres or so. It is a large amount, and the nation, at the stage at which it is now progressing cannot afford to allow the potential without being utilised. That is how the importance comes in of utilising all the irrigation potential built up.

Therefore, I fully realise that utilisation is one of the important subjects. Whether it belongs to the Ministry of Food and Agriculture or not is not the matter at all. But it should be taken care of. I am even thinking of further steps. There have been quite a large number of committees on this utilisation. Instead of that, I have been thinking whether we should not have a continuous watch on the subject by setting apart a number of officers on this subject alone.

**Shri P. Venkatasubbaiah** (Adoni): May know on what basis the statistics have been obtained for claiming that the utilisation is 80 per cent and whether there is any integrated approach on the irrigation potential utilised or is it only getting information from the State Governments and then saying that this 80 per cent is utilised? These plans are discussed annually and the officers also visit the various areas. 80 per cent is the average of all the projects. But there may be some project where even 20 per cent is not utilised. But taking all the projects, that is the average figure.

**Shri N. R. Laskar**: How is he going to tackle the problem in Assam?

**Dr. K. L. Rao**: Assam probably poses the most difficult problem from

the point of view of erosion and flood control, because the biggest river of the country—the Brahmaputra—is flowing through that State unchecked, carrying huge amounts of water doing nothing for us and for anybody and on the other hand causing a lot of devastation. The whole valley between the mountains is hardly 50 to 60 miles, the river passing in the middle. If the river takes a swoop one side, we are not able to prevent it easily. At Dibrugarh, we had to spend crores of rupees to protect the town in view of its importance. This will not be possible for all areas.

The main problem is erosion and inundation. We are able to solve inundation; there is no difficulty. You can have embankments and prevent it. But erosion is a tough occurrence. If the river takes it into its head to erode, it is very difficult to prevent it. The only solution is what we call retirement, i.e. go back. But in the case of Assam, you cannot go back to the hills! In view of the difficult nature of the problem I have appointed a separate committee to go into that very carefully. We are trying to get some erosion experts from all over the world to see what we can do, if not to control it completely, at least to reduce the erosion at important places. That is the aspect we are engaged in. While I am not able to say very much to the hon. Member from Assam, this I can say that we are having the greatest attention paid to this subject.

**Shrimati Lakshmi Kantamma**: Let him not forget Andhra Pradesh.

**Dr. K. L. Rao**: I will refer to Andhra Pradesh when I deal with power. About power, hon. members are quite correct when they say that we have

[Wr. K. L. Rao]

achieved only about 8.3 million KWs of power. Our target is 12.7 million KW and I have said that at least 11 million KW will be reached by the end of the third plan. It means we have to produce 3 million KW more in one year. That is an achievement which has not been realised so far. The maximum achieved is about 1 million KW every year. So, it is very difficult to produce 3 million KW in one year. That is why this year the ministry and the engineers have to work very hard. But I may say that these power projects have been started 4 or 5 years back and they are coming into fruition. In the next 1 or 2 months, we are going to put in half a million KW more. Tomorrow there is one power station to be opened at Kundah. There is going to be the inauguration of gas turbines in Assam next week. So, we have got a number of schemes coming in two or three months. But we have to keep a close watch. Nevertheless, there is the great danger of not being able to achieve even 11 million KW, and that is why I have again appointed a reviewing committee for this separately to review the progress and the obstacles in the way of these projects and also to report every fortnight on some selected projects. We have selected 13 projects. For example, the Pamba project is one such. We propose to watch very carefully and see that this 3 million KW power is achieved.

**Shri Basappa (Tiptur):** What about the Centre advancing money for Sheravathi project?

**Dr. K. L. Rao:** Coming to the question of *per capita* power, it is quite true that there are some States where the development of power is poor, very bad compared to the rest of the country. In that category the first prize goes to Andhra Pradesh and the second prize to Uttar Pradesh, the two States from which the Minister and the Deputy Minister come res-

pectively. The *per capita* generation of power in Andhra Pradesh is 37 and 49 in Uttar Pradesh at the end of the Third Plan. Therefore, I quite agree that if we want to increase the national income of the country, we must step up the production of electricity in some backward areas. There is no doubt about it.

North Bihar is pretty bad in that regard. But in the case of North Bihar we are going to have two 50 megawatt units at Barauni. The main trouble with regard to North Bihar is that it does not have transmission lines. They have not spent much money on it and that is why there is a great difficulty. If we have transmission lines then there will be no difficulty. I am asking the State Government to pay attention to this. Secondly, we are not able to adjust the additional funds required within the Third Plan. But if it is possible for the Planning Commission to find some money, I will be most happy, because we have got the power; the only thing is that we have to put up some more lines. Not only that, we propose to connect Barauni with Gaya so that North Bihar and South Bihar will be connected and there will be even flow and there will be no question of North Bihar complaining that there is no power in that area.

With regard to the difference in tariffs in North Bihar, I am glad to say that out of the 14 sub-divisions in North Bihar, 7 which are attached to Barauni are having the same tariffs as South Bihar. The rest are supplied with diesel power. I have told the State Electricity Board that irrespective of the nature of the transmission lines and so on, they must try to have some uniform rate all through Bihar and he has promised to do it.

There is one other matter. The most important requirement for

supply of electricity is having adequate transmission lines. In transmission lines, we are a bit lagging behind, because of the size of our country. We have put in so far 175,000 miles of transmission lines which means something even for a big country. For a country like United Kingdom, which has three or four times our power generation it is only 160,000 miles. Thus we have got more transmission than the United Kingdom. But, because of the large size of our country, these transmission lines are not sufficient. The magnitude of length of the transmission lines can be realised when we note that the total number of roads in this country, surfaced and metalled, is 153,500 miles. These transmission lines are very badly needed. Unfortunately, in the Third Plan, something has gone wrong and we have provided very little for this. In the Fourth Plan, greater provision is being made and we hope that these transmission lines will come up in a much bigger way.

Here I must pay a tribute to the excellent work done by the Rajasthan State recently. In Rajasthan there was an acute shortage of power due to the restriction on the release of water from Gandhisagar dam. We met in October to try to solve this problem and I suggested that we might connect Ratangarh with Jaipur, a distance of 127 miles. I must say that it is very heartening to see that 132 Caps lines were constructed in 86 days as programmed. It is a remarkable achievement which we have not done so far. It only shows that what India wants is merely resources and materials; the rest our engineers can do. I was very happy to have gone to Jaipur in connection with commissioning of this rapidly constructed transmission line. As a result of that they are able to get about 17 megawatts of power from Bhakra.

श्री झोंकार लाल बेरवा : अगर पानी की कमी न होती तो 67 लाख रु० का

ट्रांसमिशन राजस्थान के अन्दर क्यों लाया जाता ।

**Dr. K. L. Rao:** It is always better to have the entire transmission lines connected. It is not the question of water; that is nothing. The more transmission lines you have, the better for the country and the greater the advantage because then you will have these interconnections. That is one of our aims. We want to connect these power systems one with the other so that we can form the grid line and, may be, in the course of the next Plan or the Fifth Plan we may have an all-India grid. Once we have that, there will be a lot of advantages. For example, with less amount of power we can meet much greater loads. That is called the reserve capacity. There are many advantages of an integrated system. That is why we have set up the regional boards.

Hon. Members are aware that we have set up five regional boards all over the country. We have divided the whole country into five regions and are trying to develop transmission lines within the regions and will later on have connecting lines one with the other. So far we have dealt with 220 KV lines; that is the maximum voltage lines that we have. In the Fourth Plan we are going to have 400 KV lines. We have a very large bulk of power from Durgapur to Calcutta and we cannot do with small lines; so, we have to have 400KV lines so that power can be transmitted across. We are going to connect Durgapur with Harduaganj to Delhi. I hope, by the end of the Fourth Plan we will be in such a state that the power available at any place will be transferred to the needy people in the other place and we will be in a much better position with regard to the exchange and economic exploitation of power.



[Dr. K. L. Rao]

My colleague has already dealt with rural electrification. It is a subject of the greatest importance. The Ministry and I particularly attach the greatest importance to rural electrification. I feel that it the most forceful instrument of socialism, of awakening or activating the vast rural population of the country. There is no other instrument which will be so effective and which will permeate the rural houses as that. For example, the amount of power that has gone into rural homes in the United States of America—places which have got a population of less than 1,500 people they call a village—in those homes the electricity that they are utilising is as much as of the entire India today. All the energy that we are using, about 27 billion kilowatt hours, is the amount which the United States is using in her rural homes. I am just mentioning this to show how rural areas once developed can absorb large block of power.

Rural electrification has got a lot of advantages. For example, it is the only way in which we can check the population from going to urban areas from the rural areas.

**Shri P. Venkatasubbaiah:** Some States had an initial advantage of having rural electricity because there were major irrigation projects, whereas most States had to spend on that. How are you going to correct that imbalance?

**Dr. K. L. Rao:** But it does not matter if one State or another in the whole of India has a poor performance. We should not worry about that. What we should aim at is that the whole country should come up as rapidly as possible.

**Shri P. Venkatasubbaiah:** How to come up?

**Dr. K. L. Rao:** First of all, we must have the conviction just as we have conviction with regard to irrigation. The hon. House must have a conviction that rural electrification is most important. One of the reasons I adduced and put forth before the hon. House is that it is the best way of checking the population from going from the rural areas to the towns. If a man goes from the rural areas to the towns, it costs Rs. 100 by way of sewage disposal and water supply while in the village it costs barely Rs. 10 or 15. Therefore, to see that people are retained in the rural areas is very important from the economic point of view. In fact I was very happy to note the other day, in America the trends are now the reverse. These villages with 1,500 people are becoming populated and some of the villages have got as much as 20,000 people now. The urban areas are becoming depopulated and people are going to the villages. That will happen always if you have rural electrification. I happened to see north Bihar a completely dark spot. I take north Bihar because in other areas you will at least see some light after 20 miles or so, but in north Bihar there is complete darkness. There the people can not work for more than a few hours a day. If we give electricity there, the number of working hours will increase. That is to say, we are energising the nation, we are activating the nation and we are increasing the hours of work for the nation. I, therefore, submit that rural electrification is the most important item and the nation must attach the utmost importance to it and increase the rural electrification by some method or the other.

I will now deal with the question about the electricity rates for the agricultural purposes. I am sorry that I will not be able to say much about this. I am happy that our Foreign Minister is here and he was the Food and Agriculture Minister also and he was also fighting for the reduction in

the electricity rates for agricultural purposes. The argument that the hon. Members adduce, namely, just as you are showing concessions to industries, likewise you must show the concession to agriculture, is very convincing. But there are other considerations of economy and therefore, it has not been possible to do much in this respect.

**Shri Bibhuti Mishra** (Motihari): Why don't you have the uniform rate for all over India?

**Mr. Speaker:** He is not yielding.

**Dr. K. L. Rao:** The only concession that is given is this that in places where rates are very high just as in the case of Gujarat, north Bihar and eastern U.P., there the Ministry of Finance have agreed or the Planning Commission have agreed that anything above 9 paise will be subsidised but each case will be considered on merits. That is not a very big concession by itself. I agree. But the continuous attempts on this problem will yield us some useful results.

One of the hon. Members asked as to why there is the difference in rates that are prevalent in this country and those prevalent outside. In this country, say, for example, domestic lights, on an average—because they vary from place to place—the rates that are prevalent here are half the rates that are charged in the United Kingdom; they are about the same as in Japan and they are twice the rates in the United States. But those figures do not mean much as the standard of living is so high in these countries. I accept that we must produce electricity at cheaper rates when we have got so many hydro-electric projects and when we have got enormous resources of power. If we can utilise those resources, we will be generating power at much less cost. That is quite true. But there is one aspect which needs attention. Unless

we increase indigenous production of electrical machinery in this country, it will not be possible to reduce the cost. That is one of the aspects that we must bear in mind. The earlier we realise that, the earlier we achieve that objective of manufacturing as much as electrical equipment in the country as possible, the earlier we can reach the take-off stage. There is no difficulty about generating any amount of electricity in the country.

Sir, I must say that India is passing through a period of shortages created essentially by the developing economy and by the demands of rising standard of life. We have to face that. Then, only we can tighten our belts to overcome these shortages. As far as I see, we are fast approaching the take-off stage. There is no denying the fact that if you go anywhere in the country, you will see beautiful projects coming up everywhere. The darkest hour is always before the dawn. If we continue with determination to go through with perseverance and foresight, I am sure we will be able to overcome many of these difficulties. As I said earlier, I must submit once again that we have, so far as the Ministry of Irrigation and Power is concerned, got to put in 3 million acres of land under irrigation and we have to generate 3 million k.w. of power and it is three times the rate at which we have done before. It is a very difficult task. There are difficulties. We have got to face them. In this connection, I would appeal to the Ministers in-charge of Irrigation and Power in various States that they should pay particular attention this year to this and see that all these projects are implemented as quickly as possible.

**Shri Basappa:** What about the financing of bigger projects?

**Dr. K. L. Rao:** I am sure the House would join with me in paying tribute to the excellent work that is being done by the engineers, by the various Chief Engineers and the other engi-

[Wr. K. L. Rao]

17.42 hrs.

CALLING ATTENTION TO A  
MATTER OF URGENT PUBLIC  
IMPORTANCE—contd.(ii) SEALING OF INDO-EAST PAKISTAN  
BORDER

**Shri Tridib Kumar Chaudhuri** (Bengaluru): I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

"The situation arising out of the sealing of the Indo-East Pakistan border to prevent the refugees coming from East Pakistan from entering India."

**Shri S. M. Banerjee** (Kanpur): I rise on a point of order. My point of order is this. You are aware, Sir that it was almost decided in this House, not as a matter of rule but as a convention, that any policy decision should not be announced outside Parliament when Parliament is in session. In support of this point, I would like to quote from the Report of the Estimates Committee which has been presented today. The report says:

"Even the Members of the Estimates Committee felt very bitter about it. In view of the fact that repeated assurances have been given in Parliament that all the migrants arriving after 1-1-1964 would be eligible to relief and rehabilitation benefits, irrespective of whether they possess migration certificates or not, the committee feel that it was only proper that Government should have announced in Parliament their intention of modifying their policy before it was enforced."

My submission is that Government have announced outside such a big and major decision when Parliament was in session and 1st April was a working day for us. So, I would submit that it was utter contempt of this House, and I accuse the hon. Minister

neers who are engaged in these river valley projects all over the country, and the chairman and members and officers of the CWPC whom I am afraid I have somewhat overworked this year, but I have done this in the hope that they will work harder during the next year, because there is a bigger target before us.

Once again, I must submit that there is no greater and nobler challenge than that of laying the foundations for a happy future to make the coming generations much happier than what we have been, and that is what irrigation and power will do for us and ours, now and for all times to come.

Some hon. Members rose—

**Mr. Speaker:** Enough has been said now. The whole House feels electrified. Now, we should proceed. I shall now put all the cut motions to vote.

*All the cut motions were put and negatived.*

**Mr. Speaker:** The question is:

"That the respective sums not exceeding the amounts shown in the fourth column of the Order Paper be granted to the President to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1966, in respect of the Heads of Demands entered in the second column thereof against Demands Nos. 72 to 74, 135 and 136 relating to the Ministry of Irrigation and Power."

*The motion was adopted.*